

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

Subject: Conduct of Pre-Lok Adalat Conciliation Proceedings in identified matters pending before the Hon'ble Supreme Court of India in connection with "SAMADHAN SAMAROH" culminating into Special Lok Adalat scheduled on 21st, 22nd and 23rd August, 2026.

ORDER

No: 943(A) of 2026/RG

Dated: 18.06.2026

Whereas, the Hon'ble Supreme Court of India, in furtherance of the constitutional mandate of ensuring accessible, participative and expeditious justice to litigants, has launched a nationwide initiative titled "**Supreme Court Action for Mediated Adjudication and Disputes Harmonization Across Nation (SAMADHAN SAMAROH)**", commenced from 21st April, 2026 and culminating in the holding of a Special Lok Adalat on 21st, 22nd and 23rd August, 2026.

Whereas, Hon'ble Supreme Court of India has provided a consolidated list of 202 cases from the Union Territory of Jammu and Kashmir. The consolidated list of such identified matters is appended herewith as **Annexure-B**.

Whereas, after receipt of list of cases from Hon'ble Supreme Court, the cases were distributed among various Judicial Officers for perusal and identification of core issues involved and proposed solutions, so that assistance is rendered in Pre-Lok Adalat Benches.

M. J. W.
18/06/26

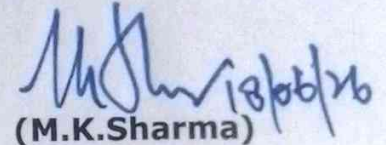
Now, with a view to ensure meaningful participation of the litigating parties and to facilitate effective conciliation prior to the proposed Special Lok Adalat before the Hon'ble Supreme Court of India it is hereby ordered that:

1. The **pre-Lok Adalat conciliation sittings** by the Benches as tabulated in **Annexure-A**, shall be organized at both wings of the High Court of J&K and Ladakh for taking up cases appended as **Annexure-B** to this order;
2. The officers/mediators so nominated, shall hold the Pre-Lok Adalat Session(s) for Samadhan Samaroh as per the schedule appended in **Annexure-A** and, wherever required, the Special Pre-Lok Adalat Bench

may sit on subsequent date(s) for continuation and conclusion of the proceedings

3. The Member Secretary, Jammu and Kashmir Legal Services Authority shall direct the concerned Secretaries DLSA in whose jurisdiction the party resides, to issue notices in the approved format.

By Order.



(M.K.Sharma)

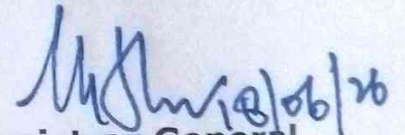
Registrar General

Dated:18.06.2026

No: 26144-54 RG/GS

Copy of the above forwarded to the:-

1. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr./Ms. Justice _____
.....for kind information of their Lordships.
3. Registrar Judicial, High Court Wing, Jammu / Srinagar.
4. Member Secretary J&K Legal Services Authority for information and necessary action.
5. Nominated Officers/Mediators.
.....for information and necessary action
6. Learned Senior AAG Srinagar/ Jammu and Learned DSGI Srinagar/ Jammu for information and with the request to inform the Govt. Departments/parties in the petitions, in time.
7. Chief Librarian, High Court of J&K and Ladakh, Jammu/Srinagar, for information and maintaining the record of the same.
8. Order Book.



Registrar General

Annexure -A

Bench No.	JAMMU	Date	Cases to be taken (Ref. Annexure-B)	Bench No.	SRINAGAR	Cases to be taken (Ref. Annexure-B)
1.	Provincial Holiday.	29-06-2026 (Monday)	-	1.	<ul style="list-style-type: none"> Sh. Ashraf Malik, Retd. District Judge Ms. Soffiya Muzamil, Panel Lawyer/Empanelled Mediator 	Sr.No. 93 to 114
2.	<ul style="list-style-type: none"> Sh. Mohd Rafiq Chak, Retd. District Judge Ms. Rashmi Bajaj, Advocate 	30-06-2026 (Tuesday)	Sr. No 01 to 20	2.	<ul style="list-style-type: none"> Sh. Adnan Sayed, Special Judge, Anti Corruption (CBI Cases), Srinagar Ms. Soffiya Mudasir, Panel Lawyer/Empanelled Mediator 	Sr.No. 115 to 136
3.	<ul style="list-style-type: none"> Sh. M. S. Parihar, Retd. District Judge Sh. Rohit Verma, Advocate, Panel Lawyer 	02-07-2026 (Thursday)	Sr. No 21 to 38	3.	<ul style="list-style-type: none"> Sh. Tasleem Arif, Special Judge Anti Corruption, Srinagar Dr. M. Ayub Dar, former HoD, Law Department, University of Kashmir 	Sr.No. 137 to 158
4.	<ul style="list-style-type: none"> Sh. P. D. Kotwal, Retd. District Judge Ms. Manisha Kohli, Advocate 	03-07-2026 (Friday)	Sr. No 39 to 56	4.	<ul style="list-style-type: none"> Sh. Sandeep Gandotra, Presiding Officer, Labour and Industrial Tribunal, J&K Sh. Omais Kawoos, Advocate, Panel Lawyer 	Sr.No. 159 to 180
5.	<ul style="list-style-type: none"> Sh. S. R. Gandhi, Retd. District Judge Ms. Neena Mishra, Advocate 	04-07-2026 (Saturday)	Sr. No 57 to 74	5.	<ul style="list-style-type: none"> Sh. Amit Gupta, Chairman, J&K Sales Tax Appellate Tribunal on deputation Sh. Arif Sikander, Advocate Panel Lawyer 	Sr. No. 181 to 202
6.	<ul style="list-style-type: none"> Sh. Suneet Gupta, Retd. District Judge Ms. Seema Anand, Advocate 	06-07-2026 (Monday)	Sr. No 75 to 92	6.	Nil	-

SPECIAL LOK ADALAT — SUPREME COURT OF INDIA

Cases Pertaining to: High Court of J&K and Ladakh | Total Cases: 202

S. No	Diary No	Case No	Cause Title	Name of High Court	Lower Court Case Details	Category Code	Category Name	Party Name	Party Address	AOR Name (AOR Code)	Court Remarks	Main/Connected	Diary No. of Main Matter	No. of Connected Matters	Details of Connected Matters
1	1294/2025		KEWAL KRISHAN vs SHAM LAL	High Court of Jammu & Kashmir and Ladakh at Jammu	<ul style="list-style-type: none"> • CMM 122/2022 dated: 16-12-2023, • RP 03/2024 dated: 19-11-2024 	904	Civil Law - Transfer of Property Act, 1882 and Specific Relief Act, 1963 – matters arising out of suit for specific performance, declaration, injunction, possession or cancellation of deeds/documents	P [1] - KEWAL KRISHAN R [1] - SHAM LAL	P [1] - R/O WARD NO. 3, KRISHNA GALI, KATRA Mob.:0 Email: R [1] - R/O H. NO. 262, WARD NO.2, POST OFFICE LANE, JAMMU ROAD KATRA, Mob.:0 Email:	Advocate for [P1] :Ms. DEVYANI GUPTA (3482) Advocate for [R1] :Ms. TANYA SRIVASTAVA (3682)	List After (Weeks) (3)- Ord dt:23-04-2025	Main		0	
2	2233/2025		KRISHAN CHAND vs ASHWANI KUMAR and ors.	High Court of Jammu & Kashmir and Ladakh at Jammu	<ul style="list-style-type: none"> • OW104 6/2015 dated: 13-09-2023 	904	Civil Law - Transfer of Property Act, 1882 and Specific Relief Act, 1963 – matters arising out of suit for specific performance, declaration, injunction, possession or cancellation of deeds/documents	P [1] - KRISHAN CHAND R [2] - ASHWANI KUMAR R [3] - NEELAM SHARMA R [4] - SEEMA SHARMA R [5] - REKHA SHARMA R [6] - KAMAL BHUGAL	P [1] - VILAGE PATOLI BREHMANA TEHSIL AND DISTRICT JAMMU Mob.:0 Email: R [2] - DOOMI TEHSIL, DIST JAMMU Mob.:0 Email: R [3] - DOOMI TEHSIL, DIST JAMMU Mob.:0 Email: R [4] - DOOMI TEHSIL, DIST JAMMU Mob.:0 Email: R [5] - DOOMI TEHSIL, DIST JAMMU Mob.:0 Email: R [6] - GURA KERAN GALI NO. 4, TEHSIL JAMMU Mob.:0 Email:	Advocate for [P1] :Mr. SAHIL TAGOTRA (2520) Advocate for [R2] :Mr. VISHESH VIJAY KALRA (4021) Advocate for [R6] :Mr. SIDDHARTH JAIN (3984)	Adjourned for (D:0,W:2,M:0)-Ord dt:13-03-2026	Main		1	38517/2025
3	6987/2024	C.A. No. 4466-4467/2025	RAGHUBIR KHAJURIA vs PRAN NATH and ors.	High Court of Jammu & Kashmir and Ladakh at Jammu	<ul style="list-style-type: none"> • CFA 1/2005 dated: 07-11-2023, • CFA 2/2005 dated: 07-11-2023 	904	Civil Law - Transfer of Property Act, 1882 and Specific Relief Act, 1963 – matters arising out of suit for specific performance, declaration, injunction, possession or cancellation of deeds/documents	P [1] - RAGHUBIR KHAJURIA R [1] - PRAN NATH R [2] - SUDESH KUMARI R [3] - RAJESH KUMAR GUPTA R [4] - VIKRAM KUMAR GUPTA R [5] - RAMAN KR. GUPTA R [6] - RAJ KUMARI R [7] - DR. SANDEEP KUMAR R [8] - ER. RANDEEP KUMAR R [9] - CHANDER KANTA	P [1] - R/O H. NO. 41-A, PATOLI MAGOTRIAN Mob.:0 Email: R [1] - R/O 116-A, BAKSHI NAGAR Mob.:0 Email: R [2] - R/O 116-A BAKSHI NAGAR, JAMMU Mob.:0 Email: R [3] - R/O 116-A BAKSHI NAGAR, JAMMU Mob.:0 Email: R [4] - R/O 116-A BAKSHI NAGAR, JAMMU Mob.:0 Email: R [5] - R/O 116-A BAKSHI NAGAR, JAMMU Mob.:0 Email: R [6] - R/O 116-A BAKSHI NAGAR, JAMMU Mob.:0 Email: R [7] - R/O 116-A BAKSHI NAGAR, JAMMU Mob.:0 Email: R [8] - R/O 116-A BAKSHI NAGAR, JAMMU Mob.:0 Email: R [9] - R/O 116-A BAKSHI NAGAR, JAMMU Mob.:0 Email:	Advocate for [P1] :Mr. DINESH KUMAR GARG (169) Advocate for [R0] :Ms. PURNIMA BHAT (1070)	Leave Granted / Rule NISI / Appeal Admitted- Ord dt:24-03-2025	Main		0	

4	38517/2025	SLP(C) No. 19344/2025	KRISHAN CHAND vs ASHWANI KUMAR and ors.	High Court of Jammu & Kashmir and Ladakh at Jammu	• CONC 175/2018 dated: 06-06-2025	904	Civil Law - Transfer of Property Act, 1882 and Specific Relief Act, 1963 – matters arising out of suit for specific performance, declaration, injunction, possession or cancellation of deeds/documents	P [1] - KRISHAN CHAND R [1] - ASHWANI KUMAR R [2] - ANJU SHARMA R [3] - POOJA RANI R [4] - VIJAY KUMAR	P [1] - VILLAGE PATOLI BREHMANA TEHSIL AND DISTRICT JAMMU Mob.:0 Email: R [1] - R/O DOOMI MALPUR TEHSIL - BHALWAL P.O. - BATCHRA PIN: 181206, Mob.:0 Email: R [2] - R/O JARALA CHAK TEHSIL BISHNAH, PO BISHNAH, PIN 181132, JAMMU Mob.:0 Email: R [3] - R/O JARALA CHAK TEHSIL BISHNAH, PO BISHNAH, PIN 181132, JAMMU Mob.:0 Email: R [4] - R/O JARALA CHAK TEHSIL BISHNAH, PO BISHNAH, PIN 181132, JAMMU Mob.:0 Email:	Advocate for [P1] :Mr. SAHIL TAGOTRA (2520) Advocate for [R1] :Mr. VISHESH VIJAY KALRA (4021)	Adjourned for (D:0,W:2,M:0)-Ord dt:13-03-2026	Conn	2233/2025		
5	53891/2024	SLP(C) No. 1539/2025	PARVEEN KUMAR TANDON vs MOHIT TANDON and anr.	High Court of Jammu & Kashmir and Ladakh at Jammu	• RSA 21/2024 dated: 21-08-2024	904	Civil Law - Transfer of Property Act, 1882 and Specific Relief Act, 1963 – matters arising out of suit for specific performance, declaration, injunction, possession or cancellation of deeds/documents	P [1] - PARVEEN KUMAR TANDON R [1] - MOHIT TANDON R [2] - KADAM KAPOOR	P [1] - R/O ZENITH TRANSPORT SERVICE BHARAT CHAMBER BARODA STREAT 3RD FLOOR ROOM NO. 309 MUMBAI 9 Mob.:0 Email: R [1] - R/O H NO. 111 BAKSHI NAGAR (ROULKI) JAMMU Mob.:0 Email: R [2] - R/O H.NO. 402 BAKSHI NAGAR, JAMMU Mob.:0 Email:	Advocate for [P1] :Mr. TRILOKI NATH RAZDAN (1238) Advocate for [R1] :Ms. SURABHI GULERIA (3004)	Not taken up/ Not Today-Ord dt:21-07-2025	Main		0	
6	27753/2022	SLP(C) No. 17521/2022	PRITAM SHARMA vs JANAK SINGH and ors.	High Court of Jammu & Kashmir and Ladakh at Jammu	• CMM 86/2022 dated: 26-07-2022	905	Civil Law - Any matter arising out of Civil suit/proceedings, which is not covered in any of the above categories	P [1] - PRITAM SHARMA R [1] - JANAK SINGH R [2] - CHHANKAR SINGH R [3] - RAVI SINGH R [4] - JOGINDER LAL R [5] - YOGESH SHARMA	P [1] - 35/2 CHANNI HIMMAT NEAR SDDM HOSPITAL Mob.:0 Email: R [1] - CHHNIFATWAL, RAMGARH Mob.:0 Email: R [2] - WARD NO. 8, KHOUR, JAMMU Mob.:0 Email: R [3] - WARD NO. 8, KHOUR, JAMMU Mob.:0 Email: R [4] - AKHNOOR A/P KHOUR, TEHSIL AKHNOOR, DISTRICT JAMMU Mob.:0 Email: R [5] - KHOUR, AKHNOOR, WARD NO. 6, JAMMU Mob.:0 Email:	Advocate for [P1] :Mr. GAURAV SHARMA (1836)	IA Allowed (84371/2023,84372/2023), List before court/bench (as per rop)-Ord dt:15-12-2023	Main		0	

7	37069/2025		PEER RATTAN NATH MAHANT SHIV JI MAHARAJ PEER KHO and anr. vs WAZIR ONKAR SINGH and ors.	High Court of Jammu & Kashmir and Ladakh at Jammu	• CFA 24/2012 dated: 28-02-2025	905	Civil Law - Any matter arising out of Civil suit/proceedings, which is not covered in any of the above categories	P [1] - PEER RATTAN NATH MAHANT SHIV JI MAHARAJ PEER KHO P [2] - BANARASI LAL SHARMA R [1] - WAZIR ONKAR SINGH R [2] - WAZIR SUKH DEV SINGH (INSANE) R [3] - CHAITANYA CHOUDHARY @ CHAITANYA MAHAJAN R [4] - VISHAL CHOUDHARY @ VISHAL MAHAJAN R [5] - SAROJ MAHAJAN R [6] - STATE OF J AND K	P [1] - JAMMU Mob.:0 Email: P [2] - S/O PT. BEHARI LAL SHARMA R/O PATEL NAGAR, AKHNOOR ROAD, JAMMU-180002 Mob.:0 Email: R [1] - NITCO LANEM NASIB BAGH, TALAB TILOO, JAMMU Mob.:0 Email: R [2] - S/O LATE WAZIR MANSA RAM R/O NITCO LANE, NASIB BAGH, TALAB TILOO, JAMMU -180002 Mob.:0 Email: R [3] - S/O LATE VINAY KUMAR CHOUDHARY, R/O K.C. MANSION, SHAKTI NAGAR, JAMMU 180001 Mob.:0 Email: R [4] - S/O LATE VINAY KUMAR CHOUDHARY R/O KC MANSION, SHAKTI NAGAR, JAMMU 180001 Mob.:0 Email: R [5] - WD/O LATE VINAY KUMAR CHOUDHARY R/O KC MANSION, SHAKTI NAGAR	Advocate for [P1] :Mr. E. C. AGRAWALA (177) Advocate for [R0] :Mr. NAR HARI SINGH (2109)	List before court/bench- Ord dt:08-09-2025	Main		0
8	30334/2021	SLP(C) No. 38/2022	RAKESH KUMAR vs NATIONAL INSURANCE COMPANY LTD. and ors.	High Court of Jammu & Kashmir and Ladakh at Jammu	• CONC 124/2009 dated: 21-08-2021	1101	Compensation - Motor vehicle accident compensation	P [1] - RAKESH KUMAR R [1] - NATIONAL INSURANCE COMPANY LTD. R [2] - MST. HAFIZA R [3] - TANSEEF R [4] - AMIN R [5] - MST. SAJAN R [6] - MANOJ KUMAR	P [1] - SOBKA GHAROTA Mob.:0 Email: R [1] - CANAL ROAD Mob.:0 Email: R [2] - SANDIWARA VERINAG, DISTT. ANANATNAG KASHMIR Mob.:0 Email: R [3] - SANDIWARA VERINAG, DISTT. ANANATNAG KASHMIR Mob.:0 Email: R [4] - SANDIWARA VERINAG, DISTT. ANANATNAG KASHMIR Mob.:0 Email: R [5] - SANDIWARA VERINAG, DISTT. ANANATNAG KASHMIR Mob.:0 Email: R [6] - GARHI, TEHSIL AND DISTRICT UDHAMPUR Mob.:0 Email:	Advocate for [P1] :Mr. P. D. SHARMA (494) Advocate for [R1] :Mr. PARMANAND GAUR (519)	List before court/bench- Ord dt:01-08-2024	Main		0
9	31399/2022		TIRATH SINGH and anr. vs THE NATIONAL INSURANCE COMPANY LTD. and anr.	High Court of Jammu & Kashmir and Ladakh at Jammu	• CIMA 229/2011 dated: 22-03-2017	1101	Compensation - Motor vehicle accident compensation	P [1] - TIRATH SINGH P [2] - SHAM SINGH R [1] - THE NATIONAL INSURANCE COMPANY LTD. R [2] - GOMATI DEVI	P [1] - VILLAGE KHANPUR, TEHSIL HIRANAGAR JAMMU Mob.:0 Email: P [2] - VILLAGE BHALLAR TEHSIL AND DISTRICT KATHUA Mob.:0 Email: R [1] - TP-HUB, DIVISIONAL OFFICE-I, SHALAMAR ROAD, JAMMU Mob.:0 Email: R [2] - VILLAGE GHATTI TEHSIL AND DISTRICT KATHUA Mob.:0 Email:	Advocate for [P1] :Mr. MANU SHANKER MISHRA (1436) Advocate for [R1] :Ms. HETU ARORA SETHI (1419)	Not taken Up (NMD)- Ord dt:25-02-2025	Main		0

10	32526/2022	SLP(C) No. 23972/2022	NATIONAL INSURANCE CO. LTD. vs KANTA DEVI and ors.	High Court of Jammu & Kashmir and Ladakh at Jammu	• MA 275/2015 dated: 22-04-2022	1101	Compensation - Motor vehicle accident compensation	P [1] - NATIONAL INSURANCE CO. LTD. R [1] - KANTA DEVI R [2] - SHUBAM KUMAR R [3] - SUNIL KUMAR R [4] - SANJANA DEVI R [5] - RATTAN CHAND R [6] - PURANI DEVI R [7] - RAJ KUMAR R [8] - BODH RAJ	P [1] - BRANCH OFFICE SHALIMAR ROAD JAMMU Mob.:0 Email: R [1] - VILLAGE PAPER AVTARA TEHSIL AND DISTRICT SAMBA Mob.:0 Email: R [2] - VILLAGE PAPER AVTGARA TEHSIL AND DISTRICT SAMBA PRESENTLY RESIDING AT HOUSE OF GANGA RAM S/O. PARAS RAM R/O. POWER HOUSE JANIPUR JAMMU Mob.:0 Email: R [3] - VILLAGE PAPER AVTGARA TEHSIL AND DISTRICT SAMBA PRESENTLY RESIDING AT HOUSE OF GANGA RAM S/O. PARAS RAM R/O. POWER HOUSE JANIPUR JAMMU Mob.:0 Email: R [4] - VILLAGE PAPER AVTGARA TEHSIL AND DISTRICT SAMBA PRESENTLY RESIDING AT HOUSE OF	Advocate for [P1] :Ms. HETU ARORA SETHI (1419)	List before court/bench-Ord dt:17-10-2025	Main		0
11	416/2018	SLP(C) No. 2153/2018	JAMMU AND KASHMIR BANK LTD. vs COMMISSIONER OF INCOMA TAX	High Court of Jammu & Kashmir and Ladakh at Jammu	• ITA 7/2007 dated: 15-09-2017	1601	Direct Taxation - Income Tax Act, 1961, Wealth Tax Act, 1957, Gift Tax Act, 1958, Excess Profits Tax Act, 1940, Business Profit Tax Act, 1947 [other than matters covered by categories 1602-1605]	P [1] - THE STATE OF JAMMU AND KASHMIR JAMMU AND KASHMIR BANK LTD. ASSTT. VICE PRESIDENT R [1] - COMMISSIONER OF INCOMA TAX	P [1] - ZONAL OFFICE (NORTH) DELHI Mob.:0 Email: R [1] - PANAMA CHOWK Mob.:0 Email:	Advocate for [P1] :Mr. ASHOK MATHUR (55) Advocate for [R1] :Mr. RAJ BAHADUR YADAV (2771)	Not taken up/ Not Today-Ord dt:24-08-2021	Conn	9470/2011	
12	914/2018	SLP(C) No. 3208-3209/2018	THE JAMMU AND KASHMIR BANK LTD vs COMMISSIONER OF INCOME TAX	High Court of Jammu & Kashmir and Ladakh at Jammu	• ITA 08/2007 dated: 15-09-2017, • ITA 9/2007 dated: 15-09-2017	1601	Direct Taxation - Income Tax Act, 1961, Wealth Tax Act, 1957, Gift Tax Act, 1958, Excess Profits Tax Act, 1940, Business Profit Tax Act, 1947 [other than matters covered by categories 1602-1605]	P [1] - THE JAMMU AND KASHMIR BANK LTD ASSTT. VICE PRESIDENT R [1] - COMMISSIONER OF INCOME TAX	P [1] - ZONAL OFFICE (NORTH) Mob.:0 Email: R [1] - PANAMA CHOWK Mob.:0 Email:	Advocate for [P1] :Mr. ASHOK MATHUR (55) Advocate for [R1] :Mr. RAJ BAHADUR YADAV (2771) Advocate for [R1] :Mrs. ANIL KATTIYAR (50)	Not taken up/ Not Today-Ord dt:24-08-2021	Conn	9470/2011	
13	1111/2018	SLP(C) No. 4680-4681/2018	THE JAMMU KASHMIR BANK LTD vs COMMISSIONER OF INCOME TAX	High Court of Jammu & Kashmir and Ladakh at Jammu	• ITA 7/2008 dated: 15-09-2017, • ITA 8/2008 dated: 15-09-2017	1601	Direct Taxation - Income Tax Act, 1961, Wealth Tax Act, 1957, Gift Tax Act, 1958, Excess Profits Tax Act, 1940, Business Profit Tax Act, 1947 [other than matters covered by categories 1602-1605]	P [1] - THE JAMMU KASHMIR BANK LTD ASST VICE PRESIDENT R [1] - COMMISSIONER OF INCOME TAX	P [1] - ZONAL OFFICE NORTH Mob.:0 Email: R [1] - RAIL HEAD COMPLEX, JAMMU Mob.:0 Email:	Advocate for [P1] :Mr. ASHOK MATHUR (55) Advocate for [R1] :Mr. RAJ BAHADUR YADAV (2771)	Not taken up/ Not Today-Ord dt:24-08-2021	Conn	9470/2011	

14	11471/2019	C.A. No. 4560/2024	K.C. GURUKUL PUBLIC SCHOOL and ors. vs THE STATE OF JAMMU AND KASHMIR and ors.	High Court of Jammu & Kashmir and Ladakh at Jammu	• OWP 714/2016 dated: 18-03-2019	1701	Educational Institutions -- Admission, Management, Grant, Recognition - Schools viz. admissions, examinations, tuition fees, recognition, management, grant- in-aid, Right to Education Act	P [1] - K.C. GURUKUL PUBLIC SCHOOL P [2] - G.D. GOENKA PUBLIC SCHOOL THROUGH ITS CHAIRMAN/TRUSTEE P [3] - HERITAGE SCHOOL THROUGH ITS CHAIRMAN/TRUSTEE P [4] - JODHAMAL PUBLIC SCHOOL THROUGH ITS CHAIRMAN/TRUSTEE P [5] - K.C. PUBLIC SCHOOL THROUGH ITS CHAIRMAN P [6] - K.C. INTERNATIONAL SCHOOL THROUGH ITS VICE PRESIDENT P [7] - MAHAVIR INTERNATIONAL SCHOOL THROUGH ITS CHAIRMAN P [8] - BANYAN INTERNATIONAL SCHOOL THROUGH ITS CHAIRMAN/TRUSTEE R [1] - THE STATE OF JAMMU AND KASHMIR	P [1] - AKHNOOR ROAD, PALOURA Mob.:0 Email: P [2] - MARH, GAJANSOO ROAD, JAMMU Mob.:0 Email: P [3] - SECTOR D SAINIK COLONY, JAMMU Mob.:0 Email: P [4] - BYE-PASS ROAD, CHANNI HIMMAT, JAMMU Mob.:0 Email: P [5] - K. C. EDUCATIONAL SOCIETY MUTHI, AKHNOOR ROAD, JAMMU Mob.:0 Email: P [6] - MUTHI, AKHNOOR ROAD, JAMMU Mob.:0 Email: P [7] - 17 MILES VIJAYPUR SAMBA Mob.:0 Email: P [8] - BABLIAYNA, JAMMU Mob.:0 Email: R [1] - CIVIL SECRETARIAT Mob.:0 Email: R [2] - AKHNOOR ROAD, JAMMU Mob.:0 Email: R [3] - MUTHI CAMP, JAMMU Mob.:0 Email: R [4] - W/O. RAKHEE SHARMA Mob.:0 Email: R [10] - BAKSHI NAGAR, JAMMU Mob.:0 Email: R [1] - THROUGH COMMISSIONER/SECRETARY REVENUE DEPARTMENT CIVIL SECRETARIAT, Mob.:0 Email: R [2] - THROUGH COMMISSIONER HEALTH AND MEDICAL EDUCATION DEPARTMENT CIVIL SECRETARIAT, JAMMU Mob.:0 Email: R [3] - BAKSHI NAGAR, JAMMU Mob.:0 Email: R [4] - TEHSIL OFFICE, RAMBAN Mob.:0 Email: R [5] - SON OF RAJESH MAHAJAN RESIDENCE: SEC-1, SANJAY NAGAR TEHSIL AND DISTRICT JAMMU Mob.:0 Email: R [6] - TEHSIL OFFICE, BANIHAL Mob.:0 Email: R [7] - JAMMU	Advocate for [I0] :Mr. RAJESH SINGH CHAUHAN (2213) Advocate for [P1] :Ms. NUPUR KUMAR (3078) Advocate for [R1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R2] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R3] :Mr. PASHUPATHI NATH RAZDAN (2054)	Leave Granted / Rule NISI / Appeal Admitted- Ord dt:13-02-2024	Main	0	
15	40446/2025	SLP(C) No. 20391-20392/2025	MOHD. UMAR FAROOQ vs UNION TERRITORY OF JAMMU AND KASHMIR and ors.	High Court of Jammu & Kashmir and Ladakh at Jammu	• LPA 56/2025 dated: 04-07-2025, • LPA 61/2025 dated: 04-07-2025	1704	Educational Institutions -- Admission, Management, Grant, Recognition - Medical/Dental/Ayush/Homeopathy Colleges/Universities - admissions, examinations, fixation of fees, recognition, affiliation, management, grant-in-aid	P [1] - MOHD. UMAR FAROOQ R [10] - GOVERNMENT MEDICAL COLLEGE R [1] - UNION TERRITORY OF JAMMU AND KASHMIR R [2] - UNION TERRITORY OF JAMMU AND KASHMIR R [3] - PRINCIPAL GOVT MEDICAL COLLEGE R [4] - TEHSILDAR RAMBAN R [5] - ANSH MAHAJAN R [6] - TEHSIL BANIHAL R [7] - CHAIRMAN R [8] - CONTROLLER EXAMINATION R [9] - NATIONAL TESTING AGENCY	P [1] - W/O. RAKHEE SHARMA Mob.:9810663997 Email:MOHITCHAUDHARY2020@GMAIL.COM R [1] - S/O SH. BALDEV SHARMA RESIDENT OF: 28 C/C-D GREEN BELT PARK, GANDHI NAGAR, JAMMU Mob.:9810663997 Email:MOHITCHAUDHARY2020@GMAIL.COM	Advocate for [P1] :Ms. MANSI GUPTA (3685) Advocate for [R1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R4] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R5] :Mr. SAHIL TAGOTRA (2520) Advocate for [R9] :Ms. NEELAM SHARMA (3246)	List On (Date) (18-05-2026)-Ord dt:16-02-2026	Main	0	
16	17337/2025	SLP(C) No. 10423/2025	RAKHEE SHARMA vs AMIT SHARMA	High Court of Jammu & Kashmir and Ladakh at Jammu	• RP 116/2022 dated: 03-01-2025	2101	Family Laws - Marriage, divorce, restitution of conjugal rights, judicial separation, alimony, maintenance, petitions arising out of Section 125 of the Code of Criminal Procedure, 1973/Section 144 of the Bharatiya Nagarik Suraksha Sanhita, 2023	P [1] - RAKHEE SHARMA R [1] - AMIT SHARMA	P [1] - W/O AMITSHARMA RESIDENT OF: 298-300, SHASTRI NAGAR, JAMMU Mob.:9810663997 Email:MOHITCHAUDHARY2020@GMAIL.COM R [1] - S/O SH. BALDEV SHARMA RESIDENT OF: 28 C/C-D GREEN BELT PARK, GANDHI NAGAR, JAMMU Mob.:9810663997 Email:MOHITCHAUDHARY2020@GMAIL.COM	Advocate for [P1] :Ms. KHUSHBOO AAKASH SHETH (2572) Advocate for [R0] :Mr. YASH S. VIJAY (3775)	List On (Date) (07-04-2026), Top of the board-Ord dt:13-03-2026	Main	0	

17	44900/2025	SLP(C) No. 23446/2025	ANAN SHARMA vs RENU SHARMA	High Court of Jammu & Kashmir and Ladakh at Jammu	• MA 40/2023 dated: 22-05-2025	2101	Family Laws - Marriage, divorce, restitution of conjugal rights, judicial separation, alimony, maintenance, petitions arising out of Section 125 of the Code of Criminal Procedure, 1973/Section 144 of the Bharatiya Nagarik Suraksha Sanhita, 2023	P [1] - ANAN SHARMA R [1] - RENU SHARMA	P [1] - S/O LATE SH. RAM LUBHAYA R/O 21-D, TAWI VIHAR, SIDHRA, JAMMU Mob.:9818318714 Email:ADV.DEVYANIGUPTA@GMAIL.COM R [1] - W/O SH. ANAN SHARMA D/O SH. B.L. TRACKROO R/O 21-D, TAWI VIHAR, SIDHRA, JAMMU Mob.:0 Email:	Advocate for [P1] :Ms. DEVYANI GUPTA (3482)	Notice Returnable (D:0,W:6,M:0)-Ord dt:16-09-2025	Main	0
18	6641/2022	SLP(C) No. 5882/2022	SHIV LAL vs VAISHNO DEVI (D) BY LRS. and ors.	High Court of Jammu & Kashmir and Ladakh at Jammu	• CONC 93/2013 dated: 10-12-2021	2105	Family Laws - Succession, Inheritance, devolution of property, gift, partition amongst family members	P [1] - SHIV LAL R [1.1] - SATVINDER KUMAR R [1.2] - ASHOK DUTT R [1.3] - SUNIL DUTT R [1.4] - KULDEEP KUMAR R [1.5] - RAKESH KUMAR R [1.6] - SANTOSH KUMARI R [1] - VAISHNO DEVI (D) BY LRS. R [2.1] - MOHAN LAL R [2.2] - SHADI LAL R [2.3] - SUBASH CHANDER R [2.4] - JAGDISH KUMAR R [2.5] - RAM LAL R [2.6] - SURJOO DEVI R [2.7] - VIJAY DEVI R [2.8] - BIMLA DEVI R [2] - KRISHNI DEVI (D) BY LRS. R [3] - JAWALA DEVI R [4] - MOHAN LAL R [5] - OM PARKASH R [6] - PREM CHAND	P [1] - R/O VILLAGE TAROPAL SAMROTI TEHSIL AND DISTT. UDHAMPUR Mob.:0 Email: R [1.1] - DABBAR UDHAMPUR (JANDK). Mob.:0 Email: R [1.2] - R/O CHAMPYARI UDHAMPUR (JANDK) Mob.:0 Email: R [1.3] - R/O CHAMPYARI UDHAMPUR (JANDK). Mob.:0 Email: R [1.4] - R/O CHAMPYARI UDHAMPUR (JANDK). Mob.:0 Email: R [1.5] - R/O CHAMPYARI UDHAMPUR (JANDK). Mob.:0 Email: R [1.6] - R/O DABBAR UDHAMPUR (JANDK). Mob.:0 Email: R [1] - Mob.:0 Email: R [2.1] - R/O VILLAGE CHERDI, TEHSIL CHENANI DISTT. UDHAMPUR (JANDK). Mob.:0 Email: R [2.2] - R/O VILLAGE	Advocate for [P1] :Ms. CHARU MATHUR (1642) Advocate for [R1] : NISHESH SHARMA (2522) Advocate for [R2] : NISHESH SHARMA (2522) Advocate for [R3] : NISHESH SHARMA (2522)	List Before Chamber-Ord dt:26-02-2026	Main	0
19	21677/2025	SLP(C) No. 15890/2025	DEWAN CHAND vs CHUNI LAL and anr.	High Court of Jammu & Kashmir and Ladakh at Jammu	• CSA 21/2006 dated: 09-12-2024	2105	Family Laws - Succession, Inheritance, devolution of property, gift, partition amongst family members	P [1] - DEWAN CHAND R [1] - CHUNI LAL R [2] - PAWAN KUMAR	P [1] - RESIDENT OF DHAB JAGIR NOW DISTRICT REASI Mob.:0 Email: R [1] - R/O LATTER, NOW DISTRICT REASI JAMMU KASHMIR Mob.:0 Email: R [2] - LATTER NOW DISTRICT REASI Mob.:0 Email:	Advocate for [P1] :Mr. RAJEEV KUMAR BANSAL (1591) Advocate for [R1] :Mr. ASHOK MATHUR (55) Advocate for [R2] :Mr. ASHOK MATHUR (55)	List before court/bench-Ord dt:13-08-2025	Main	0
20	37790/2025	SLP(C) No. 19751/2025	BAL KRISHAN and ors. vs SWAMI VIVEKANAND ADARSH VIDYA MANDIR	High Court of Jammu & Kashmir and Ladakh at Jammu	• CSA 22/1998 dated: 16-04-2025	2105	Family Laws - Succession, Inheritance, devolution of property, gift, partition amongst family members	P [1] - BAL KRISHAN P [2] - VIKRAM @ VIKRAM SHARMA P [3] - VIKRANT @ VIKRANT SHARMA P [4] - KAMLESH @ SANTOSH KUMARI P [5] - BABLI @ REKHA SHARMA P [6] - MUNNA @ MEENA SHARMA P [7] - SANDHYA @ SANDHYA DEVI P [8] - RASHMI @ RASHMI MOHAN R [1] - SWAMI VIVEKANAND ADARSH VIDYA MANDIR	P [1] - RESIDING AT WARD NO. 15, HOUSE NO. 1, NEAR DUDHEDARI MANDIR Mob.:0 Email: P [2] - SON OF LATE SHRI SANSAR CHAND, AGED ABOUT 44 YEARS, AND RESIDING AT WARD NO. 15, HOUSE NO. 0001A, NEAR DUDHEDARI MANDIR, UDHAMPUR Mob.:0 Email: P [3] - SON OF LATE SHRI SANSAR CHAND, AGED ABOUT 39 YEARS, AND RESIDING AT WARD NO. 15, HOUSE NO. 0001B, NEAR DUDHEDARI MANDIR, UDHAMPUR Mob.:0 Email: P [4] - DAUGHTER OF LATE SHRI SANSAR CHAND, AGED ABOUT 64 YEARS, AND RESIDING AT WARD NO. 7, HOUSE NO. 153, KHAJURIA STREET, DHAR ROAD,	Advocate for [P1] :Mr. RAVI RAGHUNATH (3190) Advocate for [R0] :Mr. SANJAY KUMAR TYAGI (1746)	List before court/bench (interim order continue till the next date of listing), List On (Date) (29-04-2026), Not taken up/ Not Today-Ord dt:10-02-2026	Main	0

21	27126/2008	C.A. No. 6696/2009	COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE vs CYRUS SURFACTANTS (P) LTD.	High Court of Jammu & Kashmir and Ladakh at Jammu	• CEREF 5/2008 dated: 03-04-2008	2402	Indirect Taxation - Central Excise Act, Central Excise Tariff Act	P [1] - COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE R [1] - CYRUS SURFACTANTS (P) LTD. MANAGER	P [1] - JAMMU AND KASHMIR Mob.:0 Email: R [1] - 107-108, INDUSTRIAL ARREA, PHASE - II Mob.:0 Email:	Advocate for [R1] :Mr. RAJAN NARAIN (1239)		Conn	60013/2009		
22	27277/2008	C.A. No. 6697/2009	COMMR.OF CUSTOMS AND CENTRAL EXCISE vs BHARAT BOX FACTORY (P) LTD.	High Court of Jammu & Kashmir and Ladakh at Jammu	• CEREF 8/2008 dated: 03-04-2008	2402	Indirect Taxation - Central Excise Act, Central Excise Tariff Act	P [1] - COMMR.OF CUSTOMS AND CENTRAL EXCISE R [1] - BHARAT BOX FACTORY (P) LTD.	P [1] - JAMMU AND KASHMIR Mob.:0 Email: R [1] - UNIT I AND II, INDUSTRIAL GROWTH CENTRE, SAMBA Mob.:0 Email:	Advocate for [R1] :Mr. R. PARTHASARATHY (1523)	List On (Date) (03-04-2018)-Ord dt:19-03-2018	Conn	60013/2009		
23	34187/2023	SLP(C) No. 19525/2023	JAYCEE LIFESCENCES (FORMERLY M/S BEST CROP SCIENCE) vs UNION OF INDIA and ors.	High Court of Jammu & Kashmir and Ladakh at Jammu	• WP(C) 1171/2022 dated: 23-05-2023	2402	Indirect Taxation - Central Excise Act, Central Excise Tariff Act	P [1] - JAYCEE LIFESCENCES (FORMERLY M/S BEST CROP SCIENCE) R [1] - UNION OF INDIA R [2] - OFFICE OF THE EXCISE COMMISSIONER R [3] - CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS R [4] - OFFICE OF THE ASSISTANT COMMISSIONER R [5] - OFFICE OF THE GENERAL MANAGER	P [1] - OFFICE AT INDUSTRIAL AREA, IID CENTRE, GOVINDSAR, KATHUA, JAMMU AND KASHMIR Mob.:9899959449 Email:RONY@ROJLAW.COM R [1] - DEPARTMENT OF INDUSTRIAL POLICY AND PROMOTION, UDYOG BHAWAN, NEW DELHI-110001 Mob.:0 Email: R [2] - EXCISE AND TAXATION COMPLEX, RAIL HEAD COMPLEX, PANAMA CHOWK, JAMMU (J Mob.:0 Email: R [3] - NORTH BLOCK, CENTRAL SECRETARIAT NEW DELHI-110001 Mob.:0 Email: R [4] - CENTRAL GOODS AND SERVICE TAX DIVISION, WARD NO. 05 MANDI KOTLI, SAMBA Mob.:0 Email:Email-	Advocate for [P1] :Mr. RONY OOMMEN JOHN (2665) Advocate for [R1] :Mr. MUKESH KUMAR MARORIA (2324) Advocate for [R3] :Mr. MUKESH KUMAR MARORIA (2324) Advocate for [R4] :Mr. MUKESH KUMAR MARORIA (2324)	List before court/bench-Ord dt:20-08-2024	Main		0	
24	1964/2019	SLP(C) No. 27508/2019	THE STATE OF JAMMU AND KASHMIR and ors. vs M/S KARAMHANS FOOD PVT. LTD	High Court of Jammu & Kashmir and Ladakh at Jammu	• OWP 173/2018 dated: 17-10-2018	2404	Indirect Taxation - Value Added Tax (VAT), State Sales Tax Act	P [1] - THE STATE OF JAMMU AND KASHMIR P [2] - COMMISSIONER COMMERCIAL TAXES DEPARTMENT P [3] - ADDITIONAL COMMISSIONER (ADMIN.) COMMERCIAL TAXES DEPARTMENT P [4] - ASSESSING AUTHORITY COMMERCIAL TAXES DEPARTMENT R [1] - M/S KARAMHANS FOOD PVT. LTD	P [1] - CIVIL SECRETARIAT Mob.:0 Email: P [2] - JAMMU AND KASHMIR GOVERNMENT, EXCISE AND TAXATION COMPLEX, RAIL HEAD, JAMMU Mob.:0 Email: P [3] - JAMMU AND KASHMIR GOVERNMENT, EXCISE AND TAXATION COMPLEX, RAIL HEAD, JAMMU Mob.:0 Email: P [4] - CIRCLE-G, EXCISE AND TAXATION COMPLEX, RAIL HEAD, JAMMU Mob.:0 Email: R [1] - JAMMU NEW BUS STAND Mob.:0 Email:	Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R0] :Mr. S. K. VERMA (675) Advocate for [R1] :Mr. S. K. VERMA (675)	List After (Weeks) (02), List On NMD (TUESDAY)-Ord dt:02-02-2026	Main		0	

25	38007/2017	C.A. No. 723/2019	THE STATE OF JAMMU AND KASHMIR and ors. vs M/S AAR BEE INDUSTRIES and ors.	High Court of Jammu & Kashmir and Ladakh at Jammu	• OWP 909/2008 dated: 03-08-2017	2404	Indirect Taxation - Value Added Tax (VAT), State Sales Tax Act	P [1] - THE STATE OF JAMMU AND KASHMIR THROUGH CHIEF SECRETARY TO GOVERNMENT P [2] - PRINCIPAL SECRETARY J AND K GOVT. INDUSTRIES AND COMMERCE DEPARTMENT P [3] - COMMISSIONER SECRETARY J AND K GOVT. INDUSTRIES AND COMMERCE DEPARTMENT P [4] - THE MANAGING DIRECTOR J AND K SICOP P [5] - THE DIVISIONAL MANAGER/ GENERAL MANAGER RAW MATERIAL , DEPOT, J AND K SICOP P [6] - COMMISSIONER COMMERCIAL TAXES DEPARTMENT R [1] - M/S AAR BEE INDUSTRIES THROUGH ITS PARTNER ARUN KUMAR AGGARWAL R [2] - M/S S.B. TRADES	P [1] - CIVIL SECRETARIAT Mob.:0 Email: P [2] - CIVIL SECRETARIAT Mob.:0 Email: P [3] - CIVIL SECRETARIAT Mob.:0 Email: P [4] - JAWAHAR LAL NEHRU UDYOG BHAWAN , RAIL HEAD COMPLEX Mob.:0 Email: P [5] - GANGYAL Mob.:0 Email: P [6] - PANAMA CHOWK, RAIL HEAD COMPLEX Mob.:0 Email: R [1] - PHASE II, LANE NO. 4, SIDCO INDUSTRIAL COMPLEX Mob.:0 Email: R [2] - BANSAL OFFICE, NEW RAJIV COLONY, WARD NO. 5, CANAL ROAD,BARI BRAHMANA Mob.:0 Email: R [3] - LANE NO. 54, GREATER KAILASH Mob.:0 Email:	Advocate for [P1] :Mr. M. SHOEAB ALAM (2019) Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [P1] :Mr. SHAILESH MADIYAL (1893) Advocate for [P2] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [P3] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [P4] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [P5] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [P6] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R1] :Mr. TUSHAR GARG (4215) Advocate for [R2] :Mr.	Not taken up/ Not Today-Ord dt:04-12-2025	Main		0
26	7029/2025		VJ JINDAL COCOA PRIVATE LIMITED (COCOA DIVISION) vs UNION TERRITORY OF JAMMU AND KASHMIR and ors.	High Court of Jammu & Kashmir and Ladakh at Jammu	• WP(C) 419/2022 dated: 09-10-2024	2406	Indirect Taxation - Goods and Services Tax, Integrated Goods and Services Tax, State Goods and Services Tax, UT Goods and Services Tax.	P [1] - VJ JINDAL COCOA PRIVATE LIMITED (COCOA DIVISION) R [1] - UNION TERRITORY OF JAMMU AND KASHMIR R [2] - COMMISSIONER / SECRETARY TO THE GOVERNMENT R [3] - PRINCIPAL SECRETARY TO GOVERNMENT R [4] - FINANCIAL COMMISSIONER R [5] - COMMISSIONER / SECRETARY TO THE GOVERNMENT R [6] - PRINCIPAL SECRETARY TO THE GOVERNMENT R [7] - COMMISSIONER	P [1] - SENIOR MANAGER, EPIP KARTHOLI, SIDCO INDUSTRIAL COMPLEX, BARI BRAHMANA Mob.:0 Email: R [1] - CIVIL SECRETARIAT, JAMMU Mob.:0 Email: R [2] - FINANCE DEPARTMENT 1/44, CIVIL SECRETARIAT Mob.:0 Email: R [3] - FINANCE DEPARTMENT, 1/44, SECRETARIAT Mob.:0 Email: R [4] - FINANCE DEPARTMENT 1/44, CIVIL SECRETARIAT Mob.:0 Email: R [5] - INDUSTRIES AND COMMERCE DEPARTMENT, CIVIL SECRETARIAT Mob.:0 Email: R [6] - INDUSTRIES AND COMMERCE DEPARTMENT, CIVIL SECRETARIAT Mob.:0 Email: R [7] - STATE TAXES DEPARTMENT Mob.:0 Email:	Advocate for [P1] :Ms. CHARANYA LAKSHMIKUMARAN (2735)	Not taken up/ Not Today-Ord dt:19-05-2025	Conn	7032/2025	

27	7032/2025	SLP(C) No. 11100/2025	VJ JINDAL COCOA PRIVATE LIMITED (CHOCO DIVISION) vs UNION TERRITORY OF JAMMU AND KASHMIR and ors.	High Court of Jammu & Kashmir and Ladakh at Jammu	• WP(C) 418/2022 dated: 09-10-2024	2406	Indirect Taxation - Goods and Services Tax, Integrated Goods and Services Tax, State Goods and Services Tax, UT Goods and Services Tax.	P [1] - VJ JINDAL COCOA PRIVATE LIMITED (CHOCO DIVISION) R [1] - UNION TERRITORY OF JAMMU AND KASHMIR R [2] - COMMISSIONER / SECRETARY TO THE GOVERNMENT R [3] - PRINCIPAL SECRETARY TO GOVERNMENT R [4] - FINANCIAL COMMISSIONER R [5] - COMMISSIONER / SECRETARY TO THE GOVERNMENT R [6] - PRINCIPAL SECRETARY TO THE GOVERNMENT R [7] - COMMISSIONER	P [1] - SENIOR MANAGER, EPIP KARTHOLI, SIDCO INDUSTRIAL COMPLEX, BARI BRAHMANA Mob.:0 Email: R [1] - CIVIL SECRETARIAT Mob.:0 Email: R [2] - FINANCE DEPARTMENT 1/44, CIVIL SECRETARIAT Mob.:0 Email: R [3] - FINANCE DEPARTMENT, 1/44, CIVIL SECRETARIAT Mob.:0 Email: R [4] - FINANCE DEPARTMENT 1/44, CIVIL SECRETARIAT Mob.:0 Email: R [5] - INDUSTRIES AND COMMERCE DEPARTMENT, CIVIL SECRETARIAT Mob.:0 Email: R [6] - INDUSTRIES AND COMMERCE DEPARTMENT, CIVIL SECRETARIAT Mob.:0 Email: R [7] - STATE TAXES DEPARTMENT Mob.:0 Email:	Advocate for [P1] :Ms. CHARANYA LAKSHMIKUMARAN (2735) Advocate for [R1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R2] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R3] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R4] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R5] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R6] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R7] :Mr. PASHUPATHI NATH RAZDAN (2054)	Not taken up/ Not Today-Ord dt:19-05-2025	Main		1	7029/2025
28	6254/2024	SLP(C) No. 4020/2024	POOJA DEVI and ors. vs ORIENTAL INSURANCE COMPANY LTD. and anr.	High Court of Jammu & Kashmir and Ladakh at Jammu	• FAQ(WC) 31/2022 dated: 02-11-2023	2902	Labour and Industrial Laws - Payment of wages, bonus, provident fund, gratuity, service benefits, benefits under ESIC Act, 1948, compensation under Workmen's Compensation Act, 1923 (now Employees Compensation Act, 1923)and payment of overtime wages and minimum wage.	P [1] - POOJA DEVI P [2] - RIYA SAMBYAL P [3] - ARUN SINGH @ ARUN SAMBYAL P [4] - LALITA DEVI R [1] - ORIENTAL INSURANCE COMPANY LTD. R [2] - RAKESH SINGH SLATHIA	P [1] - VILLAGE BARA(SANJWAN) TEHSIL VIJAYPUR Mob.:0 Email: P [2] - D/O LATE BALKAR SINGH R/O VILLAGE BARA (SANJWAN) TEHSIL VIJAYPUR, DISTO SAMBA Mob.:0 Email: P [3] - S/O LATE BALKAR SINGH R/O VILLAGE BARA (SANJWAN) TEHSIL VIJAYPUR, DISTO SAMBA Mob.:0 Email: P [4] - W/O SH. MUKHTIAR SINGH R/O VILLAGE BARA (SANJWAN) TEHSIL VIJAYPUR, DIST SAMBA Mob.:0 Email: R [1] - SUBASH NAGAR, JAMMU, TP LEGAL HUB Mob.:0 Email: R [2] - S/O JAGDEV SINGH SLATHIA @ JADEV SINGH R/O GURHA SLATHIA, TEHSIL VIJAYPUR, DIST SAMBA Mob.:0 Email:	Advocate for [P1] :Mr. ANUPAM RAINA (2062) Advocate for [R1] :Mr. ANAND MISHRA-1 (2436)	List before court/bench-Ord dt:21-01-2025	Main		0	

29	6751/2025	SLP(C) No. 10052/2025	UT OF J AND K and ors. vs AMAR SINGH and ors.	High Court of Jammu & Kashmir and Ladakh at Jammu	<ul style="list-style-type: none"> WP(C) 1571/2021 dated: 07-05-2022 	3002	Land Acquisition and Requisition Compensation for land acquisition	<p>P [1] - UT OF J AND K P [2] - CHIEF ENGINEER P [3] - SUPERINTENDING ENGINEER P [4] - EXECUTIVE ENGINEER P [5] - ASSISTANT EXECUTIVE ENGINEER P [6] - UNION TERRITORY OF JAMMU AND KASHMIR P [7] - DIVISIONAL COMMISSIONER P [8] - COLLECTOR LAND ACQUISITION (ASSISTANT COMMISSIONER REVENUE R [10] - JIVAN SINGH R [11] - MAHINDER SINGH R [12] - GHULAM NABI R [13] - CHANDU R [1] - AMAR SINGH R [2] - BHARET SINGH R [3] - KAPOER SINGH R [4] - SHEELU DEVI R [5] - VIJAY SINGH R [6] - BALAK RAM R [7] - SANDAL SINGH R [8] - DEAS RAJ R [9] - RAKESH</p>	<p>P [1] - CIVIL SECRETARIAT JAMMU/SRINAGAR Mob.:0 Email: P [2] - . Mob.:0 Email: P [3] - CIRCLE DODA Mob.:0 Email: P [4] - DIVISION RAMBAN, Mob.:0 Email: P [5] - SUB DIVISION , RAMBAN Mob.:0 Email: P [6] - J AND K GOVERNMENT, CIVIL SECRETARIAT, JAMMU/ SRINAGAR Mob.:0 Email: P [7] - . Mob.:0 Email: P [8] - RAMBAGH, JAMMU Mob.:0 Email: R [10] - R/O VILLAGE MAITRA FALTY Mob.:0 Email: R [11] - R/O VILLAGE MALTRA FAILTY Mob.:0 Email: R [12] - R/O VILLAGE MAITRA FALTY Mob.:0 Email: R [13] - R/O VILLAGE MALTRA FALTY, Mob.:0 Email: R [1] - VILLAGE MAITRA FAILTY, TEHSIL AND</p>	<p>Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R10] :Mr. SHAILENDRA BHARDWAJ (717) Advocate for [R11] :Mr. SHAILENDRA BHARDWAJ (717) Advocate for [R12] :Mr. SHAILENDRA BHARDWAJ (717) Advocate for [R13] :Mr. SHAILENDRA BHARDWAJ (717) Advocate for [R1] :Mr. SHAILENDRA BHARDWAJ (717) Advocate for [R2] :Mr. SHAILENDRA BHARDWAJ (717) Advocate for [R3] :Mr. SHAILENDRA BHARDWAJ (717) Advocate for [R4] :Mr. SHAILENDRA</p>	List Before Chamber-Ord dt:19-05-2025	Main	0
30	10445/2024		THE UNION TERRITORY OF JAMMU AND KASHMIR and ors. vs MOHD LATIF and ors.	High Court of Jammu & Kashmir and Ladakh at Jammu	<ul style="list-style-type: none"> CCP (D) 5/2023 dated: 29-12-2023, CCP (D) 6/2023 dated: 29-12-2023, OWP 2386/2018 dated: 16-12-2021, OWP 9900001/2014 dated: 16-12-2021 	3002	Land Acquisition and Requisition Compensation for land acquisition	<p>P [1] - THE UNION TERRITORY OF JAMMU AND KASHMIR P [2] - DIRECTOR P [3] - GENERAL MANAGER P [4] - VIKRAMJIT SINGH P [5] - ARUN KUMAR MANHAS R [10] - NASEEM R [11] - NAZIA R [12] - DEPUTY COMMISSIONER-CUM-DISTRICT COLLECTOR, R [13] - ASSISTANT COMMISSIONER REVENUE (COLLECTOR LAND ACQUISITION),JAMMU. R [14] - TEHSILDAR, TRIKOTA NAGAR R [15] - MOHD. BUTTA R [16] - MOHD. LATIEF R [17] - MOHD. MUSHTAQ R [18] - NAZIR HUSSAIN R [19] - MANZOOR HUSSAIN R [1] - MOHD LATIF R [20] - MIR HUSSAIN R [21] - MOHD. SIDIQ R [22] - MST.</p>	<p>P [1] - (PREVIOUSLY STATE INDUSTRIES AND COMMERCE DEPARTMENT, CIVIL SECRETARIAT JAMMU Mob.:0 Email: P [2] - INDUSTRIES AND COMMERCE, JAMMU.(JANDAMP;K) Mob.:0 Email: P [3] - DISTRICT INDUSTRIES CENTER,JAMMU Mob.:0 Email: P [4] - COMMISSIONER-SECRETARY TO GOVERNMENT INDUSTRIES AND COMMERCE DEPARTMENT, CIVIL SECRETARIAT, JAMMU/SRINAGAR Mob.:0 Email: P [5] - DIRECTOR, INDUSTRIES AND COMMERCE, Mob.:0 Email: R [10] - R/O 549 RANI TALAB DIGIANA TEHSIL AND DISTRICT,</p>	<p>Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R0] :Mr. SAHIL TAGOTRA (2520) Advocate for [R0] :Ms. FIRDOUSE QUTB WANI (2340) Advocate for [R10] :Mr. SAHIL TAGOTRA (2520) Advocate for [R11] :Mr. SAHIL TAGOTRA (2520) Advocate for [R15] :Mr. SAHIL TAGOTRA (2520) Advocate for [R16] :Mr. SAHIL TAGOTRA (2520) Advocate for [R17] :Mr. SAHIL TAGOTRA (2520) Advocate for [R18] :Mr. SAHIL TAGOTRA (2520) Advocate for [R19] :Mr. SAHIL TAGOTRA (2520) Advocate for [R1] :</p>	List On (Date) (09-04-2026)-Ord dt:17-02-2026	Main	0
31	34969/2024	SLP(C) No. 19516/2024	MANDEEP SINGH vs THE COLLECTOR and anr.	High Court of Jammu & Kashmir and Ladakh at Jammu	<ul style="list-style-type: none"> CFA 15/2014 dated: 04-04-2024 	3002	Land Acquisition and Requisition Compensation for land acquisition	<p>P [1] - MANDEEP SINGH R [1] - THE COLLECTOR R [2] - THE CHIEF ENGINEER</p>	<p>P [1] - HOUSE NO. 9/5,TRIKUTA NAGAR Mob.:0 Email: R [1] - LAND ACQUISITION JAMMU Mob.:0 Email: R [2] - P.H.E. DEPARTMENT B.C. ROAD Mob.:0 Email:</p>	<p>Advocate for [P1] :Mr. ASHOK MATHUR (55) Advocate for [R1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R2] :Mr. PASHUPATHI NATH RAZDAN (2054)</p>	Not taken up/ Not Today-Ord dt:08-12-2025	Main	0

32	43320/2024	SLP(C) No. 24431/2024	UNION TERRITORY OF JAMMU AND KASHMIR and ors. vs VIDHYA SAGER SHARMA and ors.	High Court of Jammu & Kashmir and Ladakh at Jammu	• LAP 77/2019 dated: 09-03-2024	3002	Land Acquisition and Requisition Compensation for land acquisition	P [1] - UNION TERRITORY OF JAMMU AND KASHMIR P [2] - DIRECTOR GENERAL OF POLICE P [3] - INSPECTOR GENERAL OF POLICE P [4] - DEPUTY INSPECTOR GENERAL OF POLICE P [5] - SENIOR SUPERINTENDENT OF POLICE P [6] - ASSISTANT COMMISSIONER (REVENUE) R [1] - VIDHYA SAGER SHARMA R [2] - MADHU KANT SHARMA R [3] - AJAY KUMAR SHARMA R [4] - VISHAL KUMAR	P [1] - DISTRICT POONCH, JAMMU Mob.:0 Email: P [2] - JAMMU AND KASHMIR STATE POLICE HEADQUARTERS GULSHAN GROUND GANDHI NAGAR JAMMU Mob.:0 Email: P [3] - JAMMU ZONE PALACE ROAD JAMMU Mob.:0 Email: P [4] - RAJOURI-POONCH RANGE HEADQUARTER, RAJOURI JAMMU Mob.:0 Email: P [5] - DISTRICT POLICE HEADQUARTERS POONCH JAMMU Mob.:0 Email: P [6] - POONCE COLLECTOR, LAND ACQUISITION POONCH JAMMU Mob.:0 Email: R [1] - R/O MOHALLA KHORINAR WARD NO. 6, TEHSIL HAVELI AND DISTRICT POONCH JAMMU Mob.:0 Email: R [2] -	Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R1] :Mr. DHANANJAY GARG (2300) Advocate for [R3] :Mr. DHANANJAY GARG (2300) Advocate for [R4] :Mr. DHANANJAY GARG (2300)	List After (Weeks) (2)- Ord dt:07-01-2026	Main	0
33	56344/2024	SLP(C) No. 30001/2024	PRITAM SINGH and ors. vs UT OF JAMMU AND KASHMIR and ors.	High Court of Jammu & Kashmir and Ladakh at Jammu	• LPA 158/2024 dated: 25-09-2024	3002	Land Acquisition and Requisition Compensation for land acquisition	P [1] - PRITAM SINGH P [2] - PURAN SINGH P [3] - DEVI SINGH P [4] - SHAKUNTALA DEVI P [5] - DALIP SINGH P [6] - AJIT SINGH R [1] - UT OF JAMMU AND KASHMIR R [2] - DEPUTY COMMISSIONER, JAMMU R [3] - COLLECTOR, LAND ACQUISITION R [4] - INSPECTOR GENERAL, BORDER SECURITY FORCE	P [1] - 34, VIKRAM CHOWK Mob.:0 Email: P [2] - 34, VIKRAM CHOWK Mob.:0 Email: P [3] - 34, VIKRAM CHOWK Mob.:0 Email: P [4] - 34, VIKRAM CHOWK Mob.:0 Email: P [5] - 34, VIKRAM CHOWK Mob.:0 Email: P [6] - 34, VIKRAM CHOWK Mob.:0 Email: R [1] - AT CIVIL SECRETARIAT JAMMU &NDASH; 180001 Mob.:0 Email: R [2] - PVJF Q7C, WAZARAT ROAD, PEER KHO, PAKKI DHAKI, JAMMU &NDASH; 180001 Mob.:0 Email: R [3] - AT SDM OFFICE, RANBIR SINGH PURA, 181102 Mob.:0 Email: R [4] - AT FRONTIER PLOURA, PLOURA CAMP, JAMMU &NDASH; 181124 Mob.:0 Email:	Advocate for [P1] :Mr. DARPAN SACHDEVA (3239) Advocate for [R1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R2] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R3] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R4] :Mr. ARVIND KUMAR SHARMA (1133)	Not taken up/ Not Today-Ord dt:24-03-2026	Main	0

34	56481/2025	SLP(C) No. 10811/2026	UNION TERRITORY OF J AND K and ors. vs SHWETA BANSAL and ors.	High Court of Jammu & Kashmir and Ladakh at Jammu	• LPA 138/2024 dated: 03-02-2025	3002	Land Acquisition and Requisition Compensation for land acquisition	P [1] - THROUGH PRINCIPAL SECRETARY, HOME DEPARTMENT, CIVIL SECRETARIAT, JANDK, JAMMU/SRINAGAR Mob.:9718021508 Email:MISHRAMANO HAR0001@GMAIL.COM P [2] - UT OF JANDK, NEAR DISTRICT JAIL AMPHALLA, JAMMU Mob.:0 Email: P [3] - KOT-BHALWAL, JAMMU Mob.:0 Email: R [1] - D/O NAGAR MAL BANSAL R/O 231, SHASTRI NAGAR, JAMMU, TEHSIL AND DISTRICT JAMMU Mob.:0 Email: R [2] - Mob.:0 Email: R [3] - REVENUE/COLLECTOR LAND ACQUISITION, JAMMU Mob.:0 Email:	Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054)	List On (Date) (18-05-2026), Notice Returnable (D:0,W:0,M:0)-Ord dt:13-03-2026	Main		0
35	58684/2025	SLP(C) No. 30409/2025	PAWAN KUMAR and ors. vs UNION OF INDIA and anr.	High Court of Jammu & Kashmir and Ladakh at Jammu	• MA 172/2004 dated: 06-06-2025	3002	Land Acquisition and Requisition Compensation for land acquisition	P [1] - PAWAN KUMAR P [2] - NASEER HUSSAIN P [3] - MOHD. SHABIR P [4] - MOHD. YOUNIS P [5] - MOHD. SAFEER P [6] - MOHD. SHAFIQ R [1] - UNION OF INDIA R [2] - DEPUTY COMMISSION (COLLECTOR)	Advocate for [P1] :Mr. DHANANJAY GARG (2300)	List On (Date) (16-04-2026)-Ord dt:17-03-2026	Main		0

38	4008/2024	SLP(C) No. 5221/2024	KEWAL KUMAR and ors. vs UNION TERRITORY OF JAMMU AND KASHMIR and ors.	High Court of Jammu & Kashmir and Ladakh at Jammu	• SWP 108/2019 dated: 06-02-2023	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	P [10] - MOHD. SHABIR KHAN P [1] - KEWAL KUMAR P [2] - SHER SINGH P [3] - CHANCHAL SINGH P [4] - NEENA DEVI P [5] - ANJLA KUMARI P [6] - RENU LKUMARI P [7] - POOJA DEVI P [8] - NOVIDA AKHTER P [9] - LALIT SINGH RUKWAL R [1] - UNION TERRITORY OF JAMMU AND KASHMIR R [2] - DIRECTOR SCHOOL EDUCATION JAMMU R [3] - CHIEF EDUCATION OFFICER DODA R [4] - CHIEF EDUCATION OFFICER UDHAMPUR R [5] - CHIEF EDUCATION OFFICER KISHTWAR R [6] - CHIEF EDUCATION OFFICER POONCH R [7] - NAZAKAT AMIN	P [10] - VILLAGE DHARGLOON, TEHSIL BALAKOTE Mob.:0 Email: P [1] - R/O VILLAGE GOWALOW, TEHSIL, GUNDHO AND DISTRICT DODA Mob.:0 Email: P [2] - VILLAGE SEWAT MARAMAT TEHSIL MARAMAT Mob.:0 Email: P [3] - VILLAGE SEWAT MARAMAT TEHSIL MARAMAT Mob.:0 Email: P [4] - VILLAGE SARAS TEHSIL AND DISTRICT DODA Mob.:0 Email: P [5] - VILLAGE SARAS TEHSIL AND DISTRICT DODA Mob.:0 Email: P [6] - VILLAGE JODHPUR, TEHSIL AND DISTRICT DODA Mob.:0 Email: P [7] - VILLAGE MADLOTE, TEHSIL CHENANI Mob.:0 Email: P [8] - VILLAGE CHATTRU WANIPURA, TEHSIL	Advocate for [P1] :Mr. AJIT KUMAR EKKA (2765) Advocate for [R1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R2] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R3] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R4] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R5] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R6] :Mr. PASHUPATHI NATH RAZDAN (2054)	List before court/bench (in the category of directions matters), List On (Date) (20-04-2026)-Ord dt:18-03-2026	Conn	21277/2023		
39	9164/2025		THE STATE OF JAMMU AND KASHMIR and anr. vs HITESH KUMAR CHOWDARY	High Court of Jammu & Kashmir and Ladakh at Jammu	• LPA 42/2019 dated: 13-03-2024	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	P [1] - THE STATE OF JAMMU AND KASHMIR P [2] - J AND K PUBLIC SERVICE COMMISSION R [1] - HITESH KUMAR CHOWDARY	P [1] - GENERAL ADMINISTRATION DEPARTMENT, CIVIL SECRETARY, SRINAGAR Mob.:0 Email: P [2] - RESHAM GHAR COLONY Mob.:0 Email: R [1] - 280/5, CHANNI HIMMAT Mob.:0 Email:	Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R0] :Mr. SAHIL TAGOTRA (2520)	List before court/bench (2nd week of APRIL 2026), Week Commencing (06-04-2026)-Ord dt:27-01-2026	Conn	14137/2024		
40	11645/2024	SLP(C) No. 11566/2024	STATE OF JAMMU AND KASHMIR (NOW U.T. OF JAMMU AND KASHMIR) and ors. vs RUPPALI PHULL	High Court of Jammu & Kashmir and Ladakh at Jammu	• LPA 263/2019 dated: 12-09-2023	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	P [1] - STATE OF JAMMU AND KASHMIR (NOW U.T. OF JAMMU AND KASHMIR) R [1] - RUPPALI PHULL	P [1] - GENERAL ADMINISTRATION DEPARTMENT, CIVIL SECRETARY, SRINAGAR/ JAMMU Mob.:0 Email: R [1] - H. NO. 121/A, SHOPPING CENTRE, BAKSHI NAGAR, JAMMU Mob.:0 Email:	Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R1] :Mr. TANMAYA AGARWAL (2174)	List before court/bench (2nd week of APRIL 2026), Week Commencing (06-04-2026)-Ord dt:27-01-2026	Conn	14137/2024		
41	12772/2024	SLP(C) No. 8693/2024	UNION TERRITORY OF JAMMU AND KASHMIR and ors. vs SHARAZ HUSSAIN SHAH	High Court of Jammu & Kashmir and Ladakh at Jammu	• LPA 134/2018 dated: 26-07-2023	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	P [1] - UNION TERRITORY OF JAMMU AND KASHMIR P [2] - DIRECTOR GENERAL OF POLICE P [3] - SENIOR SUPERINTENDENT OF POLICE R [1] - SHARAZ HUSSAIN SHAH	P [1] - HOME DEPARTMENT, CIVIL SECRETARIAT, SRINAGAR/JAMMU Mob.:0 Email: P [2] - JAMMU/ SRINAGAR Mob.:0 Email: P [3] - RAJOURI, JAMMU AND KASHMIR Mob.:0 Email: R [1] - THEKRIAN TEHSIL AND DISTRICT RAJOURI, JAMMU Mob.:0 Email:	Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R1] :Mr. ASHUTOSH KUMAR (3241)	List After (Weeks) (2)- Ord dt:05-03-2025	Main		0	

42	14137/2024	SLP(C) No. 9584/2024	THE STATE OF JAMMU AND KASHMIR and ors. vs ABDUL REHMAN	High Court of Jammu & Kashmir and Ladakh at Jammu	• LPA 252/2019 dated: 12-09-2023	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	P [1] - THE STATE OF JAMMU AND KASHMIR P [2] - J AND K PUBLIC SERVICE COMMISSION P [3] - UNDER SECRETARY TO GOVT. R [1] - ABDUL REHMAN	P [1] - GENERAL ADMINISTRATION DEPARTMENT, CIVIL SECRETARY, SRINAGAR Mob.:0 Email: P [2] - RESHAM GHAR COLONY, JAMMU Mob.:0 Email: P [3] - GENERAL ADMINISTRATION DEPARTMENT, CIVIL SECT., SRINAGAR/ JAMMU Mob.:0 Email: R [1] - R/O VILLAGE CHOWKIAN, TEHSIL DARHAL MALIKAN, DISTRICT RAJAURI, JAMMU AND KASHMIR Mob.:0 Email:	Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R1] :Ms. UDITA SINGH (2248)	List before court/bench (2nd week of APRIL 2026), Week Commencing (06-04-2026)-Ord dt:27-01-2026	Main		2	11645/2024,9164/2025
43	14142/2024	SLP(C) No. 23479/2024	U.T. OF JAMMU AND KASHMIR and ors. vs KABIR DIN	High Court of Jammu & Kashmir and Ladakh at Jammu	• LPA 151/2022 dated: 25-09-2023	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	P [1] - U.T. OF JAMMU AND KASHMIR P [2] - ADMINISTRATIVE SECRETARY TO GOVT. P [3] - PRINCIPAL SECRETARY TO GOVT. P [4] - PRINCIPAL GOVERNMENT HIGHER SECONDARY SCHOOL LATHONG R [1] - KABIR DIN	P [1] - CIVIL SECRETARIAT, JAMMU/SRINAGAR Mob.:0 Email: P [2] - GENERAL ADMINISTRATION DEPARTMENT, CIVIL SECT. JAMMU/SRINAGAR Mob.:0 Email: P [3] - EDUCATION DEPARTMENT, CIVIL SECT. JAMMU/SRINAGAR Mob.:0 Email: P [4] - TEHSIL SURANKOTE Mob.:0 Email: R [1] - R/O LATHOONG, TEHSIL SURANKOTE, DISTRICT POONCH Mob.:0 Email:	Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R1] :Mr. AVINASH SHARMA (2092)	List After (Weeks) (2)- Ord dt:19-03-2025	Main		0	
44	17687/2023	C.A. No. 5266/2024	JYOTI GUPTA vs RUHINA MALGOTRA and ors.	High Court of Jammu & Kashmir and Ladakh at Jammu	• WP(C) 522/2022 dated: 06-04-2023	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	P [1] - JYOTI GUPTA R [1] - RUHINA MALGOTRA R [2] - UNION TERRITORY OF JAMMU AND KASHMIR THR. COMMISSIONER/ SECRETARY R [3] - INDIRA GANDHI GOVERNMENT DENTAL COLLEGE AND HOSPITAL REHARI CHUNGI R [4] - DR. RAKESH GUPTA R [5] - ADMINISTRATIVE OFFICER R [6] - MEDICAL SUPERINTENDENT R [7] - HOD DEPARTMENT OF PERIODONTOLOGY INDIRA GANDHI R [8] - CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BERNCH	P [1] - R/O H.NO. 555, VIRAS LANE NO. 3 TALAB TILLO, JAMMU Mob.:0 Email: R [1] - R/O H.NO. 752, WARD NO. 37, NEAR ACTIVITY PUBLIC SCHOOL, JANIPUR, COLONY Mob.:0 Email: R [2] - HEALTH AND MEDICAL EDUCATION DEPARTMENT GOVT. OF AND K CIVIL SECRETARIAT, JAMMU 180001, U.T. Mob.:0 Email: R [3] - SAWAL ROAD, JAMMU 180005, Mob.:0 Email: R [4] - INDIRA GANDHI GOVT. DENTAL COLLEGE, JAMMU J AND K U.T. Mob.:0 Email: R [5] - INDIRA GANDHI GOVT. DENTAL COLLEGE, JAMMU J AND K U.T. Mob.:0 Email: R [6] - INDIRA GANDHI GOVT. DENTAL COLLEGE, JAMMU J AND K U.T. Mob.:0 Email: R [7] - GOVT. DENTAL COLLEGE	Advocate for [P1] :Mr. ANUPAM RAINA (2062) Advocate for [R1] :Mr. MOHIT KUMAR DARAAD (3392) Advocate for [R4] :Mr. PASHUPATHI NATH RAZDAN (2054)	Leave Granted / Rule NISI / Appeal Admitted, List On (Date) (24-07-2024)- Ord dt:16-04-2024	Main		0	

45	20503/2025	SLP(C) No. 18000-18001/2025	BALJEET SINGH and anr. vs ARMY PUBLIC SCHOOL and ors.	High Court of Jammu & Kashmir and Ladakh at Jammu	<ul style="list-style-type: none"> LPA 258/2024 dated: 12-03-2025, LPA 261/2024 dated: 12-03-2025 	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	<p>P [1] - BALJEET SINGH P [2] - ALKA P [3] - SHIVALI SHARMA P [4] - MEENA KUMARI P [5] - AMBICA SHARMA P [6] - VISHAKA R [1] - ARMY PUBLIC SCHOOL R [2] - ARMY PUBLIC SCHOOL R [3] - ARMY PUBLIC SCHOOL, UDHAMPUR R [4] - ARMY PUBLIC SCHOOL, UDHAMPUR</p>	<p>P [1] - VILLAGE CHONNA, BHADERWAH, DISTRICT DODA Mob.:0 Email: P [2] - R/O POLICE LINE, NEAR DEGREE COLLEGE, DISTRICT UDHAMPUR Mob.:0 Email: P [3] - R/O NEAR HEAD POST OFFICE, BEHIND BAL BHARTI OF VIDYA MANDI SCHOOL, UDHAMPUR Mob.:0 Email: P [4] - R/O CHACKRAKHWALA, UDHAMPUR Mob.:0 Email: P [5] - R/O OMARAMORH NEAR SANTOSHI MATA MANDIR, UDHAMPUR Mob.:0 Email: P [6] - INDRA NAGAR, UDHAMPUR Mob.:0 Email: R [1] - ROOM NO B-30, ADG STRAT COMM SOUTH BLOCK, INTEGRATED HEADQUARTER OF MINISTRY OF DEFENCE (ARMY) Mob.:0 Email: R [2] -</p>	<p>Advocate for [P1] :Ms. ANISHA UPADHYAY (2397) Advocate for [R3] :Mr. ANSHUMAN ASHOK (2363) Advocate for [R3] :Mr. ANUPAM RAINA (2062) Advocate for [R5] :Mr. ANSHUMAN ASHOK (2363) Advocate for [R5] :Mr. ANUPAM RAINA (2062)</p>	List Before Chamber-Ord dt:06-01-2026	Main		0
46	20555/2025	SLP(C) No. 14795/2025	UNION TERRITORY OF JANDK and ors. vs RAJAN VIKRANT	High Court of Jammu & Kashmir and Ladakh at Jammu	<ul style="list-style-type: none"> WP(C) 2749/2024 dated: 16-12-2024 	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	<p>P [1] - UNION TERRITORY OF JANDK P [2] - COMMISSIONER/SECRETARY P [3] - EXCISE COMMISSIONER R [1] - RAJAN VIKRANT</p>	<p>P [1] - GENERAL ADMINISTRATION DEPARTMENT, CIVIL SECRETARIAT, JAMMU/SRINAGAR Mob.:0 Email: P [2] - FINANCE/HOME, CIVIL SECRETARIAT, JAMMU/SRINAGAR Mob.:0 Email: P [3] - CIVIL SECRETARIAT, JAMMU/SRINAGAR Mob.:0 Email: R [1] - R/O 6/C, FAMILY QUARTER, DISTRICT POLICE LINES, GANDHI NAGAR, JAMMU Mob.:0 Email:</p>	<p>Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R1] :Mr. RAVINDER KUMAR YADAV (1919)</p>	List After (Weeks) (3), List before court/bench (as per rop dt 20th august 2025)-Ord dt:20-08-2025	Main		0
47	29085/2024	SLP(C) No. 19118/2024	UNION TERRITORY OF JAMMU AND KASHMIR and ors. vs ASHAQ HUSSAIN and ors.	High Court of Jammu & Kashmir and Ladakh at Jammu	<ul style="list-style-type: none"> WP(C) 2282/2021 dated: 21-12-2023 	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	<p>P [1] - UNION TERRITORY OF JAMMU AND KASHMIR P [2] - SECRETARY TO GOVT. DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS P [3] - DIRECTOR GENERAL OF POLICE, PRISONS DEPARTMENT P [4] - INSPECTOR GENERAL OF POLICE, PRISONS DEPARTMENT R [1] - ASHAQ HUSSAIN R [2] - GULZAR SINGH R [3] - VINOD SINGH</p>	<p>P [1] - CIVIL SECRETARIAT JAMMU SRINAGAR Mob.:0 Email: P [2] - CIVIL SECRETARIAT, JAMMU/SRINAGAR Mob.:0 Email: P [3] - JAMMU Mob.:0 Email: P [4] - JAMMU, CHAIRMAN, DEPARTMENTAL SECTION COMMITTEE Mob.:0 Email: R [1] - R/O KOTLI BHADERWAH JAMMU Mob.:0 Email: R [2] - R/O VILLAGE KARPAL NAGRI PAROLE JAMMU Mob.:0 Email: R [3] - R/O JANNGLOTE TEHSIL AND DISTRICT KATHUA Mob.:0 Email:</p>	<p>Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R1] :Mr. ADIL MUNEER ANDRABI (2820) Advocate for [R2] :Mr. ADIL MUNEER ANDRABI (2820) Advocate for [R3] :Mr. ADIL MUNEER ANDRABI (2820)</p>	Not taken up/ Not Today-Ord dt:18-11-2025	Conn	25131/2024	

48	30020/2015	C.A. No. 13380/2015	LIFE INSURANCE CORPORATION OF INDIA and ors. vs D.K. BUTIYAL	High Court of Jammu & Kashmir and Ladakh at Jammu	• LPASW 403/2001 dated: 21-04-2015	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	P [1] - LIFE INSURANCE CORPORATION OF INDIA THROUGH ITS MANAGING DIRECTOR P [2] - LIFE INSURANCE CORPORATION OF INDIA MANAGING DIRECTOR P [3] - LIFE INSURANCE CORPORATION OF INDIA MANAGING DIRECTOR P [4] - LIFE INSURANCE CORPORATION OF INDIA SENIOR DIVISIONAL MANAGER P [5] - LIFE INSURANCE CORPORATION OF INDIA DIVISIONAL MANAGER R [1] - D.K. BUTIYAL	P [1] - JEEVAN BIMA MAGR Mob.:0 Email: P [2] - CONNAUGHT CIRCUS Mob.:0 Email: P [3] - JEEVAN BIMA MARG Mob.:0 Email: P [4] - NORTHERN ZONE, JEEVAN PARKASH BUILDING, MODEL TOWN ROAD Mob.:0 Email: P [5] - DIVISIONAL OFFICE Mob.:0 Email: R [1] - KISHTWAR, DISTRICT DODA Mob.:0 Email:	Advocate for [P1] :Ms. ASMITA SINGH (2957) Advocate for [P2] :Ms. ASMITA SINGH (2957) Advocate for [P3] :Ms. ASMITA SINGH (2957) Advocate for [P4] :Ms. ASMITA SINGH (2957) Advocate for [P5] :Ms. ASMITA SINGH (2957) Advocate for [R1] :Ms. SAKSHI KAKKAR (2481)	Main	0		
49	35391/2017		YASHPAL and ors. vs SHER E KASHMIR UNIVERSITY OF AGRICULTURAL SCIENCES AND TECHNOLOGY and ors.	High Court of Jammu & Kashmir and Ladakh at Jammu	• LAPS W 65/2010 dated: 06-11-2012	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	P [10] - PAWAN KUMAR P [11] - NIRMAL KUMAR P [12] - RAVI KUMAR P [13] - ANIL KUMAR P [14] - GARA RAM P [1] - YASHPAL P [2] - RAJINDER SINGH P [3] - SATPAL P [4] - JASWINDER KUMAR P [5] - SUNIL KUMAR P [6] - MADAN LAL P [7] - DEVINDER KUMAR P [8] - VIJAY KUMAR P [9] - KRISHAN LAL R [10] - KOSHALIYA DEVI R [11] - JAGDISH SINGH R [12] - AJAY KUMAR R [13] - PARDEEP KUMAR R [14] - VIJAY KUMAR R [15] - VIJAY KUMAR R [16] - BRAHAM DASS R [17] - BAL KRISHAN R [18] - KIMTI KUMAR R [19] - JAGDISH LAL R [1] - SHER E KASHMIR UNIVERSITY OF AGRICULTURAL SCIENCES AND TECHNOLOGY THROUGH	P [10] - RANGPOK MAULANIAN PO AND TEHSIL R.S. PURA Mob.:0 Email: P [11] - SUNDERPUR, TEHSIL AND PO R.S. PURA Mob.:0 Email: P [12] - SUNDERPUR, TEHSIL AND PO R.S. PURA Mob.:0 Email: P [13] - SIDHAR PO SATRAYIAN TEHSIL R.S. PURA Mob.:0 Email: P [14] - SATARAYAIN TEHSIL R.S. PURA, JAMMU Mob.:0 Email: P [1] - R/O KOTHE, PO R.S. PURA Mob.:0 Email: P [2] - SEER R.S. PURA, P.O. MOGALI TEHSIL R.S PURA, Mob.:0 Email: P [3] - KHANDWAL P.O. SIMBAL CAMP TEHSIL AND DISTT. JAMMU Mob.:0 Email: P [4] - BIDHI PO CHANDU CHAK TEHSIL R.S PURA Mob.:0 Email: P [5] - KHANA	Advocate for [P1] :Mr. P. D. SHARMA (494)	List After Summer Vacation/Dussehra/Diwali/Holi/Winter Vacation (SUMMER VACATION), List On NMD (TUESDAY)-Ord dt:06-04-2018	Conn	35393/2017	
50	35393/2017	SLP(C) No. 31450/2017	SOHAN LAL and ors. vs SHER E KASHMIR UNIVERSITY OF AGRICULTURAL SCIENCES AND TECHNOLOGY and anr.	High Court of Jammu & Kashmir and Ladakh at Jammu	• LPASW 158/2013 dated: 01-09-2017	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	P [10] - ASHWANI KUMAR P [11] - JATINDER KUMAR P [1] - SOHAN LAL P [2] - NEETU RAM P [3] - DEEPAK KUMAR P [4] - SAT PAUL P [5] - AJAY KUMAR P [6] - GURMEET CHOUDHARY P [7] - TARSEM LAL P [8] - VIJAY KUMAR P [9] - ASHOK KUMAR R [1] - SHER E KASHMIR UNIVERSITY OF AGRICULTURAL SCIENCES AND TECHNOLOGY THROUGH ITS REGISTRAR R [2] - REGISTRAR SHER E KASHMIR UNIVERSITY OF AGRICULTURAL SCIENCES AND TECHNOLOGY	P [10] - R/O SANGWAN PO SANGRAMPUR R.S. PURA Mob.:0 Email: P [11] - R/O SIDHAR, R.S. PURA Mob.:0 Email: P [1] - R/O MOKHEY R.S. PURA Mob.:0 Email: P [2] - R/O HAKKAL R.S. PURA Mob.:0 Email: P [3] - R/O CHATHA PIND R.S. PURA Mob.:0 Email: P [4] - R/O R.S. PURA WARD NO. 8 R.S. PURA Mob.:0 Email: P [5] - R/O KOTLI GARLABARU R.S. PURA Mob.:0 Email: P [6] - R/O LEINGERIL R.S. PURA Mob.:0 Email: P [7] - R/O PATTA CHUNGI PO TALAB TILLO Mob.:0 Email: P [8] - R/O CHATHA PIND PO BHOOR CAMP R.S. PURA Mob.:0 Email: P [9] - R/O SHAZAD PUR KANIYA PO KARLOOP Mob.:0 Email: R [1] - MAIN CAMPUS,	Advocate for [P1] :Mr. P. D. SHARMA (494)	List After Summer Vacation/Dussehra/Diwali/Holi/Winter Vacation (SUMMER VACATION), List On NMD (TUESDAY)-Ord dt:06-04-2018	Main	1	35391/2017

51	37175/2025	SLP(C) No. 26209/2025	V. K. GANDOTRA vs PUNJAB NATIONAL BANK	High Court of Jammu & Kashmir and Ladakh at Jammu	• CFA 8/2009 dated: 06-03-2025	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	P [1] - V. K. GANDOTRA R [1] - PUNJAB NATIONAL BANK	P [1] - 120-P, SECTOR -7, TRIKUTA NAGAR, JAMMU Mob.:0 Email: R [1] - PUNJAB NATIONAL BANK, CIRCLE OFFICE. J AND K CIRCLE, HIGHLAND TOWERS, RAIL HEAD COMPLEX, JAMMU 180012 Mob.:0 Email:	Advocate for [P1] :Mr. SIDDHARTH JAIN (3984) Advocate for [R1] :Mr. RAJESH KUMAR GAUTAM (2540)	Notice Returnable (D:0,W:6,M:0)-Ord dt:15-09-2025	Main		0
52	40221/2023	SLP(C) No. 25683/2023	EJAZ AHMED and anr. vs THE STATE OF JAMMU AND KASHMIR and ors.	High Court of Jammu & Kashmir and Ladakh at Jammu	• SWP 2467/2018 dated: 06-02-2023	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	P [1] - EJAZ AHMED P [2] - AYAZ AHMED MIR R [10] - MOHD. NASEER R [11] - AJAZ AHMED R [12] - AFTAB AHMED DAR R [13] - CHANDER PRAKASH R [14] - MOHD. AYUB R [15] - LIAQAT ALI R [16] - MOHD. HANIEF R [17] - ABDUL MAJID R [18] - VARSHA DEVI R [19] - FEHMIDA BANO R [1] - THE STATE OF JAMMU AND KASHMIR R [20] - RASHID AMIN R [21] - JAHAN ARA BHAT R [22] - MOHD. IRFAN R [2] - DIRECTOR SCHOOL EDUCATION DEPARTMENT R [3] - RAKESH KUMAR R [4] - SANJAY KUMAR R [5] - ISHA SHARMA R [6] - PRITI SHARMA R [7] - SUMANJIT SINGH RANA R [8] - ZAHOOR AHMED R [9] - MOHD.	P [1] - R/O NAROL TEHSIL MENDHAR Mob.:0 Email: P [2] - R/O NAROL, TEHSIL MENDHAR DISTRICT: POONCH Mob.:0 Email: R [10] R/O GAKHROTE (HILL), KOTELLAN TEHSIL KOTERANKA DISTRICT RAJOURI. Mob.:0 Email: R [11] - R/O VILLAGE SARONDA TEHSIL ANDAMP; DISTRICT DODA. Mob.:0 Email: R [12] - R/O SEEL TEHSIL ANDAMP; DISTRICT DODA. Mob.:0 Email: R [13] - R/O KALCHANDA SAROOR, TEHSIL DRABSHALLA, DISTRICT KISHTWAR Mob.:0 Email: R [14] - R/O HUBBI, TEHSIL KOTRANKA DISTRICT RAJOURI. Mob.:0 Email: R [15] - R/O HUBBI, TEHSIL KOTERANKA DISTRICT	Advocate for [P1] :M/S. EQUITY LEX ASSOCIATES (1449) Advocate for [R11] :Mr. AJIT KUMAR EKKA (2765) Advocate for [R12] :Mr. AJIT KUMAR EKKA (2765) Advocate for [R19] :Mr. AJIT KUMAR EKKA (2765) Advocate for [R1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R20] :Mr. AJIT KUMAR EKKA (2765) Advocate for [R21] :Mr. AJIT KUMAR EKKA (2765) Advocate for [R22] :Mr. AJIT KUMAR EKKA (2765) Advocate for [R2] :Mr. PASHUPATHI NATH RAZDAN (2054)	List before court/bench (in the category of directions matters), List On (Date) (20-04-2026)-Ord dt:18-03-2026	Conn	21277/2023	
53	40502/2023	SLP(C) No. 25684/2023	AJMAL ABAS vs UNION TERRITORY OF JAMMU AND KASHMIR and ors.	High Court of Jammu & Kashmir and Ladakh at Jammu	• WP(C) 393/2021 dated: 27-02-2023	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	P [1] - AJMAL ABAS R [1] - UNION TERRITORY OF JAMMU AND KASHMIR R [2] - DIRECTOR SCHOOL EDUCATION DEPARTMENT R [3] - CHIEF EDUCATION OFFICER R [4] - ZONAL EDUCATION OFFICER	P [1] - VILLAGE NAROO TEHSIL MENDHAR Mob.:0 Email: R [1] - CIVIL SECRETARIAT SRINAGAR/JAMMU Mob.:0 Email: R [2] - Mob.:0 Email: R [3] - Mob.:0 Email: R [4] - MENDHAR Mob.:0 Email:	Advocate for [P1] :M/S. EQUITY LEX ASSOCIATES (1449) Advocate for [R1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R2] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R3] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R4] :Mr. PASHUPATHI NATH RAZDAN (2054)	List before court/bench (in the category of directions matters), List On (Date) (20-04-2026)-Ord dt:18-03-2026	Conn	21277/2023	

54	41050/2023	SLP(C) No. 25685/2023	MOHD. RAFIQ and anr. vs UNION TERRITORY OF JAMMU AND KASHMIR and ors.	High Court of Jammu & Kashmir and Ladakh at Jammu	• WP(C) 944/2020 dated: 10-03-2023	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	P [1] - MOHD. RAFIQ P [2] - WAQAR YOUNAS R [10] - SEHRISH NASEEM R [11] - MOHD. AFTAB BATT R [12] - DEPIKA KOTWAL R [13] - RAMIZ RAJA R [14] - RAVI KUMAR R [15] - GIRDHARI LAL R [16] - SAHIRA BANOO R [17] - RUBINA AKHTAR R [18] - SONIKA SHAH R [19] - ISHA KIRAN R [1] - UNION TERRITORY OF JAMMU AND KASHMIR R [20] - SUSHEELA KUMARI R [21] - RITA DEVI R [22] - AMIR SOHAIL R [23] - RAJ BANOO R [24] - SANJAY SINGH R [25] - RAGHBIR SINGH R [26] - NISHU DEVI R [27] - HARDEV SINGH R [28] - NARAYAN SINGH R [2] - DIRECTOR, SCHOOL EDUCATION DEPARTMENT R [3] - MOHD. AFZAL R [4] - NASEEM AKHTER R [5] - SHABNAM NAZ	P [1] - VILLAGE GONDI SARH, TEHSIL MAHORE Mob.:0 Email: P [2] - SARH - BAGGA, TEHSIL MAHORE Mob.:0 Email: R [10] - CHINOTE, TEHSIL BHADARWAH Mob.:0 Email: R [11] - NASKA, TEHSIL BHADARWAH Mob.:0 Email: R [12] - UDRANA, TEHSIL BHADARWAH Mob.:0 Email: R [13] - DADPETH, TEHSIL MUGHALMAIDAN Mob.:0 Email: R [14] - TAGOOD, TEHSIL MUGHALMAIDAN Mob.:0 Email: R [15] - TAGOOD, TEHSIL MUGHALMAIDAN Mob.:0 Email: R [16] - KAROOL, TEHSIL KISHTWAR Mob.:0 Email: R [17] - SIGDI BHATA, TEHSIL MUGHALMAIDAN Mob.:0 Email: R [18] - VILLAGE DARHANA ZONE MENDHAR TEHSIL MENDHAR, DISTRICT Mob.:0 Email: P [2] - VILLAGE DARHANA ZONE MENDHAR TEHSIL MENDHAR Mob.:0 Email: R [10] - VILLAGE DARHANA ZONE MENDHAR, Mob.:0 Email: R [11] - SALWAH TEHSIL MENDHAR Mob.:0 Email: R [1] - CIVIL SECRETARIAT, Mob.:0 Email: R [2] - SCHOOL EDUCATION DEPARTMENT Mob.:0 Email: R [3] - Mob.:0 Email: R [4] - MANKOTE Mob.:0 Email: R [5] - MENDHAR Mob.:0 Email: R [6] - VILLAGE KASBALARI ZONE MANAKOTE Mob.:0 Email: R [7] - VILLAGE KASBALARI ZONE MANKOTE Mob.:0 Email: R [8] - VILLAGE	Advocate for [P1] :M/S. EQUITY LEX ASSOCIATES (1449) Advocate for [R17] :Mr. AJIT KUMAR EKKA (2765) Advocate for [R18] :Mr. AJIT KUMAR EKKA (2765) Advocate for [R19] :Mr. AJIT KUMAR EKKA (2765) Advocate for [R1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R2] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R5] :Mr. AJIT KUMAR EKKA (2765)	List before court/bench (in the category of directions matters), List On (Date) (20-04-2026)-Ord dt:18-03-2026	Conn	21277/2023
55	41245/2023	SLP(C) No. 25686/2023	MOHD. ALYAS and anr. vs UNION TERRITORY OF JAMMU AND KASHMIR and ors.	High Court of Jammu & Kashmir and Ladakh at Jammu	• WP(C) 819/2020 dated: 12-05-2023	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	P [1] - MOHD. ALYAS P [2] - KABINA KOUSAR R [10] - ZAHOOR KHAN R [11] - SHAHNAZ FATIMA R [1] - UNION TERRITORY OF JAMMU AND KASHMIR R [2] - DIRECTOR R [3] - CHIEF EDUCATION OFFICER R [4] - ZONAL EDUCATION OFFICER R [5] - ZONAL EDUCATION OFFICER R [6] - MOHD. AFZAL R [7] - MOHD. AYUB R [8] - NASEEM AKHTER R [9] - SHABNAM NAZ	P [1] - VILLAGE DARHANA ZONE MENDHAR TEHSIL MENDHAR, DISTRICT Mob.:0 Email: P [2] - VILLAGE DARHANA ZONE MENDHAR TEHSIL MENDHAR Mob.:0 Email: R [10] - VILLAGE DARHANA ZONE MENDHAR, Mob.:0 Email: R [11] - SALWAH TEHSIL MENDHAR Mob.:0 Email: R [1] - CIVIL SECRETARIAT, Mob.:0 Email: R [2] - SCHOOL EDUCATION DEPARTMENT Mob.:0 Email: R [3] - Mob.:0 Email: R [4] - MANKOTE Mob.:0 Email: R [5] - MENDHAR Mob.:0 Email: R [6] - VILLAGE KASBALARI ZONE MANAKOTE Mob.:0 Email: R [7] - VILLAGE KASBALARI ZONE MANKOTE Mob.:0 Email: R [8] - VILLAGE	Advocate for [P1] :M/S. EQUITY LEX ASSOCIATES (1449) Advocate for [R1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R2] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R3] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R4] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R5] :Mr. PASHUPATHI NATH RAZDAN (2054)	List before court/bench (in the category of directions matters), List On (Date) (20-04-2026)-Ord dt:18-03-2026	Conn	21277/2023

56	49071/2023	SLP(C) No. 2720/2024	BISHAN DASS and ors. vs UNION TERRITORY OF JAMMU AND KASHMIR and ors.	High Court of Jammu & Kashmir and Ladakh at Jammu	• WP(C) 3658/2019 dated: 06-02-2023	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	P [1] - BISHAN DASS P [2] - TARAF HUSSAIN SHAH P [3] - SAMEENA ANJUM P [4] - NASREEN AKHTER P [5] - GAJAN SINGH P [6] - MASTOORA MALIK P [7] - GANESH KUMAR R [1] - UNION TERRITORY OF JAMMU AND KASHMIR R [2] - DIRECTOR SCHOOL EDUCATION R [3] - CHIEF EDUCATION OFFICER R [4] - CHIEF EDUCATION OFFICER R [5] - CHIEF EDUCATION OFFICER	P [1] - R/O VILLAGE PATTI LONDHRI, TEHSIL, DHRABSHALA AND DISTRICT KISHTWAR Mob.:0 Email: P [2] - VILLAGE GURSAI, TEHSIL MENDHAR Mob.:0 Email: P [3] - VILLAGE GULHOTTA, TEHSIL MENDHAR Mob.:0 Email: P [4] - VILLAGE GULHOTTA, TEHSIL MENDHAR Mob.:0 Email: P [5] - VILLAGE SARH, Mob.:0 Email: P [6] - VILLAGE MALLAN BATHOIE, Mob.:0 Email: P [7] - VILLAGE PATTI LONDHRI, Mob.:0 Email: R [1] - CIVIL SECRETARIAT Mob.:0 Email: R [2] - Mob.:0 Email: R [3] - Mob.:0 Email: R [4] - Mob.:0 Email: R [5] - Mob.:0 Email:	Advocate for [P1] :Mr. AJIT KUMAR EKKA (2765)	List before court/bench (in the category of directions matters), List On (Date) (20-04-2026)-Ord dt:18-03-2026	Conn	21277/2023		
57	51181/2024	SLP(C) No. 26477/2024	SANJAY KUMAR vs UT (UNION TERRITORY) / STATE OF JAMMU AND KASHMIR and ors.	High Court of Jammu & Kashmir and Ladakh at Jammu	• LPA 128/2022 dated: 31-08-2024	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	P [1] - SANJAY KUMAR R [1] - UT (UNION TERRITORY) / STATE OF JAMMU AND KASHMIR R [2] - DIRECTOR SCHOOL EDUCATION R [3] - JOINT DIRECTOR, SCHOOL EDUCATION DEPARTMENT R [4] - CHIEF EDUCATION OFFICER R [5] - ZONAL EDUCATION OFFICER R [6] - BANITA SHARMA	P [1] - VILLAGE KUND PANCHAYAT UPPER BHAJWAL- A, TEHSIL SUNDERBANI Mob.:0 Email: R [1] - CIVIL SECRETARIAT, UT OF JAMMU AND KASHMIR JAMMU/SRINAGAR Mob.:0 Email: R [2] - 200, PREM NAGAR, GUJJAR NAGAR, Mob.:0 Email: R [3] - 200, PREM NAGAR, GUJJAR NAGAR, Mob.:0 Email: R [4] - RESHAM GHAR COLONY RAJOURI Mob.:0 Email: R [5] - SUNDERBANI DISTRICT RAJOURI, JAMMU 185153 Mob.:0 Email: R [6] - VILLAGE DHROOT PANCHYAT UPPER BHAJWAL B TEHSIL SUNDERBANI, DISTRICT RAJOURI, JAMMU Mob.:0 Email:	Advocate for [P1] :Ms. SHILPA SINGH (1543) Advocate for [R6] :Mr. MAHFOOZ AHSAN NAZKI (2744)	List before court/bench (in the category of directions matters), List On (Date) (20-04-2026)-Ord dt:18-03-2026	Conn	21277/2023		

58	52429/2024		SOM RAJ and ors. vs STATE OF JAMMU AND KASHMIR and ors.	High Court of Jammu & Kashmir and Ladakh at Jammu	<ul style="list-style-type: none"> LPA 150/2019 dated: 01-07-2019, RP 46/2019 dated: 31-08-2024 	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	<p>P [10] - TILAK RAJ P [11] - ANJANI SHARMA P [12] - SURJIT KUMAR P [13] - KIRAN BALA P [14] - MADAN MOHAN P [15] - KIRAN BALA P [16] - VIJAY KUMAR P [17] - ROOP LAL P [18] - ASHOK KUMAR P [19] - TILAK RAJ P [1] - SOM RAJ P [20] - BAL KRISHAN P [2] - BALBIR KUMAR P [3] - TALIB HUSSAIN P [4] - MOHD SHARIEF P [5] - ASHOK KUMAR P [6] - CHANCHAL KUMARI P [7] - RAJ KUMAR P [8] - NAZIA KOSAR P [9] - JAGDISH RAJ R [10] - MAHADEV SHARMA R [11] - SANJAY JASROTIA R [12] - CHAMAN LAL R [13] - VIJAY KUMAR R [14] - ABDUL GAFOOR R [15] - MUSHTAQ AHMED R [16] - SULINDER</p>	<p>P [10] - R/O VILLAGE- DHANGRI Mob.:0 Email: P [11] - R/O VILLAGE- DHANGRI Mob.:0 Email: P [12] - R/O VILLAGE - RAJAL, NOWSHERA Mob.:0 Email: P [13] - R/O VILLAGE- TAADWAL Mob.:0 Email: P [14] - R/O VILLAGE - TAADWAL Mob.:0 Email: P [15] - R/O VILLAGE- SAHAPUR Mob.:0 Email: P [16] - R/O P.O. VILLAGE- MANKOT Mob.:0 Email: P [17] - R/O VILLAGE- SASALKOTE Mob.:0 Email: P [18] - R/O VILLAGE- SASALKOTE, Mob.:0 Email: P [19] - R/O VILLAGE - TRIDEWALL, Mob.:0 Email: P [1] - VILLAGE : SASALKOTE, TEHSIL AND DISTRICT : RAJOURI Mob.:0 Email: P [20] - R/O VILLAGE- DHANGARI</p>	Advocate for [P1] :Mr. KUMAR DUSHYANT SINGH (2220)	List After (Weeks) (2)- Ord dt:18-11-2025	Main		0
59	62016/2025		STATE (NOW U.T.) OF JAMMU AND KASHMIR and anr. vs VIKRAM SINGH	High Court of Jammu & Kashmir and Ladakh at Jammu	<ul style="list-style-type: none"> LPA 56/2024 dated: 30-12-2024 	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	<p>P [1] - STATE (NOW U.T.) OF JAMMU AND KASHMIR P [2] - J AND K PUBLIC SERVICE COMMISSION R [1] - VIKRAM SINGH</p>	<p>P [1] - GENERAL ADMINISTRATION, CIVIL SECRETARIAT, JAMMU/ SRINAGAR Mob.:0 Email: P [2] - RESHAM GHAR COLONY, JAMMU Mob.:0 Email: R [1] - KOT-MARIA, TEHSIL AKNOOR DISTRICT JAMMU Mob.:0 Email:</p>	Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R1] :Mr. MOHD. SAQUIB SIDDIQUI (3481)	List before court/bench (2nd week of APRIL 2026), Week Commencing (06-04-2026)-Ord dt:27-01-2026	Conn	14137/2024	
60	64495/2025	SLP(C) No. 4026/2026	SHABIR AHMED NAIK vs UNION TERRITORY OF JAMMU AND KASHMIR and ors.	High Court of Jammu & Kashmir and Ladakh at Jammu	<ul style="list-style-type: none"> WP(C) 2208/2025 dated: 13-08-2025 	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	<p>P [1] - SHABIR AHMED NAIK R [1] - UNION TERRITORY OF JAMMU AND KASHMIR R [2] - DIRECTOR HEALTH SERVICES JAMMU R [3] - CHAIRMAN SSRB R [4] - CHIEF MEDICAL OFFICER RAMBAN R [5] - ASSISTANT ROAD TRANSPORT OFFICER, RAMBAN R [6] - MUZZAMIL AHMED</p>	<p>P [1] - PERHINDER NEEL P.O. PERHINDER NEEL TEHSIL BANIHAL, DISTT. RAMBAN Mob.:0 Email: R [1] - HEALTH AND MEDICAL EDUCATION JAMMU Mob.:0 Email: R [2] - Mob.:0 Email: R [3] - JAMMU Mob.:0 Email: R [4] - Mob.:0 Email: R [5] - DISTT. RAMBAN Mob.:0 Email: R [6] - KASKOOT TEHSIL BANIHAL DISTT. RAMBAN Mob.:0 Email:</p>	Advocate for [P1] :Mr. P. D. SHARMA (494) Advocate for [R6] :Mr. CHANDRIKA PRASAD MISHRA (3624)	List After (Weeks) (2), List before court/bench- Ord dt:11-03-2026	Main		0

61	68038/2025		UNION TERRITORY OF J AND K and ors. vs DHYAN SINGH	High Court of Jammu & Kashmir and Ladakh at Jammu	• WP(C) 764/2025 dated: 04-04-2025	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	P [1] - UNION TERRITORY OF J AND K P [2] - CHIEF ENGINEER P [3] - EXECUTIVE ENGINEER P [4] - ACCOUNTANT GENERAL R [1] - DHYAN SINGH	P [1] - THROUGH ADDITIONAL CHIEF SECRETARY TO GOVT., JAL SHAKTI DEPARTMENT, CIVIL SECRETARIAT AT PRESENT AT SRINAGAR/JAMMU Mob.:0 Email: P [2] - JAL SHAKTI (PHE) DEPARTMENT, JANDK, JAMMU Mob.:0 Email: P [3] - JAL SHAKTI (PUBLIC HEALTH ENGINEERING MECH. DIVISION UDHAMPUR) Mob.:0 Email: P [4] - CANAL ROAD, JAMMU Mob.:0 Email: R [1] - VILLAGE BALI, TEHSIL AND DISTRICT UDHAMPUR Mob.:0 Email:	Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054)	Peremptory order (in days) (56)-Ord dt:13-03-2026	Main		0
62	69926/2025		UNION TERRITORY OF J AND K and ors. vs GEETA DEVI	High Court of Jammu & Kashmir and Ladakh at Jammu	• WP(C) 2122/2025 dated: 06-08-2025	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	P [1] - UNION TERRITORY OF J AND K P [2] - CHIEF ENGINEER, JAL SHAKTI (JANDFC) DEPARTMENT P [3] - SUPERINTENDING ENGINEER P [4] - EXECUTIVE ENGINEER R [1] - GEETA DEVI	P [1] - JAL SHAKTI DEPARTMENT, CIVIL SECRETARIAT, U.T. OF JANDK AT JAMMU-180001 Mob.:0 Email: P [2] - JAMMU180001 Mob.:0 Email: P [3] - HYDRAULIC CIRCLE, JAMMU180001 Mob.:0 Email: P [4] - FLOOD CONTROL DIVISION, SAMBA184121 Mob.:0 Email: R [1] - (LEGAL HEIR OF LATE BALI RAM), WD/O BALI RAM, R/O CHAK MEDHU BASOTRA Mob.:0 Email:	Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054)		Main		0
63	70158/2025	SLP(C) No. 38297/2025	UNION TERRITORY OF JAMMU AND KASHMIR and ors. vs BABY SLATHIA	High Court of Jammu & Kashmir and Ladakh at Jammu	• WP(C) 2701/2025 dated: 27-09-2025	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	P [1] - UNION TERRITORY OF JAMMU AND KASHMIR P [2] - COMMISSIONER/SECRETARY TO GOVT. P [3] - CHIEF ENGINEER P [4] - EXECUTIVE ENGINEER, (JPDCL) R [1] - BABY SLATHIA	P [1] - THROUGH COMMISSIONER/SECRETARY TO GOVT., POWER DEVELOPMENT DEPARTMENT, CIVIL SECTT., JANDK AT JAMMU - 180001 Mob.:0 Email: P [2] - GENERAL ADMINISTRATION DEPARTMENT, CIVIL SECTT., JANDK AT JAMMU - 180001 Mob.:0 Email: P [3] - EMANDRE, PDD, CANAL ROAD, JAMMU - 180001 Mob.:0 Email: P [4] - ELECTRIC DIVISION VIJAYPUR, SAMBA - 184120 Mob.:0 Email: R [1] - W/O LATE SH. AVTAR SINGH, R/O MANDI ANDRAH RAKH BAROTHIAN, TEHSIL VIJAYPUR, Mob.:0 Email:	Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054)	Not taken up/ Not Today-Ord dt:23-03-2026	Main		0

64	71431/2025	SLP(C) No. 2524/2026	UNION TERRITORY OF JAMMU AND KASHMIR and ors. vs TOFEEQ RAIYAZ	High Court of Jammu & Kashmir and Ladakh at Jammu	<ul style="list-style-type: none"> WP(C) 2670/2025 dated: 26-09-2025 	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	<p>P [1] - UNION TERRITORY OF JAMMU AND KASHMIR P [2] - CHIEF ENGINEER P [3] - SUPERINTENDING ENGINEER P [4] - EXECUTIVE ENGINEER R [1] - TOFEEQ RAIYAZ</p>	<p>P [1] - JAL SHAKTI PUBLIC HEALTH ENGINEERING DEPARTMENT GOVT OF UT OF J AND K Mob.:0 Email: P [2] - (PUBLIC HEALTH ENGINEERING DEPARTMENT JAMMU Mob.:0 Email: P [3] - PUBLIC HEALTH ENGINEERING, HYDRAULIC CIRCLE POONCH Mob.:0 Email: P [4] - PUBLIC HEALTH ENGINEERING DISTRICT POONCH Mob.:0 Email: R [1] - WARD NO 12 MOHALLA ALLAPIR Mob.:0 Email:</p>	Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054)	Not taken up/ Not Today-Ord dt:23-03-2026	Conn	70158/2025		
65	6607/2016	C.A. No. 10274/2024	NASIB SINGH and ors. vs THE STATE OF JAMMU AND KASHMIR and ors.	High Court of Jammu & Kashmir and Ladakh at Jammu	<ul style="list-style-type: none"> SWP 1497/2004 dated: 09-10-2015 	4302	Service Laws - Promotion, seniority, payment of salary, bonus, provident fund, service benefits, equal pay for equal work, pay scales, transfer	<p>P [1] - NASIB SINGH P [2] - KARAM CHAND P [3] - HABIB CHOWDHAR P [4] - YASHPAUL BHAGAT P [5] - MAQBOOL HUSSAIN P [6] - MUNSHI KHAN R [10] - RAVI CHANYAL R [11] - H L GUPA R [12] - U S ABROL R [13] - D K CHERWOOD R [14] - V K SURI R [15] - SANDEEP SETH R [16] - SUNIL KUMAR R [17] - SANJEEV RATHORE R [18] - SYED JAMEIL AHMED R [19] - ANIL GUPTA R [1] - THE STATE OF JAMMU AND KASHMIR CHIEF SECRETARY R [20] - PADAM DEV SINGH JAMWAL R [21] - MOHD. QASIM R [22] - SURINDER THAPPA R [26] - MOHAN LAL R [27] - SANTOSH KUMAR R [2] - MAN MOHAN SING R [3] -</p>	<p>P [1] - R/O VILLAGE BUTLA, TEHSIL BHADAWAH, DISTRICT DODA JAMMU Mob.:0 Email: P [2] - WARD NO. 3, KATHUA Mob.:0 Email: P [3] - OPPOSITE APSARA THRETRE, GANDHI NAGAR Mob.:0 Email: P [4] - VILLAGE RATNU CHAK, TEHSIL AND DISTRICT JAMMU Mob.:0 Email: P [5] - VILLAGE KATARMAL, TEHSIL MANJABOT DISTRICT RAJOURI Mob.:0 Email: P [6] - H.NO. 33, CHANNI HIMMAT, BYE PASS CHANNI HIMMAT Mob.:0 Email: R [10] - GREATER KAILASH Mob.:0 Email: R [11] - 246, BAZAR MANDI MUBARAK Mob.:0 Email: R [12] - 246, BAZAR MANDI MUBARAK Mob.:0</p>	Advocate for [R10] :Mr. ANUPAM RAINA (2062) Advocate for [R11] :Mr. ANUPAM RAINA (2062) Advocate for [R12] :Mr. ANUPAM RAINA (2062) Advocate for [R13] :Mr. ANUPAM RAINA (2062) Advocate for [R14] :Mr. ANUPAM RAINA (2062) Advocate for [R15] :Mr. ANUPAM RAINA (2062) Advocate for [R16] :Mr. ANUPAM RAINA (2062) Advocate for [R17] :Mr. ANUPAM RAINA (2062) Advocate for [R18] :Mr. ANUPAM RAINA (2062) Advocate for [R19] :Mr. ANUPAM RAINA (2062) Advocate for [R1] :Mr. PASHUPATHI NATH	List before court/bench-Ord dt:16-01-2025	Conn	25518/2014		
66	8558/2016	C.A. No. 4490-4491/2024	ROHIT GUPTA . and anr. vs AJAY KUMAR ETC and ors.	High Court of Jammu & Kashmir and Ladakh at Jammu	<ul style="list-style-type: none"> LPASW 138/2011 dated: 31-12-2015, LPASW 139/2011 dated: 31-12-2015 	4302	Service Laws - Promotion, seniority, payment of salary, bonus, provident fund, service benefits, equal pay for equal work, pay scales, transfer	<p>P [1] - ROHIT GUPTA P [2] - MOHD. AMER ALMANSOOR R [10] - SYED SAREER AHMED R [11] - JATINDER KUMAR ANAND R [12] - RAJEEV KUMAR R [13] - MANZAR KHAYAM R [14] - BANDANA JAMWAL R [15] - KOUSHAL KUMAR KOTWAL R [16] - NAJEEB AHMED NEHVI R [17] - ANIL DEV JAMWAL R [18] - HIMANSHU PRAKASH R [19] - AIJAZ AHMED R [1] - AJAY KUMAR ETC R [20] - SH. MANZAR KHAYAM R [21] - TEMOOR JAHANGIR KHAN R [22] - THE STATE OF JAMMU AND KASHMIR R [23] - COMMISSIONER R [24] - THE DIRECTOR GENERAL OF POLICE R [25] - RAJESH R [26] - JATINDER KUMAR ANAND R [27] - BANDANA</p>	<p>P [1] - H.NO. 181 SEC-2 PHASE-II JDA HOUSING COLONY, RAJINDER NAGAR, BANTALAB Mob.:0 Email: P [2] - HOUSE NO. 128, GUJJAR NAGAR Mob.:0 Email: R [10] - SR. PROSECUTION OFFICER, OFFICE OF SR. SUPERINTENDANT OF POLICE VIGILANCE (SLK) Mob.:0 Email: R [11] - SR. PROSECUTION OFFICER, COURT OF SUB-JUDGE BATOTE Mob.:0 Email: R [12] - SR. PROSECUTIN OFFICER, OFFICE OF TTHE SSP RAJOURI Mob.:0 Email: R [13] - SR. PROSECUTIN OFFICER, OFFICE OF THE SSP RAJOURI Mob.:0 Email: R [14] - SR. PROSECUTIN OFFICER, SADDAR COURTS, JANIPUR Mob.:0 Email: R [15] - SR.</p>	Advocate for [P1] :Mr. SAHIL TAGOTRA (2520) Advocate for [P2] :Mr. SAHIL TAGOTRA (2520) Advocate for [R17] :Mr. ANSHUMAN ASHOK (2363) Advocate for [R18] :Mr. ANUPAM RAINA (2062) Advocate for [R18] :Mr. ANSHUMAN ASHOK (2363) Advocate for [R18] :Mr. ANUPAM RAINA (2062) Advocate for [R1] :Mr. ANSHUMAN ASHOK (2363) Advocate for [R1] :Mr. ANUPAM RAINA (2062) Advocate for [R22] :Mr. M. SHOEBA ALAM (2019) Advocate for [R22] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R23] :Mr. PASHUPATHI NATH	Not taken up/ Not Today-Ord dt:04-12-2025	Main		1	19773/2016

69	15321/2024	SLP(C) No. 9149/2024	DR. ALKA SHARMA vs DR. RAJINDER MISHRA and ors.	High Court of Jammu & Kashmir and Ladakh at Jammu	• LPA 121/2021 dated: 06-02-2024	4302	Service Laws - Promotion, seniority, payment of salary, bonus, provident fund, service benefits, equal pay for equal work, pay scales, transfer	P [1] - DR. ALKA SHARMA R [1] - DR. RAJINDER MISHRA R [2] - UNIVERSITY OF JAMMU R [3] - VICE CHANCELLOR, UNIVERSITY OF JAMMU R [4] - ASSISTANT REGISTRAR (ADM. TE/W) R [5] - UNIVERSITY GRANT COMMISSION R [6] - DR. VINAY CHAUHAN	P [1] - R/O H.NO.63 B.C. ROAD, OPPOSITE GURUDWARA REHARI CHUNGI Mob.:0 Email: R [1] - R/O H.NO.250, SHASTRI NAGAR, JAMMU. AT PRESENT: THE BUSINESS SCHOOL, UNIVERSITY OF JAMMU, BABA SHAH AMBEDKAR ROAD, JAMMU Mob.:0 Email: R [2] - BABA SHAH AMBEDKAR ROAD, JAMMU Mob.:0 Email: R [3] - BABA SHAH AMBEDKAR ROAD, JAMMU Mob.:0 Email: R [4] - BABA SHAH AMBEDKAR ROAD, JAMMU Mob.:0 Email: R [5] - BAHADUR SHAH ZAFFAR MARG, NEW DELHI Mob.:0 Email: R [6] - S/O SH. P.S. CHAUHAN, R/O VPO MANSIMBAL, TEHSIL PALAMPUR DISTRICT	Advocate for [P1] :Mr. ZOHEB HOSSAIN (2389) Advocate for [R1] :Mr. TARUN GUPTA (1917) Advocate for [R2] :Mr. K. PAARI VENDHAN (2494) Advocate for [R3] :Mr. K. PAARI VENDHAN (2494) Advocate for [R4] :Mr. K. PAARI VENDHAN (2494) Advocate for [R5] :Mr. MRIGANK PRABHAKAR (2507)	List After (Weeks) (2), Not taken up/ Not Today-Ord dt:28-03-2025	Main		0
70	19773/2016	C.A. No. 4492/2024	RAKESH SAMBYAL vs THE STATE OF JAMMU AND KASHMIR and ors.	High Court of Jammu & Kashmir and Ladakh at Jammu	• LPASW 172/2011 dated: 31-12-2015	4302	Service Laws - Promotion, seniority, payment of salary, bonus, provident fund, service benefits, equal pay for equal work, pay scales, transfer	P [1] - RAKESH SAMBYAL P [2] - SHAHID MUSTAFA P [3] - PANKAJ SETHI P [4] - GURJOT KOUR R [10] - RAJESHWAR BASOTRA R [11] - SHAFIQ MURATAZA R [12] - IFTIKHAR UL HASSAN MALIK R [13] - BASHIR AHMAD BHAT R [14] - RIYAZ AHMAD BHAT R [15] - PUJA NIJHON R [16] - RAVINDER PAUL SINGH R [17] - ANIL SAINI R [18] - MOHD. VIJAHAT JAMEEL R [19] - MANSOOR AHMAD TAK R [1] - THE STATE OF JAMMU AND KASHMIR JAMMU AND KASHMIR GOVT. THROUGH CHIEF SECRETARY R [20] - ARVIND RATHORE R [21] - VIKRAM SINGH PARIHAR R [22] - SAJAD AHMAD MAQSOOD R [23] - MANZOOR	P [1] - WARD NO:6, GANDI CHA SHER SINGH, KATHUA Mob.:0 Email: P [2] - NAKA JABBER THANAMANG, TEHSIL DARHAL Mob.:0 Email: P [3] - HOUSE NO. 536, SECTOR-3, CHANNI HIMAT HOUSING COLONY Mob.:0 Email: P [4] - 25-A (PRIVATE), GANDHI NAGAR Mob.:0 Email: R [10] - UPPER BAZAR BILLAWAR, DISTT. KATHUA Mob.:0 Email: R [11] - MAGARMAL BAGH, OPPOSITE IQBAL PARK Mob.:0 Email: R [12] - MALIKPORA, ACHABAL, SOPORE Mob.:0 Email: R [13] - MEERAKABAD, SHALIMAR Mob.:0 Email: R [14] - WANGAN PORA, NAWAKADAL Mob.:0 Email: R [15] - TANGDAR, KUPWARA, AT PRESENT: TALAB TILLO	Advocate for [P1] :Mr. D. MAHESH BABU (1223) Advocate for [P1] :Mr. SAHIL TAGOTRA (2520) Advocate for [P2] :Mr. SAHIL TAGOTRA (2520) Advocate for [P3] :Mr. SAHIL TAGOTRA (2520) Advocate for [R1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R2] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R34] :Ms. FIRDOUSE QUTB WANI (2340) Advocate for [R3] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R4] :Mr. ANSHUMAN ASHOK (2363) Advocate for [R4] :Mr. ANUPAM RAINA (2062) Advocate	Not taken up/ Not Today-Ord dt:04-12-2025	Conn	8558/2016	

73	33842/2012	SLP(C) No. 33724/2012	AJAY KHAJURIA vs THE STATE OF JAMMU AND KASHMIR and ors.	High Court of Jammu & Kashmir and Ladakh at Jammu	• LPA 237/2011 dated: 28-08-2012	4302	Service Laws - Promotion, seniority, payment of salary, bonus, provident fund, service benefits, equal pay for equal work, pay scales, transfer	P [1] - AJAY KHAJURIA R [1] - THE STATE OF JAMMU AND KASHMIR THROUGH CHIEF SECRETARY R [2] - COMMISSIONER/SECRETARY TO GOVT. R [3] - COMMISSIONER/SECRETARY TO GOVT. R [4] - M.A. BUKHARI	P [1] - A/P ROOM NO. 107, HOTEL SHANGRILLA, SONWAR, Mob.:0 Email: R [1] CIVIL SECRETARIAT, SRINAGAR/JAMMU Mob.:0 Email: R [2] - TOURISM DEPARTMENT, CIVIL SECRETARIAT, SRINAGAR/JAMMU Mob.:0 Email: R [3] - GENERAL ADMINISTRATION DEPARTMENT CIVIL SECRETARIAT, SRINAGAR/JAMMU Mob.:0 Email: R [4] - GENERAL ADMINISTRATION DEPARTMENT, CIVIL SECRETARIAT, SRINAGAR Mob.:0 Email:	Advocate for [P1] :M/S. HINGORANI & ASSOCIATES (1205) Advocate for [P1] :Mr. AMAN MOHIT HINGORANI (1400) Advocate for [P1] :Mr. CHANDRA BHUSHAN PRASAD (1864) Advocate for [R1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R2] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R3] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R4] :Mr. PASHUPATHI NATH RAZDAN (2054)	List On (Date) (28-04-2026)-Ord dt:24-03-2026	Main		0
74	33894/2022	SLP(C) No. 20738/2022	VARINDER SINGH SLATHIA vs UNION TERRITORY OF J AND K and ors.	High Court of Jammu & Kashmir and Ladakh at Jammu	• LPA 125/2018 dated: 07-09-2022	4302	Service Laws - Promotion, seniority, payment of salary, bonus, provident fund, service benefits, equal pay for equal work, pay scales, transfer	P [1] - VARINDER SINGH SLATHIA R [10] - SUHAIL YUSUF R [11] - MUZAFFAR AHMED R [12] - REYAZ AFZAL BEIG R [13] - MUBEENA SULTAN MIR R [14] - JAVEED HUSSAN R [15] - WAQAS WADOO R [16] - SANJEEV SHARMA R [17] - MOHD. SHAFI HAJAM R [18] - MOHD. ALTAF HAKIM R [19] - MUSHTAQ AHMED R [1] - UNION TERRITORY OF J AND K R [20] - JAVED AHMED MIR R [21] - ISHTIYAQ AHMED ZARGAR R [22] - SAJAD ZAHIR R [23] - MANSOOR AHMED KHAN, R [24] - TALIB HUSSAIN LONE R [25] - MASSARAT AHMAD SHAH R [26] - JALIL AHMED SHAH R [27] - MOHD. HAROON R [28] -	P [1] - R/O GURNA SALATHIA, Mob.:0 Email: R [10] - SORA, SRINAGAR, JAMMU AND KASHMIR Mob.:0 Email: R [11] - BADIPORA, CHADORA KASHMIR JAMMU AND KASHMIR Mob.:0 Email: R [12] - RAMHAL KUPWARA KASHMIR JAMMU AND KASHMIR Mob.:0 Email: R [13] - HATMULLA KULWARA KASHMIR JAMMU AND KASHMIR Mob.:0 Email: R [14] - BALGARDEN SRINAGAR, JAMMU AND KASHMIR Mob.:0 Email: R [15] - HASSI BHAT, RAINAWARI SRINAGAR, JAMMU AND KASHMIR Mob.:0 Email: R [16] - R/O SANJAY NAGAR, JAMMU. Mob.:0 Email: R [17] - R/O SHAH SHEIB, ANANTNAG (KMR), JAMMU AND KASHMIR Mob.:0 Email: R [18] - R/O	Advocate for [P1] :Mr. ASHUTOSH JHA (2256) Advocate for [R0] :Ms. PURNIMA BHAT (1070) Advocate for [R10] :Mr. MAHESH THAKUR (2511) Advocate for [R12] :Mr. MAHESH THAKUR (2511) Advocate for [R16] :Mr. MAHESH THAKUR (2511) Advocate for [R17] :Mr. MAHESH THAKUR (2511) Advocate for [R18] :Mr. MAHESH THAKUR (2511) Advocate for [R1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R22] :Mr. MAHESH THAKUR (2511) Advocate for [R27] :Mr. MAHESH THAKUR (2511) Advocate for [R2] :Mr. PASHUPATHI NATH RAZDAN (2054)	List in Due / Usual Course-Ord dt:06-10-2023	Main		0

75	37965/2015	C.A. No. 10280/2024	MOHAMMAD HANEEF LONE and ors. vs ASHOK KUMAR SHARMA and ors.	High Court of Jammu & Kashmir and Ladakh at Jammu	<ul style="list-style-type: none"> WP 1290/2014 dated: 09-10-2015 	4302	Service Laws - Promotion, seniority, payment of salary, bonus, provident fund, service benefits, equal pay for equal work, pay scales, transfer	<p>P [1] - MOHAMMAD HANEEF LONE P [2] - ABDUL WAHID P [3] - ROMESH CHANDER BHASIN P [4] - BANSI LAL BHARDWAJ P [5] - JAFFAR HASSAN SAMOON P [6] - JANKAR NATH P [7] - MOHAMMAD RAFIQ P [8] - FIDA HUSSAIN WAZIR R [10] - MOHAMMED AFZAL RATHER R [11] - NARESH KUMAR R [12] - OM PRAKASH R [13] - VED PRAKASH R [14] - SUMAN RAJ SHUKLA R [15] - NISAR HUSSAIN KHAN R [16] - RAJINDER KUMAR SHARMA R [17] - R.K. PANDITA R [18] - NITYA NAND RAINA R [19] - ABDUL WAHID ZARGAR R [1] - ASHOK KUMAR SHARMA R [20] - SARWAN SINGH R [21] - BIR SINGH R [22] - DEV RAJ P [1] - GAGAN JYOTI P [2] - FAREED AHMED CHOUDHARY P [3] - GAGAN JYOTI P [4] - FAREED AHMED CHOUDHARY R [10] - SANJAY SHARMA R [11] - JEEVAN LAL R [12] - THE STATE OF JAMMU AND KASHMIR WORK DEPARTMENT COMMISSIONER/SECRETARY R [13] - HARDEEP SINGH BALI R [14] - N N THUSU R [15] - AMRISH RAINA R [16] - YOG RAJ ABROL R [17] - PIYARE LAL RAZDAR R [18] - MOHINDER PARTAP SHARMA R [19] - RAJINDER KUMAR RAINA R [1] - THE STATE OF JAMMU AND KASHMIR STATE OF JAMMU WORK DEPARTMENT THROUGH COMMISSIONER/SECRETARY R [2] - JAL SHAKTI (PHE) DEPARTMENT, CIVIL SECRETARIAT Mob.:0 Email: P [2] - CANAL ROAD Mob.:0 Email: P [3] - JAL SHAKTI (PHE) DEPARTMENT Mob.:0 Email: P [4] - HYDRAULIC CIRCLE Mob.:0 Email: P [5] - JAL SHAKTI (PHE) DIVISION Mob.:0 Email: R [1] - PALOURA Mob.:0 Email:</p>	<p>P [1] - HOUSE NO. 26, WANBAL HAMZA COLONY, CAMBRIDGE MISSION SCHOOL, WANBAL RAWALPORA, OLD AIRPORT ROAD, KASHMIR Mob.:0 Email: P [2] - DRASS, DISTRICT KARGIL, KASHMIR Mob.:0 Email: P [3] - HOUSE NO. 42, WARD NOO. 3, BYE PASS ROAD, BISHNAH, TEHSIL AND P.OO. BISHNAH, DISTRICT JAMMU, JAMMU-181132 Mob.:0 Email: P [4] - VILLAGE KANDHOTE, TEHSIL THATHRI, DISTRICT DODA Mob.:0 Email: P [5] - BADWAN GUREZ, TEHSIL- GUREZ, DISTRICT BONDIPORA, KASHMIR Mob.:0 Email: P [6] - VILLAGE JOURIAN, TEHSIL AKHNOOR Mob.:0 Email: P [7] - Advocate for [10] :M/s. ASTHA SHARMA (2450) Advocate for [P1] :M/S. ARPUTHAM ARUNA AND CO (867) Advocate for [R14] :Mr. R. V. KAMESHWARAN (1292) Advocate for [R16] :Mr. R. V. KAMESHWARAN (1292) Advocate for [R18] :Mr. GOPAL BALWANT SATHE (201) Advocate for [R19] :Mr. R. V. KAMESHWARAN (1292) Advocate for [R1] :Mr. ANUPAM RAINA (2062) Advocate for [R2] :Mr. ANUPAM RAINA (2062) Advocate for [R32] :Mr. ARVIND KUMAR SHARMA (1133) Advocate for [R32] :Mr. B. KRISHNA PRASAD (117) Advocate</p>	List before court/bench-Ord dt:16-01-2025	Conn	25518/2014		
76	39416/2015	C.A. No. 10281-10282/2024	GAGAN JYOTI and anr. vs THE STATE OF JAMMU AND KASHMIR and ors.	High Court of Jammu & Kashmir and Ladakh at Jammu	<ul style="list-style-type: none"> SWP 1619/2006 dated: 09-10-2015, SWP 1694/2006 dated: 09-10-2015 	4302	Service Laws - Promotion, seniority, payment of salary, bonus, provident fund, service benefits, equal pay for equal work, pay scales, transfer	<p>P [1] - GAGAN JYOTI P [2] - FAREED AHMED CHOUDHARY P [3] - GAGAN JYOTI P [4] - FAREED AHMED CHOUDHARY R [10] - SANJAY SHARMA R [11] - JEEVAN LAL R [12] - THE STATE OF JAMMU AND KASHMIR WORK DEPARTMENT COMMISSIONER/SECRETARY R [13] - HARDEEP SINGH BALI R [14] - N N THUSU R [15] - AMRISH RAINA R [16] - YOG RAJ ABROL R [17] - PIYARE LAL RAZDAR R [18] - MOHINDER PARTAP SHARMA R [19] - RAJINDER KUMAR RAINA R [1] - THE STATE OF JAMMU AND KASHMIR STATE OF JAMMU WORK DEPARTMENT THROUGH COMMISSIONER/SECRETARY R [2] - JAL SHAKTI (PHE) DEPARTMENT, CIVIL SECRETARIAT Mob.:0 Email: P [2] - CANAL ROAD Mob.:0 Email: P [3] - JAL SHAKTI (PHE) DEPARTMENT Mob.:0 Email: P [4] - HYDRAULIC CIRCLE Mob.:0 Email: P [5] - JAL SHAKTI (PHE) DIVISION Mob.:0 Email: R [1] - PALOURA Mob.:0 Email:</p>	<p>Advocate for [P1] :M/s. ARPUTHAM ARUNA AND CO (867) Advocate for [P2] :M/S. ARPUTHAM ARUNA AND CO (867) Advocate for [P3] :M/S. ARPUTHAM ARUNA AND CO (867) Advocate for [P4] :M/S. ARPUTHAM ARUNA AND CO (867) Advocate for [R13] :Mr. DEEPAK GOEL (1780) Advocate for [R15] :Mr. DEEPAK GOEL (1780) Advocate for [R16] :Mr. DEEPAK GOEL (1780) Advocate for [R18] :Mr. DEEPAK GOEL (1780) Advocate for [R19] :Mr. DEEPAK GOEL (1780) Advocate for [R1] :Mr. PASHUPATHI NATH (2054)</p>	List before court/bench-Ord dt:16-01-2025	Conn	25518/2014		
77	44074/2025	SLP(C) No. 38286/2025	UNION TERRITORY OF J AND K and ors. vs DEWAN SINGH	High Court of Jammu & Kashmir and Ladakh at Jammu	<ul style="list-style-type: none"> WP(C) 592/2025 dated: 17-03-2025 	4302	Service Laws - Promotion, seniority, payment of salary, bonus, provident fund, service benefits, equal pay for equal work, pay scales, transfer	<p>P [1] - UNION TERRITORY OF J AND K P [2] - ACCOUNTANT GENERAL P [3] - CHIEF ENGINEER P [4] - SUPERINTENDING ENGINEER P [5] - EXECUTIVE ENGINEER R [1] - DEWAN SINGH</p>	<p>Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054)</p>	IA Allowed (311861/2025,311862/2025), Notice (Issue notice to the respondent), Notice Tag with (SC D.No - 57559/2025)-Ord dt:08-12-2025	Conn	57559/2025		

78	50981/2023	SLP(C) No. 28462/2023	BHARAT BHUSHAN vs UNION OF INDIA and ors.	High Court of Jammu & Kashmir and Ladakh at Jammu	• CM 1349/2019 dated: 18-10-2023	4302	Service Laws - Promotion, seniority, payment of salary, bonus, provident fund, service benefits, equal pay for equal work, pay scales, transfer	P [1] - BHARAT BHUSHAN R [1] - UNION OF INDIA R [2] - CHIEF OF ARMY STAFF R [3] - STATION COMMANDER R [4] - ADMINISTRATION COMMANDANT R [5] - PRESIDING OFFICER, R [6] - SURJEET SINGH	P [1] - HOUSE NO. 587/A, NAI BASTI, JAMMU Mob.:9711000380 Email:EMAIL@KESHAVTHAKUR.COM R [1] - , NEW DELHI Mob.:0 Email: R [2] - ARMY HEAD QUARTERS, NEW DELHI Mob.:0 Email: R [3] - STATION HEAD QUARTER, JAMMU CANTT, JAMMU C/O 56 APO Mob.:0 Email: R [4] - STATION HEAD QUARTER, JAMMU C/O 56 APO Mob.:0 Email: R [5] - STATION HEAD QUARTER, JAMMU C/O 56 APO Mob.:0 Email: R [6] - MOHALLA WAZIRAN BOHRI Mob.:0 Email:	Advocate for [P1] :Mr. RAJESH SINGH CHAUHAN (2213) Advocate for [R1] :Mr. MUKESH KUMAR MARORIA (2324) Advocate for [R2] :Mr. MUKESH KUMAR MARORIA (2324) Advocate for [R3] :Mr. MUKESH KUMAR MARORIA (2324) Advocate for [R4] :Mr. MUKESH KUMAR MARORIA (2324) Advocate for [R5] :Mr. MUKESH KUMAR MARORIA (2324)	List On (Date) (28-07-2026), Not taken up/ Not Today-Ord dt:24-03-2026	Main		0
79	56315/2025	SLP(C) No. 8099/2026	UT OF J AND K and ors. vs SURESH KUMAR REKHI	High Court of Jammu & Kashmir and Ladakh at Jammu	• LPA 97/2024 dated: 29-05-2025	4302	Service Laws - Promotion, seniority, payment of salary, bonus, provident fund, service benefits, equal pay for equal work, pay scales, transfer	P [1] - UT OF J AND K P [2] - COMMISSIONER SECRETARY P [3] - COMMISSIONER SECRETARY P [4] - MANAGING DIRECTOR R [1] - SURESH KUMAR REKHI	P [1] - J AND K GOVT., CIVIL SECRETARIAT Mob.:0 Email: P [2] - GENERAL ADMINISTRATIVE DEPARTMENT, JANDK GOVT. CIVIL SECRETARIAT, JAMMU Mob.:0 Email: P [3] - PWD(RANDB) DEPARTMENT, J Mob.:0 Email: P [4] - JANDK PROJECT CONSTRUCTION SORPORATION LTD. JAMMU Mob.:0 Email: R [1] - R/O H. NO. 14, SAINI ENCLAVE, GOLE GUJRAL, TALAB TILLO Mob.:0 Email:	Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R0] :Mr. YADAV NARENDER SINGH (2004)	IA Allowed (29266/2026,29267/2026), List After (Weeks) (06), Notice, Stay/Status quo-Ord dt:09-02-2026	Main		0
80	57559/2025	SLP(C) No. 38077/2025	UNION TERRITORY OF J AND K and ors. vs KASHMIRI LAL	High Court of Jammu & Kashmir and Ladakh at Jammu	• WP(C) 778/2025 dated: 02-04-2025	4302	Service Laws - Promotion, seniority, payment of salary, bonus, provident fund, service benefits, equal pay for equal work, pay scales, transfer	P [1] - UNION TERRITORY OF J AND K P [2] - CHIEF ENGINEER P [3] - EXECUTIVE ENGINEER P [4] - ACCOUNTANT GENERAL P [5] - SR. ACCOUNT OFFICER R [1] - KASHMIRI LAL	P [1] - PHE/JAL SHAKTI DEPARTMENT, CIVIL SECRETARIAT, JAMMU Mob.:0 Email: P [2] - JAL SHAKTI DEPARTMENT, JAMMU Mob.:0 Email: P [3] - IRRIGATION DIVISION, UDHAMPUR Mob.:0 Email: P [4] - A AND E, SHAKTI NAGAR, JAMMU Mob.:0 Email: P [5] - OFFICE OF THE ACCOUNTANT GENERAL, AANDE, SHAKTI NAGAR, JAMMU Mob.:0 Email: R [1] - 176-A, WARD NO.04, PEER BABA GALI, SHAH MARKET, COURT ROAD, UDHAMPUR Mob.:0 Email:	Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054)	IA Allowed (293050/2025,293051/2025), Notice Returnable (D:0,W:4,M:0)-Ord dt:24-11-2025	Main		0

81	62233/2025		KULDEEP RAJ and ors. vs UNION TERRITORY OF JAMMU AND KASHMIR and ors.	High Court of Jammu & Kashmir and Ladakh at Jammu	• SWP 1290/2014 dated: 09-10-2015	4302	Service Laws - Promotion, seniority, payment of salary, bonus, provident fund, service benefits, equal pay for equal work, pay scales, transfer	P [1] - KULDEEP RAJ P [2] - SYED ISHFAQ AHMAD P [3] - ASHAQ AHMAD ASHAQ P [4] - SAREER AHMAD WANI R [10] - NARESH KUMAR R [11] - OM PRAKASH R [12] - VED PRAKASH R [13] - SUMAN RAJ SHUKLA R [14] - NISAR HUSSAIN KHAN R [15] - RAJINDER KUMAR SHARMA R [16] - R.K. PANDITA R [17] - NITYA NAND RAINA, R [18] - ABDUL WAHID ZARGAR R [19] - SARWAN SINGH R [1] - UNION TERRITORY OF JAMMU AND KASHMIR R [20] - BIR SINGH R [21] - DEV RAJ CHADGAL R [22] - KULDEEP KUMAR KAITH, R [23] - MOHAMMAD HUSSAIN R [24] - GHULAM MUSTAFA MIR R [25] - ASHWANI KUMAR R [26] -	P [1] - R/O H.NO. 203/6, SECTOR 2, DREAM CITY, BARNAI, JAMMU &NDASH;180001 Mob.:0 Email: P [2] - S/O SYED ABDUL RASHID, R/O BAHIE, KOKERNAG, ANANTNAG, JANDK-192202 Mob.:0 Email: P [3] - S/O GH. AHMAD GANIE, R/O KAMRAZIPORA, PULWAMA &NDASH; 192302 Mob.:0 Email: P [4] - S/O GHULAM NABI WANI, R/O MANGAM P.O. WAGOORA, BARAMULLA, KASHMIR, JAMMU AND KASHMIR Mob.:0 Email: R [10] - INCHARGE EXECUTIVE ENGINEER BAGLIHAR HYDRO-ELECTRIC PROJECT, JKSPDC, BATOTE, RAMBAN, JAMMU Mob.:0 Email: R [11] - INCHARGE	Advocate for [P1] :Ms. ASTHA SHARMA (2450)	IA Allowed (282939/2025), List along with case (SC26261/2014), Notice (dasti)-Ord dt:17-11-2025	Conn	25518/2014		
82	62583/2025	SLP(C) No. 32398/2025	ARTI PANDOH GUPTA and ors. vs UNION OF TERRITORY OF JAMMU AND KASHMIR and ors.	High Court of Jammu & Kashmir and Ladakh at Jammu	• WP(C) 2367/2025 dated: 03-09-2025	4302	Service Laws - Promotion, seniority, payment of salary, bonus, provident fund, service benefits, equal pay for equal work, pay scales, transfer	P [1] - ARTI PANDOH GUPTA P [2] - NARINDER KUMAR P [3] - RAJENDER KUMAR SHARMA P [4] - ANITA JAMWAL R [1] - UNION OF TERRITORY OF JAMMU AND KASHMIR R [2] - DIRECTOR R [3] - SECRETARY R [4] - JAN SHABIR AHMED R [5] - MIR SHABEER AHMED R [6] - MANZOOR DAR R [7] - MOHD. FAROOQ	P [1] - THROUGH 27 OPPOSITE YOGAL COMPLEX GREATER KAILASH Mob.:0 Email: P [2] - MAWA KARONA, NEAR PRIMARY SCHOOL, AKHNOOR, JAMMU Mob.:0 Email: P [3] - 66-A, SAINIK COLONY, JAMMU Mob.:0 Email: P [4] - PALANWALA, TEHSIL KHOUR, JAMMU Mob.:0 Email: R [1] - HIGHER EDUCATION DEPARTMENT, CIVIL SECRETARIAT, JAMMU/SRINAGAR Mob.:0 Email: R [2] - COLLEGES, JAMMU, UNIVERSITY BABA SAHEB AMBEDKAR ROAD, JAMMU, TAWI - 180006 Mob.:0 Email: R [3] - J AND K PUBLIC SERVICE COMMISSION, J AND K,	Advocate for [P1] :Mr. NITEEN KUMAR SINHA (3262)	List On (Date) (09-04-2026)-Ord dt:11-03-2026	Main		0	
83	67287/2025	SLP(C) No. 38060/2025	UNION TERRITORY OF J AND K and ors. vs SURAM CHAND and anr.	High Court of Jammu & Kashmir and Ladakh at Jammu	• WP(C) 765/2025 dated: 04-04-2025	4302	Service Laws - Promotion, seniority, payment of salary, bonus, provident fund, service benefits, equal pay for equal work, pay scales, transfer	P [1] - UNION TERRITORY OF J AND K P [2] - CHIEF ENGINEER P [3] - EXECUTIVE ENGINEER R [1] - SURAM CHAND R [2] - ACCOUNTANT GENERAL	P [1] - THROUGH ADDITIONAL CHIEF SECRETARY TO GOVT. JAL SHAKTI DEPARTMENT, CIVIL SECRETARIAT AT PRESENT AT SRINAGAR/JAMMU Mob.:0 Email: P [2] - JAL SHAKTI (PHE) DEPARTMENT, J AND K, JAMMU Mob.:0 Email: P [3] - JAL SHAKTI (PUBLIC HEALTH ENGINEERING MECH. DIVISION UDHAMPUR) Mob.:0 Email: R [1] - JAMMU Mob.:0 Email: R [2] - CANAL ROAD, JAMMU Mob.:0 Email:	Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054)	IA Allowed (319869/2025), Notice Tag with (D.NO.57559 OF 2025)-Ord dt:16-12-2025	Conn	57559/2025		

84	74784/2025		BEHARI LAL and ors. vs UT OF J AND K and ors.	High Court of Jammu & Kashmir and Ladakh at Jammu	<ul style="list-style-type: none"> WP(C) 1318/2025 dated: 26-09-2025 	4302	Service Laws - Promotion, seniority, payment of salary, bonus, provident fund, service benefits, equal pay for equal work, pay scales, transfer	<p>P [1] - BEHARI LAL P [2] - SHAH DIN P [3] - MOHD. IQBAL SHAH R [1] - UT OF J AND K R [2] - CHIEF ENGINEER R [3] - EXECUTIVE ENGINEER</p>	<p>P [1] - S/O SH. JIA LAL SHAH R/O VILLAGE GHAN SARTHAL TEHSIL AND DISTRICT KISHTWAR, JANDK. Mob.:0 Email: P [2] - S/O SH. ABDUL KHALIQ R/O VILLAGE BITOLIAT (DHARYOTE) TEHSIL THATRI, DISTRICT DODA, JANDK. Mob.:0 Email: P [3] - S/O SH. GHULAM NABI SHAH R/O VILLAGE FELLER, TEHSIL AND DISTRICT KISHTWAR, JANDK Mob.:0 Email: R [1] - THROUGH PRINCIPAL SECRETARY TO GOVERNMENT, JAL SHAKTI (PHE) DEPARTMENT, CIVIL SECRETARIAT, JANDK AT JAMMU, J Mob.:0 Email: R [2] - JAL SHAKTI (PHE) DEPARTMENT, JAMMU, JANDK. Mob.:0 Email: R [3] -</p>	Advocate for [P1] :Mr. RAHUL SHARMA (2512)	List After (Weeks) (2)- Ord dt:12-03-2026	Main		0
85	2939/2024	C.A. No. 5507-5508/2025	STATE OF J AND K and ors. vs SURINDER KUMAR and ors.	High Court of Jammu & Kashmir and Ladakh at Jammu	<ul style="list-style-type: none"> LPASW 104/2017 dated: 30-08-2017, RP 48/2022 dated: 15-05-2023 	4303	Service Laws - Regularization, contract employees, ad-hoc employees, daily wage employees	<p>P [1] - STATE OF J AND K P [2] - CHIEF ENGINEER P [3] - EXECUTIVE ENGINEER P [4] - ASSISTANT EXECUTIVE ENGINEER R [1] - SURINDER KUMAR R [2] - KEMIT RAM S/O SH. HARI CHAND R [3] - ASHOK KUMAR R [4] - DARSHAN LAL</p>	<p>P [1] - PHE, I AND FC DEPARTMENT, CIVIL SECRETARIAT, Mob.:0 Email: P [2] - PHE DEPARTMENT, JAMMU Mob.:0 Email: P [3] - PHE DEPARTMENT, DIVISION NOWSHERA, Mob.:0 Email: P [4] - PHE DEPARTMENT, SUB DIVISION NOWSHERA, JAMMU Mob.:0 Email: R [1] - S/O SOM RAJ R/O MANPUR, TEHSIL NOWSHERA, DISTRICT RAJOURI Mob.:0 Email: R [2] - DHARYALA, TEHSIL NOWSHERA, DISTRICT RAJOURI Mob.:0 Email: R [3] - R/O VILLAGE PANJGRIAN, TEHSIL AND DISTRICT RAJOURI Mob.:0 Email: R [4] - MANPUR, TEHSIL NOWSHERA, DISTRICT Mob.:0 Email:</p>	Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R3] :Mr. KUMAR DUSHYANT SINGH (2220)	-Ord dt:12-01-2026	Main		0

86	73676/2025		UNION TERRITORY OF J AND K and anr. vs KULDEEP RAJ and ors.	High Court of Jammu & Kashmir and Ladakh at Jammu	• WP(C) 2351/2025 dated: 10-09-2025	4303	Service Laws - Regularization, contract employees, ad-hoc employees, daily wage employees	P [1] - UNION TERRITORY OF J AND K P [2] - DIRECTOR R [10] - KHURSHED AHMED R [11] - SUSHIL KUMAR BHAT R [12] - TILAK RAJ R [13] - SHOKAT ALI R [14] - MOHAMMAD ASLAM R [15] - MOHAMMAD SHABIR R [16] - JAMEEL AHMED R [17] - MOHAMMAD JAVED IQBAL R [18] - GHULAM RASOOL R [19] - SATTISH KUMAR BHAT R [1] - KULDEEP RAJ R [20] - ZAKIR HUSSAIN R [21] - MAJID ALYAS R [22] - MUSHTAW AHMED R [23] - SHABIR AHMED R [24] - MOHAMMAD IQBAL MALIK R [25] - ADIL HUSSAIN R [26] - MOHAMMAD TARIQ SHEIKH R [27] - MULKH RAJ R [28] - MUKESH KUMAR R [29] - MOHAMMAD YUNUS R [30]	P [1] - FLORICULTURE, GARDEN AND PARKS DEPARTMENT, CIVIL SECRETARIAT, JAMMU-180001 Mob.:0 Email: P [2] - FLORICULTURE GARDEN AND PARKS DEPARTMENT JAMMU 180006 Mob.:0 Email: R [10] - . S/O GHULAM HUSSAIN R/O VILLAGE MORI, BONJWAH, KISHTWAR Mob.:0 Email: R [11] - S/O BANSI LAL R/O MUTHI, JAMMU Mob.:0 Email: R [12] - .S/O UTTAM CHAND R/O MANDI, DANSAL, SAMBA Mob.:0 Email: R [13] - S/O LAL HUSSAIN R/O SURANKOTE, POONCH Mob.:0 Email: R [14] - . S/O LAL MOHAMMAD R/O JAWAHAR NAGAR, RAJOURI Mob.:0 Email: R [15] - S/O MAKHNA R/O KOTERANKA, RAJOURI Mob.:0 Email: R [16]	Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R0] :Mr. ASHOK MATHUR (55)	Main		0	
87	26826/2023	SLP(C) No. 18320/2023	UT OF J AND K and ors. vs JAI SINGH CHOUHAN	High Court of Jammu & Kashmir and Ladakh at Jammu	• WP(C) 1909/2022 dated: 19-09-2022	4304	Service Laws - Retiral benefits, pension	P [1] - UT OF J AND K P [2] - DIRECTOR GENERAL P [3] - DIRECTOR, ACCOUNTS AND TREASURIES R [1] - JAI SINGH CHOUHAN	P [1] - FINANCE DEPARTMENT, CIVIL SECRETARIAT Mob.:0 Email: P [2] - ACCOUNTS AND TREASURIES, FINANCE DEPARTMENT, CIVIL SECRETARIAT SRINAGAR / JAMMU Mob.:0 Email: P [3] - FINANCE DEPARTMENT, GOVERNMENT OF JAMMU AND KASHMIR, SHASTRI NAGAR, JAMMU Mob.:0 Email: R [1] - R/O 27/2, GANGA NAGAR, BAN TALAB, JAMMU Mob.:0 Email:	Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R1] :Mr. SALVADOR SANTOSH REBELLO (2891)	List After (Weeks) (4)- Ord dt:19-01-2026	Main		0
88	48095/2025	SLP(C) No. 10611/2026	UNION TERRITORY OF J AND K and ors. vs NOW RATTAN @ NOW RATTAN	High Court of Jammu & Kashmir and Ladakh at Jammu	• WP(C) 711/2025 dated: 25-03-2025	4304	Service Laws - Retiral benefits, pension	P [1] - UNION TERRITORY OF J AND K P [2] - CHIEF ENGINEER P [3] - EXECUTIVE ENGINEER P [4] - ACCOUNTANT GENERAL (A AND E) R [1] - NOW RATTAN @ NOW RATTAN	P [1] - JAL SHAKTI (PHE) DEPARTMENT, CIVIL SECRETARIAT, JANDK AT JAMMU-180001 Mob.:0 Email: P [2] - JAL SHAKTI (PHE) DEPARTMENT, JAMMU-180001 Mob.:0 Email: P [3] - JAL SHAKTI (PHE) HYDRAULIC DIVISION KISHTWAR-182204 Mob.:0 Email: P [4] - JANDK AND LADAKH, JAMMU-180001 Mob.:0 Email: R [1] - VILLAGE LIGRI, PADDAR, TEHSIL ATHOLI PADDAR, DISTRICT KISHTWAR-182204 Mob.:0 Email:	Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054)	IA Allowed (43047/2026,43049/2026), List along with case (tag with SLP(C) D NO.57559/2025), Notice-Ord dt:16-02-2026	Conn	57559/2025	

89	9106/2026	SLP(C) No. 7776/2026	PANKAJ KUMAR MALHOTRA vs DAV MANAGEMENT COMMITTEE GENERAL SECRETARY and ors.	High Court of Jammu & Kashmir and Ladakh at Jammu	• CMM 347/2025 dated: 26-12-2025	4302	Service Laws - Promotion, seniority, payment of salary, bonus, provident fund, service benefits, equal pay for equal work, pay scales, transfer	P [1] - PANKAJ KUMAR MALHOTRA R [1] - DAV MANAGEMENT COMMITTEE GENERAL SECRETARY R [2] - THE PRINCIPAL, MAHARAJA HARI SINGH AGRICULTURAL COLLEGIATE SCHOOL R [3] - THE MANAGER, MAHARAJA HARI SINGH AGRICULTURAL COLLEGIATE SCHOOL	P [1] - S/O. CHAMAN LAL MALHOTRA R/O. H.NO. 425/B, NEAR VIJAY PARK, NAI BASTI, JAMMU Mob.:0 Email: R [1] - THROUGH ITS GENERAL SECRETARY OFFICE AT CHITRAGUPTA ROAD, NEW DELHI. Mob.:0 Email: R [2] - NAGBANI, JAMMU. Mob.:0 Email: R [3] - NAGBANI, JAMMU. Mob.:0 Email:	Advocate for [P1] :Mr. P. D. SHARMA (494)	Notice Returnable (D:0,W:6,M:0), Stay/Status quo-Ord dt:27-02-2026	Main		0
90	9412/2026	SLP(C) No. 11552/2026	UNION TERRITORY OF JAMMU KASHMIR and anr. vs ABHISHEK KHAJURIA and ors.	High Court of Jammu & Kashmir and Ladakh at Jammu	• WP(C) 2329/2025 dated: 01-09-2025	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	P [1] - UNION TERRITORY OF JAMMU KASHMIR P [2] - COMMISSIONER/SECRETARY TO THE GOVERNMENT R [100] - PAWANPREET DIGRA R [101] - ASHFAQ AHMED KATARIYA R [102] - ZAMIR AHMED KATARI R [103] - MOHD. NASIR R [104] - AZHAR MEHMOOD R [105] - BILAL CHOWDHARY R [106] - POONAM SAINI R [107] - MOHD. AURIF CHOPAN R [108] - KHADAM HUSASIN MIR R [109] - MOHD. SHAKOOR R [110] - PRATIBHA SHARMA R [111] - TOHEED SHAWL R [112] - SYED BAKIR HUSSAIN R [113] - SNOBER IA HARWAR R [114] - IRFAN AHMAD DAR R [115] - SAKIB ASHRAF DEGLOO R [116] - ROUF BIN	P [1] - , THROUGH SECRETARY, J AND K SERVICES SELECTION BOARD, JAMMU/SRINAGAR (J Mob.:0 Email: P [2] - , RURAL DEVELOPMENT DEPARTMENT AND PANCHAYATI RAJ, J Mob.:0 Email: R [100] - S/O RAM PAUL R/O WARD NO. 4, JANDI COLONY, HIRANAGAR KATHUA-184142 (JANDK) Mob.:0 Email: R [101] - S/O AKBAR DIN KATARIYA R/O 28, 5, BANDI SARIE URI BARAMULLA-193123 (JANDK) Mob.:0 Email: R [102] - S/O MOHAMMAD SHAFI KATARI R/O CHAUNTIWARI ALOOSA BENDIPORA, BANDIPORA-193502 (JANDK) Mob.:0 Email: R [103] - S/O MOHD. IQBAL R/O 157, 7 KAKORA UPPER KAKORA MANHAKOTE	Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054)	IA Allowed (84700/2026), List On (Date) (22-05-2026), Notice Returnable (D:0,W:0,M:0), Stay/Status quo-Ord dt:23-03-2026	Main		0
91	8014/2018	SLP(C) No. 9342/2018	M/S KASH IND AGRO INFRA SERVICES vs THE JAMMU AND KASHMIR BANK LIMITED and ors.	High Court of Jammu & Kashmir and Ladakh at Jammu	• WP 1877/2017 dated: 15-12-2017	602	Banking - Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002, debt recovery by banks, financial institutions, cooperative banks and negotiable instruments [other than criminal prosecution]	P [1] - M/S KASH IND AGRO INFRA SERVICES R [1] - THE JAMMU AND KASHMIR BANK LIMITED THROUGH ITS CHAIRMAN R [2] - J AND K BANK LTD. AUTHORIZED OFFICER R [3] - FOOD CORPORATION OF INDIA ..	P [1] - OFFICE NARWAL BALA, NH-1A, JAMMU TAWI Mob.:0 Email: R [1] - CORPORATE HEADQUARTERS, M.A. ROAD SRINAGAR Mob.:0 Email: R [2] - ZONAL OFFICE KASHMIR (CENTRAL) , M.A. ROAD, SRINAGAR Mob.:0 Email: R [3] - 28-OB, JDA COMPLEX RAILHEAD, JAMMU Mob.:0 Email:	Advocate for [P1] :Mr. ATIF INAM (3267) Advocate for [P1] :Mr. M. P. SHORAWALA (379) Advocate for [R1] :Mr. MOHIT D. RAM (1908) Advocate for [R2] :Mr. MOHIT D. RAM (1908) Advocate for [R3] :Mr. AJIT PUDUSSERY (65)	IA Disposed Off (128074/2024)-Ord dt:11-06-2024	Main		0
92	59994/2025	SLP(C) No. 31517/2025	J AND K BANK LIMITED and anr. vs CHANDER UDEY SINGH	High Court of Jammu & Kashmir and Ladakh at Jammu	• CMM 156/2022 dated: 01-08-2025	602	Banking - Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002, debt recovery by banks, financial institutions, cooperative banks and negotiable instruments [other than criminal prosecution]	P [1] - J AND K BANK LIMITED P [2] - J AND K BANK LIMITED R [1] - CHANDER UDEY SINGH	P [1] - HEAD OFFICE, MA ROAD Mob.:0 Email: P [2] - BRANCH HEAD, TRIKUTA NAGAR Mob.:0 Email: R [1] - H NO 52, SECTOR-2, CHANNI HIMMAT Mob.:0 Email:	Advocate for [P1] :Ms. MANJULA GUPTA (1043) Advocate for [R0] :Ms. VANDANA SHARMA (2502)	List After (Weeks) (2), List before court/bench-Ord dt:11-03-2026	Main		0

93	11630/2026	SLP(C) No. 10606-10607/2026	M/S NEE GEE ENN AND SONS vs UNION OF INDIA and ors.	High Court of Jammu & Kashmir and Ladakh at Srinagar	<ul style="list-style-type: none"> • WP(C) 1938/2024 dated: 27-11-2025, • WP(C) 2011/2024 dated: 27-11-2025 	2406	Indirect Taxation - Goods and Services Tax, Integrated Goods and Services Tax, State Goods and Services Tax, UT Goods and Services Tax.	<p>P [1] - M/S NEE GEE ENN AND SONS P [2] - M/S SYCO TRADING COMPANY R [1] - UNION OF INDIA R [2] - ASSISTANT COMMISSIONER CENTRAL GOODS AND SERVICE TAX R [3] - THE COMMISSIONER, CENTRAL GOODS AND SERVICES TAX COMMISSIONERATE R [4] - DIRECTOR, INDUSTRIES AND COMMERCE R [5] - MINISTRY OF FINANCE</p>	<p>P [1] - THROUGH ITS PROPRIETOR, MOHAMMAD TARIQ KHAN, HUZARI BAGH, SRINAGAR, JAMMU AND KASHMIR Mob.:0 Email: P [2] - THROUGH ITS PROPRIETOR, MOHAMMAD SYED KHAN, UMRABAD, HMT, SRINAGAR, JAMMU AND KASHMIR, INDIA Mob.:0 Email: R [1] - DEPARTMENT OF REVENUE, SOUTH BLOCK, NEW DELHI Mob.:0 Email: R [2] - OB-32, RAIL HEAD COMPLEX, JAMMU, JAMMU AND KASHMIR Mob.:0 Email: R [3] - OB32, RAIL HEAD COMPLEX, JAMMU, JAMMU AND KASHMIR, Mob.:0 Email: R [4] - KASHMIR, SANAT GHAR, QAMARWARI, SRINAGAR. Mob.:0 Email: R [5] - DEPARTMENT OF REVENUE SOUTH BLOCK</p>	Advocate for [P1] :Mr. KEDAR NATH TRIPATHY (1749)	List On (Date) (11-05-2026)-Ord dt:25-03-2026	Main		0
94	60602/2025		UNION TERRITORY OF JAMMU AND KASHMIR and anr. vs MOHD. AMIN WAGAY	High Court of Jammu & Kashmir and Ladakh at Srinagar	<ul style="list-style-type: none"> • LPA 156/2024 dated: 11-12-2024 	901	Civil Law - SLPs arising out of interlocutory applications in civil proceedings, amendment of pleadings, time limits for pleadings, interim injunction, addition/deletion of parties, etc.	<p>P [1] - UNION TERRITORY OF JAMMU AND KASHMIR R [1] - MOHD. AMIN WAGAY</p>	<p>P [1] - HOME DEPARTMENT CIVIL SECRETARIAT SRINAGAR/JAMMU Mob.:0 Email: R [1] - AGLAR KANDI TEHSIL RAJPOORA Mob.:0 Email:</p>	Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054)	Peremptory order (in days) (56)-Ord dt:13-03-2026	Main		0
95	75348/2025	SLP(C) No. 1801/2026	BASHIR AHMAD DAR and anr. vs M/S AMANDEEP BR MEDICITY LLP	High Court of Jammu & Kashmir and Ladakh at Srinagar	<ul style="list-style-type: none"> • CMM 479/2025 dated: 07-11-2025 	901	Civil Law - SLPs arising out of interlocutory applications in civil proceedings, amendment of pleadings, time limits for pleadings, interim injunction, addition/deletion of parties, etc.	<p>P [1] - BASHIR AHMAD DAR P [2] - KHURSHEED AHMAD DAR R [1] - M/S AMANDEEP BR MEDICITY LLP</p>	<p>P [1] - RAMPORA, CHATTABAL, SRINAGAR Mob.:0 Email: P [2] - RAMPORA, CHATTABAL, SRINAGAR Mob.:0 Email: R [1] - THROUGH ITS AUTHORIZED SIGNATORY DR. SHAHBAZ SINGH, S/O DR. AVTAR SINGH, R/O A/P AMANDEEP B.R. MEDCITY AT TANGPORA BYPASS SRINAGAR. REGISTERED OFFICE:210, 2ND FLOOR, A2 BUILDING, SOUTH BLOCK, BAHU PLAZA, TRIKUTA NAGAR, JAMMU-180012 Mob.:0 Email:</p>	Advocate for [P1] :Mr. AMARJEET SINGH (2690) Advocate for [R1] :Ms. ASMITA SINGH (2957)	List On (Date) (24-03-2026), Notice Returnable (D:0,W:0,M:0)-Ord dt:16-01-2026	Main		0
96	12477/2023	SLP(C) No. 7475/2023	MOHAMMAD ASHRAF GANI vs MOHAMMAD QASIM BHAT	High Court of Jammu & Kashmir and Ladakh at Srinagar	<ul style="list-style-type: none"> • RFA 51/2022 dated: 20-02-2023 	902	Civil Law - Execution of decrees, matters arising out of Order XXI, of the Code of Civil Procedure, 1908	<p>P [1] - MOHAMMAD ASHRAF GANI R [1] - MOHAMMAD QASIM BHAT</p>	<p>P [1] - R/O RESHIPORA, TEHSIL AND DIST. BUDGAM Mob.:0 Email: R [1] - R/O KARIPORA, TEHSIL AND DIST. BUDGAM Mob.:0 Email:</p>	Advocate for [P1] :Ms. RUCHI GUPTA (3112) Advocate for [R1] :Mr. MOHD. SAQUIB SIDDIQUI (3481)	List on fixed month (7), Notice Returnable (D:0,W:0,M:0), Stay/Status quo-Ord dt:17-04-2023	Main		0

100	15866/2026	SLP(C) No. 10741/2026	M/S HOLLYWOOD ORNAMENTS vs BAJAJ ALLIANZ GENERAL INSURANCE COMPANY and anr.	High Court of Jammu & Kashmir and Ladakh at Srinagar	• FAO(D) 8/2024 dated: 24-12-2025	1302	Consumer Disputes and RERA - SLPs/Writ Petitions relating to consumer protection	P [1] - M/S HOLLYWOOD ORNAMENTS R [1] - BAJAJ ALLIANZ GENERAL INSURANCE COMPANY R [2] - BRANCH MANAGER, J AND K BANK LTD	P [1] - AT HARI SINGH HIGH STREET SGR. 190001 Mob.:0 Email: R [1] - B/O CITY MALL POLO VIEW, M.A. ROAD SGR. 190001 Mob.:0 Email: R [2] - HARI SINGH HIGH STREET, SRINAGAR. 900001 Mob.:0 Email:	Advocate for [P1] :Mr. SOAYIB QURESHI (2971)	Notice-Ord dt:25-03-2026	Main		0
101	16357/2026	SLP(C) No. 11755-11756/2026	IMTIYAZ AHMAD MIR vs LATEEF AHMAD MIR and ors.	High Court of Jammu & Kashmir and Ladakh at Srinagar	• RP 82/2025 dated: 17-02-2026, • RP 82/2025 dated: 30-01-2026	2105	Family Laws - Succession, Inheritance, devolution of property, gift, partition amongst family members	P [1] - IMTIYAZ AHMAD MIR R [1] - LATEEF AHMAD MIR R [2] - SALEEMA R [3] - JANA	P [1] - R/O- GULZARPORA, RAWALPORA, DIST.- SRINAGAR, JAMMU AND KASHMIR-190005 Mob.:0 Email: R [1] - R/O- GULZARPORA, RAWALPORA, DIST.- SRINAGAR, JAMMU AND KASHMIR-190005 Mob.:0 Email: R [2] - W/O NAZIR AHMAD RAINA, R/O KENHAMA, KANIPORA, BUDGAM, JAMMU AND KASHMIR Mob.:0 Email: R [3] - W/O LATE HAJI ABDUL RAHIM MIR, R/O GULZARPORA, RAWALPORA, DIST.- SRINAGAR, JAMMU AND KASHMIR Mob.:0 Email:	Advocate for [P1] :Mr. ROHIT AMIT STHALEKAR (2621)		Main		0
102	70936/2025		RUBY JAN vs UNION TERRITORY OF JANDK and ors.	High Court of Jammu & Kashmir and Ladakh at Srinagar	• WP(C) 3372/2023 dated: 22-08-2025	905	Civil Law - Any matter arising out of Civil suit/proceedings, which is not covered in any of the above categories	P [1] - RUBY JAN R [1] - UNION TERRITORY OF JANDK R [2] - DIRECTOR R [3] - ASSISTANT DIRECTOR R [4] - ASSISTANT DIRECTOR	P [1] - NOWBUGH, ANANTNAG, KASHMIR. Mob.:0 Email: R [1] - THROUGH PRINCIPAL SECRETARY TO GOVT. INDUSTRIES AND COMMERCE DEPARTMENT, CIVIL SECRETARIAT, SRINAGAR/JAMMU. Mob.:0 Email: R [2] - HANDICRAFTS AND HANDLOOM JANDK GOVERNMENT, KASHMIR SRINAGAR Mob.:0 Email: R [3] - HANDICRAFTS BARAMULLA Mob.:0 Email: R [4] - HANDICRAFTS KULGAM Mob.:0 Email:	Advocate for [P1] :Mr. TOWSEEF AHMAD DAR (3602)		Main		0

106	49295/2024		MOHD. ASLAM SHEIKH vs SANTOSH KOUR and ors.	High Court of Jammu & Kashmir and Ladakh at Srinagar	• MA 62/2021 dated: 15-12-2023	1101	Compensation - Motor vehicle accident compensation	P [1] - MOHD. ASLAM SHEIKH R [1] - SANTOSH KOUR R [2] - SANEET PAUL KOUR R [3] - SIMRANJEET KOUR R [4] - AMARJEET SINGH R [5] - SANT KOUR R [6] - KHAZIR MOHAMMAD RESHI R [7] - NAZIR AHMAD MIR @ NANA R [8] - ASHIQ HUSSAIN DAR @ MUNA	P [1] - R/O. GOPALPORA, CHADORRA, BUDGMA, KASHMIR Mob.:0 Email: R [1] - R/O NAGEENPORA TRAL, PULWAMA Mob.:0 Email: R [2] - R/O NAGEENPORA TRAL, PULWAMA Mob.:0 Email: R [3] - R/O NAGEENPORA TRAL, PULWAMA Mob.:0 Email: R [4] - R/O NAGEENPORA TRAL, PULWAMA Mob.:0 Email: R [5] - R/O NAGEENPORA TRAL, PULWAMA Mob.:0 Email: R [6] - R/O BRAIN NISHAT SRINAGAR Mob.:0 Email: R [7] - R/O BALGARDEN KARAN NAGAR C/O NURSING GARH H.NO. 189 SRINAGAR Mob.:0 Email: R [8] - R/O FATEH KADAL SIRNAGAR, NEAR SYED TAJ BIBI KHATOON MAKBARAH Mob.:0 Email:	Advocate for [P1] :Mr. KANHAIYA PRIYADARSHI (1348) Advocate for [R1] :Dr. J. P. DHANDA (1119) Advocate for [R2] :Dr. J. P. DHANDA (1119) Advocate for [R3] :Dr. J. P. DHANDA (1119) Advocate for [R4] :Dr. J. P. DHANDA (1119) Advocate for [R5] :Dr. J. P. DHANDA (1119)	Notice Returnable (D:0,W:6,M:0), Stay/Status quo-Ord dt:17-04-2025	Main		0
107	56645/2024	SLP(C) No. 2939/2026	AMIR SUHAIL BHAT vs NATIONAL INSURANCE COMPANY LTD. and ors.	High Court of Jammu & Kashmir and Ladakh at Srinagar	• RP 95/2022 dated: 19-02-2024	1101	Compensation - Motor vehicle accident compensation	P [1] - AMIR SUHAIL BHAT R [1] - NATIONAL INSURANCE COMPANY LTD. R [2] - RAMSH LAL R [3] - KAMLESH KOUR	P [1] - ZAINABATOO TEHSIL IMAMSAHIB DISTRICT SHOPIAN Mob.:0 Email: R [1] - EXCHANGE ROAD, SRINAGAR Mob.:0 Email: R [2] - R/O BAREEN TEHSIL RAMNAGAR DISTRICT UDHAMPUR Mob.:0 Email: R [3] - R/O SIMBLE WALA SHAMA CHAK JAMMU DISTRICT JAMMU Mob.:0 Email:	Advocate for [P1] :Dr. ARVIND S. AVHAD (2111) Advocate for [R1] :Mr. SANJEEV KUMAR (2611)	Not taken up/ Not Today-Ord dt:24-03-2026	Main		0
108	31101/2025	SLP(C) No. 34169/2025	THE STATE OF J AND K THROUGH SECRETRY DEPARTMENT OF POWER DEVELOPMENT and ors. vs ABRAR AHMAD TANTRAY and anr.	High Court of Jammu & Kashmir and Ladakh at Srinagar	• LPA 314/2024 dated: 03-01-2025	1103	Compensation - Compensation, not covered under the Motor Vehicles Act,1988 and Railways Act	P [1] - THE STATE OF J AND K THROUGH SECRETRY DEPARTMENT OF POWER DEVELOPMENT P [2] - CHIEF ENGINEER EM AND RE WING P [3] - EXECUTIVE ENGINEER P [4] - SUPRETENDING ENGINEER R [1] - ABRAR AHMAD TANTRAY R [2] - THE DEPUTY COMMISSIONER	P [1] - (PDD), CIVIL SECRETARIAT SRINAGAR/JAMMU. Mob.:0 Email: P [2] - KASHMIR SRINAGAR Mob.:0 Email: P [3] - ED-KULGAM, KASHMIR Mob.:0 Email: P [4] - ELECTRIC MAND RE CIRCLE, BRIJBEHARA, KASHMIR Mob.:0 Email: R [1] - KUJAR, KULGAM, KASHMIR Mob.:0 Email: R [2] - KULGAM Mob.:0 Email:	Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054)	List before court/bench-Ord dt:09-03-2026	Main		0

111	3438/2014	C.A. No. 11348-11353/2017	IMBESAT SHOWKAT vs SHEEBA ALTAF AND ORS.ETC.	High Court of Jammu & Kashmir and Ladakh at Srinagar	<ul style="list-style-type: none"> • CIMA 30/2013 dated: 13-05-2013, • CIMA 33/2013 dated: 13-05-2013, • CIMA 34/2013 dated: 13-05-2013, • CIMA 35/2013 dated: 13-05-2013, • CIMA 36/2013 dated: 13-05-2013, • CIMA 37/2013 dated: 13-05-2013 	1302	Consumer Disputes and RERA - SLPs/Writ Petitions relating to consumer protection	<p>P [1] - IMBESAT SHOWKAT R [1] - SHEEBA ALTAF AND ORS.ETC. R [2] - NIGHAT ARA R [3] - HILAL AHMAD MALLA R [4] - MUMTAZ MAJID SOFI R [5] - ISHRAT ARA R [6] - MANZOOR AHMAD MIR</p>	<p>P [1] - MITHILIYA MINORITY DENTAL COLLEGE, SAMSTI ROAD, MANSUKH NAGAR (EKIMIGHAT) LAHARIA SARAI Mob.:0 Email: R [1] - MIR LODGE, H-2 SHIVPORA Mob.:0 Email: R [2] - ZUHAMA CHADOORA, DISTRICT EUDGAM Mob.:0 Email: R [3] - WAHIDPORA GANDERPAL Mob.:0 Email: R [4] - DUDERHAMA GANDEBAL Mob.:0 Email: R [5] - PEER BAGH NEAR ITI NADIR GUND Mob.:0 Email: R [6] - SYED MANSOOR ZALDAGAR Mob.:0 Email:</p>	<p>Advocate for [P1] :Mr. NEERAJ SHEKHAR (1635) Advocate for [R1] :Mr. SHIV PRAKASH PANDEY (1123) Advocate for [R2] :Mr. SHIV PRAKASH PANDEY (1123) Advocate for [R3] :Mr. SHIV PRAKASH PANDEY (1123) Advocate for [R4] :Mr. SHIV PRAKASH PANDEY (1123) Advocate for [R5] :Mr. SHIV PRAKASH PANDEY (1123) Advocate for [R6] :Mr. SHIV PRAKASH PANDEY (1123)</p>	List After (Weeks) (4), List before court/bench (after vacation)-Ord dt:05-06-2024	Main		0
112	2068/2023	SLP(C) No. 4134/2023	ABDUL HAMEED BHAT and anr. vs UNION TERRITORY OF J AND K and ors.	High Court of Jammu & Kashmir and Ladakh at Srinagar	<ul style="list-style-type: none"> • LPA 145/2022 dated: 23-08-2022 	1303	Consumer Disputes and RERA - SLPs/Writ Petitions relating to the Real Estate (Regulation and Development) Act, 2016/disputes between builders and buyers – allotment, cancellation, fixation of price of flats/plots and return of deposits	<p>P [1] - ABDUL HAMEED BHAT P [2] - RESHI BHAT R [1] - UNION TERRITORY OF J AND K R [2] - PRINCIPAL SECRETARY TO GOVERNMENT HORTICULTURE DEPARTMENT, J AND K GOVERNMENT R [3] - COMMISSIONER/SECRETARY TO GOVERNMENT AGRICULTURE PRODUCTION DEPARTMENT, JAMMU AND KASHMIR GOVERNMENT R [4] - DIRECTOR HORTICULTURE (PLANNING AND MARKETING) DEPARTMENT R [5] - DEPUTY DIRECTOR HORTICULTURE (PLANNING AND MARKETING) DEPARTMENT R [6] - DEPUTY DIRECTOR HORTICULTURE (P AND M) KASHMIR R [7] - AREA MARKETING OFFICER</p>	<p>P [1] - MARHAMA, BIJBEHARA Mob.:0 Email: P [2] - MARHAMA, BIJBEHARA, ANANTNAG Mob.:0 Email: R [1] - GOVERNMENT OF JAMMU AND KASHMIR, CIVIL SECRETARIAT, SRINAGAR/JAMMU Mob.:0 Email: R [2] - CIVIL SECRETARIAT, SRINAGAR/JAMMU Mob.:0 Email: R [3] - CIVIL SECRETARIAT, SRINAGAR/JAMMU Mob.:0 Email: R [4] - RAJBAGH, SRINAGAR Mob.:0 Email: R [5] - RAJBAGH, SRINAGAR Mob.:0 Email: R [6] - SRINAGAR Mob.:0 Email: R [7] - ANANTNAG Mob.:0 Email:</p>	<p>Advocate for [P1] :Ms. SANJANA SADDY (3231) Advocate for [R0] :Mr. SHAILESH MADIYAL (1893) Advocate for [R4] :Mr. PASHUPATHI NATH RAZDAN (2054)</p>	Not taken up/ Not Today-Ord dt:20-05-2025	Conn	3256/2023	

113	3256/2023	SLP(C) No. 4133/2023	FARMER FRUIT GROWERS AND DEALERS ASSOCIATION and ors. vs UNION TERRITORY OF JAMMU AND KASHMIR and ors.	High Court of Jammu & Kashmir and Ladakh at Srinagar	• WP(C) 504/2022 dated: 31-08-2022	1303	Consumer Disputes and RERA - SLPs/Writ Petitions relating to the Real Estate (Regulation and Development) Act, 2016/disputes between builders and buyers – allotment, cancellation, fixation of price of flats/plots and return of deposits	P [1] - FARMER FRUIT GROWERS AND DEALERS ASSOCIATION P [2] - ABDUL RASHID GANALE P [3] - GHULAM NABI NENGROO P [4] - MUNZAR RAYEES ILAHI P [5] - ABDUL RASHID MIR P [6] - BILAL AHMAD KHAN R [1] - UNION TERRITORY OF JAMMU AND KASHMIR R [2] - PRINCIPAL SECRETARY TO GOVERNMENT R [3] - COMMISSIONER/SECRETARY TO GOVERNMENT R [4] - DIRECTOR HORTICULTURE (PLANNING AND MARKETING) DEPARTMENT, R [5] - DEPUTY DIRECTOR R [6] - DEPUTY DIRECTOR HORTICULTURE (P AND M) R [7] - AREA MARKETING OFFICER	P [1] - R/O BEWORA, BIJBHARA, ANANTNAG Mob.:0 Email: P [2] - R/O K.P. ROAD Mob.:0 Email: P [3] - R/O K.P. ROAD Mob.:0 Email: P [4] - R/O GOPALPORA Mob.:0 Email: P [5] - R/O BEWORA, BIJNEJARA Mob.:0 Email: P [6] - R/O DEVIPORA MATTAN Mob.:0 Email: R [1] - GOVERNMENT OF JAMMU AND KASHMIR, CIVIL SECRETARIAT, SRINAGAR/JAMMU Mob.:0 Email: R [2] - JANDK GOVERNMENT, CIVIL SECRETARIAT Mob.:0 Email: R [3] - JAMMU AND KASHMIR GOVERNMENT, CIVIL SECRETARIAT, Mob.:0 Email: R [4] - RAJBAGH Mob.:0 Email: R [5] - HORTICULTURE (P AND M) DEPARTMENT	Advocate for [P1] :Ms. SANJANA SADDY (3231) Advocate for [R0] :Mr. SHAILESH MADIYAL (1893) Advocate for [R4] :Mr. PASHUPATHI NATH RAZDAN (2054)	Not taken up/ Not Today-Ord dt:20-05-2025	Main	1	2068/2023
114	54556/2025		MEHMOOD ASKARI vs UNION OF INDIA and anr.	High Court of Jammu & Kashmir and Ladakh at Srinagar	• RP 54/2025 dated: 11-07-2025, • WP(C) 1149/2025 dated: 23-05-2025	1601	Direct Taxation - Income Tax Act, 1961, Wealth Tax Act, 1957, Gift Tax Act, 1958, Excess Profits Tax Act, 1940, Business Profit Tax Act, 1947 [other than matters covered by categories 1602-1605]	P [1] - MEHMOOD ASKARI R [1] - UNION OF INDIA R [2] - PRINCIPAL COMMISSIONER OF INCOME TAX	P [1] - AGED ABOUT 55 YEARS, S/O SHEIKH GULAM ALI, R/O KHARDONGPASHKUM, KARGIL, LADAKH-194103 Mob.:9810787111 Email:SURBHIM@GMAIL.COM R [1] - THROUGH SECRETARY MINISTRY OF FINANCE GOVERNMENT OF INDIA, CENTRAL SECRETARIAT, NEW DELHI Mob.:0 Email: R [2] - RAJBAGH, SRINAGAR Mob.:0 Email:	Advocate for [P1] :Ms. SURBHI MEHTA (2177)	List before court/bench-Ord dt:06-02-2026	Main	0	
115	3511/2023	SLP(C) No. 2178-2179/2023	UNIVERSITY OF KASHMIR and ors. vs KHALID MURTAZA and anr.	High Court of Jammu & Kashmir and Ladakh at Srinagar	• CCP(S) 563/2022 dated: 31-12-2022, • LPA 221/2022 dated: 09-11-2022	1702	Educational Institutions -- Admission, Management, Grant, Recognition - Colleges (UG/PG) - admissions, examinations, tuition fees, affiliation, management, grant-in-aid	P [1] - UNIVERSITY OF KASHMIR P [2] - VICE CHANCELLOR UNIVERSITY OF KASHMIR P [3] - DIRECTOR ADMISSIONS AND COMPETITIVE EXAMINATIONS P [4] - NELOFAR KHAN P [5] - NISAR AHMAD MIR P [6] - FAROOQ AHMAD MIR P [7] - BEAUTY BANDAY R [1] - KHALID MURTAZA R [2] - UNION TERRITORY OF JAMMU AND KASHMIR THR. COMMISSIONER CUM SECRETARY TO GOVERNMENT DEPARTMENT OF HIGHER	P [1] - HAZRATBAL, Mob.:0 Email: P [2] - HAZRATBAL, SRINAGAR Mob.:0 Email: P [3] - UNIVERSITY OF KASHMIR HAZRATBAL, SRINAGAR Mob.:0 Email: P [4] - UNIVERSITY OF KASHMIR HAZRATBAL SRINAGAR Mob.:0 Email: P [5] - UNIVERSITY OF KASHMIR HAZRATBAL, SRINAGAR Mob.:0 Email: P [6] - ADMISSIONS AND COMPETITIVE EXAMINATIONS, UNIVERSITY OF KASHMIR HAZRATBAL, SRINAGAR Mob.:0 Email: P [7] - FACULTY OF LAW, UNIVERISITY OF KASHMIR HAZARTBAL SRINAGAR Mob.:0 Email: R [1] - KHANKAH MIDOORA Mob.:0 Email: R [2] - CIVIL SECRETARIAT, JAMMU AND KASHMIR SRINAGAR	Advocate for [P1] :Mr. ZULFIKER ALI P. S (2055) Advocate for [R1] :Mr. ADIL MUNEEER ANDRABI (2820)	List before court/bench-Ord dt:21-08-2023	Main	0	

116	51194/2025		JAMMU AND KASHMIR BOARD OF PROFESSIONAL ENTRANCE EXAMINATION and anr. vs BASIT KHURSHEED and ors.	High Court of Jammu & Kashmir and Ladakh at Srinagar	• WP(C) 2000/2024 dated: 29-05-2025	1704	Educational Institutions -- Admission, Management, Grant, Recognition - Medical/Dental/Ayush/Homeopathy Colleges/Universities - admissions, examinations, fixation of fees, recognition, affiliation, management, grant-in-aid	P [1] - JAMMU AND KASHMIR BOARD OF PROFESSIONAL ENTRANCE EXAMINATION P [2] - UNION TERRITORY OF J AND K R [10] - PRANAV KHAJURIA R [11] - TAFHEEM UL FAYAZ R [12] - INDERJEET SINGH R [13] - BASIT AHMAD BHAT R [1] - BASIT KHURSHEED R [2] - MOHIT KUMAR R [3] - MATI UL HASSAN R [4] - TUSHAR VERMA R [5] - MUSAIB MUSHTAQ R [6] - GOURAV SHARMA R [7] - ANKUSH KUMAR SHARMA R [8] - WAJID HASSAN R [9] - THAKUR VARUN SINGH	P [1] - BAGHAT-1, OPPOSITE J AND K BANK, BARZULLA Mob.:0 Email: P [2] - THROUGH ADDITIONAL SECRETARY HEALTH AND MEDICAL EDUCATION DEPARTMENT CIVIL SECRETARIAT Mob.:0 Email: R [10] - THROUGH CHAIRMAN, JAMMU AND KASHMIR BOARD OF PROFESSIONAL ENTRANCE EXAMINATION, (BOPEE), BHGHAT 1 OPPOSITE J AND K BANK BARZULLA, SRINAGAR 190015 Mob.:0 Email: R [11] - THROUGH CHAIRMAN, JAMMU AND KASHMIR BOARD OF PROFESSIONAL ENTRANCE EXAMINATION, (BOPEE), BHGHAT 1 OPPOSITE J AND K BANK BARZULLA, SRINAGAR 190015 Mob.:0 Email: R [12] -	Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R1] :Mr. MOHD. WAQUAS (3557)	List After (Weeks) (2), List before court/bench-Ord dt:11-02-2026	Main		0
117	63114/2025	SLP(C) No. 34721-34722/2025	PRAVEENA HOON vs RAJIV KRISHAN NANDA and ors.	High Court of Jammu & Kashmir and Ladakh at Srinagar	• CR 09/2024 dated: 22-08-2025, • FAO 08/2024 dated: 22-08-2025	2105	Family Laws - Succession, Inheritance, devolution of property, gift, partition amongst family members	P [1] - PRAVEENA HOON R [1] - RAJIV KRISHAN NANDA R [2] - SITA NANDA R [3] - JAYANTI KHANDURI	P [1] - R/O 118, ARUN VIHAR, SECTOR 28,NOIDA, U.P. 201301 Mob.:0 Email: R [1] - R/O SAWANT VILLA, NANDA ESTATE SHEOPORA, RAM MUNSHI BAGH, SRINAGAR 190004 KASHMIR Mob.:0 Email: R [2] - D/O LATE SHRI J.B. NANDA R/O SATWANT VILLA, NANDA ESTATE SHEOPORA, RAM MUNSHI BAGH SRINAGAR - 190004 KASHMIR Mob.:0 Email: R [3] - W/O LATE MAJOR RAJIV KHANDURI R/O 399, SECTOR 29, NOIDA UTTAR PRADESH - 201301 Mob.:0 Email:	Advocate for [P1] :Miss RITIKA SINGHAL (4202) Advocate for [R0] :Mr. TUSHAR BHUSHAN (3484) Advocate for [R2] :Mr. KETAN PAUL (2967) Advocate for [R3] :Mr. KETAN PAUL (2967)	List After (Weeks) (2), List before court/bench-Ord dt:20-03-2026	Main		0
118	36974/2025	SLP(C) No. 32808-32809/2025	TC TOURS LIMITED vs COMMISSIONER STATE TAXES DEPARTMENT SRINAGAR and ors.	High Court of Jammu & Kashmir and Ladakh at Srinagar	• CM 5139/2024 dated: 25-03-2025, • WP(C) 810/2024 dated: 04-06-2024	2406	Indirect Taxation - Goods and Services Tax, Integrated Goods and Services Tax, State Goods and Services Tax, UT Goods and Services Tax.	P [1] - TC TOURS LIMITED R [1] - COMMISSIONER STATE TAXES DEPARTMENT SRINAGAR R [2] - DEPUTY COMMISSIONER STATES TAXES APPEALS II R [3] - STATE TAXES OFFICER SRINAGAR	P [1] - PLACE OF BUSINESS IN JAMMU AND KASHMIR BOULEVARD SHOPPING COMPLEX GHAT NO 03 04 BOULEVARD ROAD Mob.:0 Email: R [1] - EXCISE AND TAXATION COMPLEX SOLINA RAMBAGH SRINAGAR Mob.:0 Email: R [2] - KASHMIR DIVISION SRINAGAR EXCISE AND TAXATION COMPLEX SOLINA RAMBAGH Mob.:0 Email: R [3] - CIRCLE R KASHMIR EXCISE AND TAXATION COMPLEX SLINA RAMBAGH Mob.:0 Email:	Advocate for [P1] :Ms. CHARANYA LAKSHMIKUMARAN (2735)	List before court/bench-Ord dt:25-03-2026	Main		0

119	70185/2025	SLP(C) No. 38655/2025	DEE ESS CONSTRUCTION CO. vs UT OF JAMMU AND KASHMIR and ors.	High Court of Jammu & Kashmir and Ladakh at Srinagar	• WP(C) 2934/2025 dated: 18-10-2025	2406	Indirect Taxation - Goods and Services Tax, Integrated Goods and Services Tax, State Goods and Services Tax, UT Goods and Services Tax.	P [1] - DEE ESS CONSTRUCTION CO. R [1] - UT OF JAMMU AND KASHMIR R [2] - JAMMU AND KASHMIR GOODS AND SERVICE TAX DEPARTMENT R [3] - DEPUTY COMMISSIONER R [4] - STATE TAX OFFICER	P [1] - SECTOR 4, CHANNI HIMMAT, JAMMU, THROUGH ITS PROPRIETOR, ARUN SABHARWAL, AGE 62 YEARS, S/O SHRI RAM LAL SABHARWAL, R/O HOUSE NO. 627, SECTOR 4, CHANNI HIMMAT, JAMMU AND KASHMIR Mob.:0 Email: R [1] - THROUGH PRINCIPAL SECRETARY FINANCE DEPARTMENT, CIVIL SECRETARIAT, JAMMU, JAMMU AND KASHMIR Mob.:0 Email: R [2] - RAIL HEAD COMPLEX, JAMMU, THROUGH ITS COMMISSIONER Mob.:0 Email: R [3] - STATE TAXES APPEAL-1, JAMMU, JAMMU AND KASHMIR Mob.:0 Email: R [4] - CIRCLE &NDASH; H, JAMMU, JAMMU AND KASHMIR	Advocate for [P1] :Mr. JUDE JAMES (2198)	List before court/bench-Ord dt:23-03-2026	Main		0
120	1449/2022	SLP(C) No. 2972/2022	COLLECTOR LAND ACQUISITION and anr. vs GH. HASSAN DAR and ors.	High Court of Jammu & Kashmir and Ladakh at Srinagar	• CONC 89/2018 dated: 10-09-2021	3002	Land Acquisition and Requisition Compensation for land acquisition	P [1] - COLLECTOR LAND ACQUISITION P [2] - EXECUTIVE ENGINEER R [1] - GH. HASSAN DAR R [2] - ABDUL RASHID PANDIT R [3] - FIRDOUS AHMAD PANDIT R [4] - ABDUL GANI MIR	P [1] - NARBAL TANGMARG ROAD, BARAMULLA Mob.:0 Email: P [2] - GDA/R AND B SUB DIVISION MAGAM Mob.:0 Email: R [1] - DRUROO TEHSIL TANGMARG, Mob.:0 Email: R [2] - MANGLOORA, TEHSIL TANGMARG, BARAMULLA, KASHMIR Mob.:0 Email: R [3] - MANGLOORA, TEHSIL TANGMARG, BARAMULLA, KASHMIR Mob.:0 Email: R [4] - REHMAN TEHSIL TANGMARG, BARAMULLA Mob.:0 Email:	Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [P1] :Mr. SHAILESH MADIYAL (1893) Advocate for [R1] :Mr. ARUP BANERJEE (1581) Advocate for [R2] :Mr. ARUP BANERJEE (1581) Advocate for [R3] :Mr. ARUP BANERJEE (1581) Advocate for [R4] :Mr. ARUP BANERJEE (1581)	List before court/bench (as per ROP)-Ord dt:1-08-2024	Conn	28869/2021	
121	1462/2022	SLP(C) No. 2658/2022	COLLECTOR LAND ACQUISITION and anr. vs ABDUL RASHID PANDIT and ors.	High Court of Jammu & Kashmir and Ladakh at Srinagar	• CONC 99/2018 dated: 10-09-2021	3002	Land Acquisition and Requisition Compensation for land acquisition	P [1] - COLLECTOR LAND ACQUISITION P [2] - EXECUTIVE ENGINEER GDA/ R AND B R [1] - ABDUL RASHID PANDIT R [2] - FIRDOUS AHMAD PANDIT R [3] - GH. HASSAN DAR. R [4] - ABDUL GANI MIR	P [1] - NARBAL TANGMARG ROAD BARAMULLA KASHMIR Mob.:0 Email: P [2] - SUB DIVISION MAGAM, KASHMIR Mob.:0 Email: R [1] - R/O MANGLOORA, TEHSIL, TANGMARG, BARAMULLA KASHMIR Mob.:0 Email: R [2] - MANGLOORA TEHSIL TANGMARG BARAMULLA Mob.:0 Email: R [3] - DRUROO TEHSIL TANGMARG DISTRICT BARAMULLA Mob.:0 Email: R [4] - REHMAN TESHIL TANMARG, DISTRICT BARAMULLA Mob.:0 Email:	Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R1] :Mr. ARUP BANERJEE (1581) Advocate for [R2] :Mr. ARUP BANERJEE (1581) Advocate for [R3] :Mr. ARUP BANERJEE (1581) Advocate for [R4] :Mr. ARUP BANERJEE (1581)	List before court/bench (as per ROP)-Ord dt:1-08-2024	Conn	28869/2021	

128	38883/2022	SLP(C) No. 452-453/2023	EXECUTIVE ENGINEER CONSTRUCTION DIVISION (CII) and ors. vs KHALIQ and ors.	High Court of Jammu & Kashmir and Ladakh at Srinagar	<ul style="list-style-type: none"> OWP 1050/2016 dated: 22-09-2021, RP 110/2021 dated: 29-10-2021 	3002	Land Acquisition and Requisition Compensation for land acquisition	<p>P [1] - EXECUTIVE ENGINEER CONSTRUCTION DIVISION (CII) P [2] - NORTHERN RAILWAY QUZIGUND BARAMULA THROUGH ITS REGIONAL MANAGER P [3] - COLLECTOR NORTHERN RAILWAY QAZIGUND BARAMULLA R [10] - MEHRAJ UD DIN R [11] - GHULAM MOHAMMAD R [12] - MST. RAHTI R [13] - RAMZAN R [14] - GHULAM QADIR R [15] - MOHAMMAD AYOUB R [16] - FAROOQ AHMAD BHAT R [17] - FERAZ AHMAD BHAT R [18] - GHULAM HASSAN R [19] - GHULAM NABI R [1] - KHALIQ R [20] - GHULAM MOHAMMAD R [21] - BASHIR AHMAD R [22] - MOHAMMAD AFZAL R [23] - SULLA R [24] - GHULAM</p>	<p>P [1] - NORTHERN RAILWAY, TULSI BAGH Mob.:0 Email: P [2] - UDAMPUR Mob.:0 Email: P [3] - RAILWAY PROJECT SRINAGAR Mob.:0 Email: R [10] - SHOONTHU, KATHERBAGH TEHSIL CHADOORA (NOW TEHSIL KANIPORA) DISTRICT BUDGAM Mob.:0 Email: R [11] - SHOONTHU, KATHERBAGH TEHSIL CHADOORA (NOW TEHSIL KANIPORA) DISTRICT BUDGAM Mob.:0 Email: R [12] - SHOONTHU, KATHERBAGH TEHSIL CHADOORA (NOW TEHSIL KANIPORA) DISTRICT BUDGAM Mob.:0 Email: R [13] - SHOONTHU, KATHERBAGH TEHSIL CHADOORA (NOW TEHSIL KANIPORA) DISTRICT BUDGAM Mob.:0 Email: R [14]</p>	<p>Advocate for [P1] :Mr. SUDARSHAN LAMBA (3667) Advocate for [R10] :Mr. SOAYIB QURESHI (2971) Advocate for [R12] :Mr. SOAYIB QURESHI (2971) Advocate for [R15] :Mr. SOAYIB QURESHI (2971) Advocate for [R16] :Mr. SOAYIB QURESHI (2971) Advocate for [R17] :Mr. SOAYIB QURESHI (2971) Advocate for [R18] :Mr. SOAYIB QURESHI (2971) Advocate for [R1] :Mr. SOAYIB QURESHI (2971) Advocate for [R24] :Mr. SOAYIB QURESHI (2971) Advocate for [R29] :Mr. SOAYIB QURESHI (2971) Advocate for [R31]</p>	List After (Weeks) (02)- Ord dt:05-12-2024	Main	0	
129	46798/2023	SLP(C) No. 28352-28353/2023	HINDUSTAN PETROLEUM CORPORATION LIMITED vs BASHANDGAN NAMBLABAL, PAMPORE and anr.	High Court of Jammu & Kashmir and Ladakh at Srinagar	<ul style="list-style-type: none"> CFA 251/2015 dated: 06-06-2023, RP 59/2023 dated: 10-08-2023 	3002	Land Acquisition and Requisition Compensation for land acquisition	<p>P [1] - HINDUSTAN PETROLEUM CORPORATION LIMITED R [1] - BASHANDGAN NAMBLABAL, PAMPORE R [2] - COLLECTOR</p>	<p>P [1] - HPCL LPG REGION, BARI BRAHAMANA, JAMMU Mob.:0 Email: R [1] - THROUGH ATTORNEY HOLDERS MOHAMMAD SIDIQ SHEIKH S/O ALI MOHAMMAD SHEIKH, MOHAMMAD SULTAN MIR S/O ALI MOHAMMAD MIR, GHULAM MOHAMMAD MIR S/O HASSAN MIR, SAMAD BHAT S/O KHARZIR BHAT, ALL RESIDENTS OF NAMBLABAL, PAMPORE Mob.:0 Email: R [2] - LAND ACQUISITION, PULWAMA Mob.:0 Email:</p>	<p>Advocate for [P1] :Mr. SANJAY KAPUR (1202) Advocate for [R1] :Mr. ROHIT AMIT STHALEKAR (2621)</p>	List before court/bench (interim order to continue till the next date of listing), List On (Date) (23-04-2026)- Ord dt:17-03-2026	Main	1	5940/2024
130	48025/2023	SLP(C) No. 28382/2023	GHULAM QADIR SHAH vs NATIONAL HIGHWAY AUTHORITY OF INDIA and anr.	High Court of Jammu & Kashmir and Ladakh at Srinagar	<ul style="list-style-type: none"> CFA 08/2019 dated: 17-03-2023 	3002	Land Acquisition and Requisition Compensation for land acquisition	<p>P [1] - GHULAM QADIR SHAH R [1] - NATIONAL HIGHWAY AUTHORITY OF INDIA R [2] - COLLECTOR, LAND ACQUISITION</p>	<p>P [1] - KANJINAG NOORPORA PULWAMA Mob.:0 Email: R [1] - PROJECT IMPLEMENTATION UNIT SRINAGAR Mob.:0 Email: R [2] - FOUR LANNING, PULWAMA Mob.:0 Email:</p>	<p>Advocate for [P1] :Mr. ADIL MUNEEB ANDRABI (2820) Advocate for [R1] :M/S. M. V. KINI & ASSOCIATES (1668)</p>	List After (Weeks) (4), List before court/bench- Ord dt:06-02-2025	Main	0	

133	1726/2024	SLP(C) No. 1631-1632/2024	FAYAZ AHMAD GANAI and ors. vs UT OF J AND K and ors.	High Court of Jammu & Kashmir and Ladakh at Srinagar	<ul style="list-style-type: none"> • WP(C) 1876/2022 dated: 24-11-2023, • WP(C) 1909/2022 dated: 24-11-2023 	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	<p>P [10] - MODASIR GULZAR P [11] - MUZAFFAR MASOOD SHAH P [12] - MEHBOOBA JAN P [13] - SUHAL QADIR P [14] - SHAHID MOHAMMAD DAR P [15] - SAHIB JI P [1] - FAYAZ AHMAD GANAI P [2] - GHULAM JEELANI SHAH P [3] - SHABIR AHMAD DARZI P [4] - PRIYA CHANDAL P [5] - SUHAIL AHMAD GANAI P [6] - AIJAZ RASOOL MAGREY P [7] - JAVAID AHMAD HAJAM P [8] - GURDEEP SINGH P [9] - WASIM AHMAD WAR R [1] - UT OF J AND K R [2] - PRINCIPAL SECRETARY TO GOVERNMENT OF JANDK R [3] - SECRETARY TO GOVERNMENT OF JANDK R [4] - JANDK SERVICE SELECTION BOARD R [5] -</p>	<p>P [10] - SHOPINAG DISTRICT KUPWARA, JANDK Mob.:0 Email: P [11] - R/O TUKROO SHOPIAN, JANDK Mob.:0 Email: P [12] - R/O VEHIL CHATAWATTAN DISTRICT SHOPIAN, JANDK Mob.:0 Email: P [13] - R/O ABDUL QADIR RATHER R/O GAHIND DISTRICT SHOPIAN, JANDK Mob.:0 Email: P [14] - R/O TAIKAYABAL SOPORE, BARAMULLAH, JANDK Mob.:0 Email: P [15] - R/O MAIDANPORA LOLAB KUPWARA, JANDK Mob.:0 Email: P [1] - TAPPER, WARIPORA, PATTAN Mob.:0 Email: P [2] - R/O NAID KHAI SUMBAL, SONWARI, JANDK Mob.:0 Email: P [3] - R/O TREHGAM, SONWARI, JANDK</p>	<p>Advocate for [P1] :Mr. ANKIT ACHARYA (3067) Advocate for [R1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R2] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R3] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R4] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R5] :Mr. PASHUPATHI NATH RAZDAN (2054)</p>	List After (Weeks) (3)- Ord dt:29-08-2025	Main	0
134	4689/2025	SLP(C) No. 5267/2025	SALMA HASSAN vs UNION TERRITORY OF JAMMU AND KASHMIR and ors.	High Court of Jammu & Kashmir and Ladakh at Srinagar	<ul style="list-style-type: none"> • WP(C) 1422/2023 dated: 31-10-2024 	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	<p>P [1] - SALMA HASSAN R [1] - UNION TERRITORY OF JAMMU AND KASHMIR R [2] - SECRETARY R [3] - ABIDA YOUSUF R [4] - SYED MUDARIS JAN</p>	<p>P [1] - KENIYAT COLONY BUN-BAZAR, SHOPIAN TEHSIL AND DISTRICT SHOPIAN, JAMMU AND KASHMIR-192305 Mob.:0 Email: R [1] - JAMMU AND KASHMIR SERVICE SELECTION BOARD, CPO CHOWK PANJTIRTHI, JAMMU/ ZAMZAM COMPLEX RAMBAGH SRINAGAR Mob.:0 Email: R [2] - JANDK SERVICE SELECTION BOARD, CPO CHOWK PANJTIRTHI, JAMMU/ ZAMZAM COMPLEX RAMBAGH SRINAGAR Mob.:0 Email: R [3] - D/O MOHD YOUSUF DAR, R/O CHOWAN KELLER, DISTRICT SHOPIAN. JAMMU AND KASHMIR-192305 Mob.:0 Email: R [4] - D/O OF SYED MOHAMMAD LATIEF ANDRABI, R/O HEERPORA BATAGUND,</p>	<p>Advocate for [P1] :Mr. AMAN MALIK (3127) Advocate for [R1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R2] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R3] :Mr. MAHFOOZ AHSAN NAZKI (2744)</p>	List After (Weeks) (4), List before court/bench- Ord dt:29-07-2025	Main	0
135	4785/2019	C.A. No. 3955/2023	THE STATE OF JAMMU AND KASHMIR and anr. vs ZULFIKAR AHMAD WANI	High Court of Jammu & Kashmir and Ladakh at Srinagar	<ul style="list-style-type: none"> • LPA 151/2017 dated: 30-05-2018 	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	<p>P [1] - THE STATE OF JAMMU AND KASHMIR P [2] - DIRECTOR GENERAL OF POLICE R [1] - ZULFIKAR AHMAD WANI</p>	<p>P [1] - HOME DEPARTMENT, CIVIL SECRETARIAT, Mob.:0 Email: P [2] - CIVIL SECRETARIAT J AND K SRINAGAR Mob.:0 Email: R [1] - H NO. 204, HAMDANAI COLONY, BEMINA Mob.:0 Email:</p>	<p>Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [P1] :Mr. SHAILESH MADIYAL (1893) Advocate for [P2] :Mr. M. SHOEB ALAM (2019) Advocate for [P2] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R1] :Mrs. RACHANA JOSHI ISSAR (1077)</p>	Leave Granted / Rule NISI / Appeal Admitted- Ord dt:19-05-2023	Main	0

136	8213/2024	SLP(C) No. 6890/2024	MINAKSHI RAINA vs THE STATE OF JAMMU AND KASHMIR and ors.	High Court of Jammu & Kashmir and Ladakh at Srinagar	• SWP 3004/2018 dated: 04-02-2023	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	P [1] - MINAKSHI RAINA R [1] - THE STATE OF JAMMU AND KASHMIR R [2] - DIRECTOR SCHOOL R [3] - CHIEF EDUCATION OFFICER, RAJOURI R [4] - CHIEF EDUCATION OFFICER, KISHTWAR R [5] - RUKSANA JABEEN	P [1] - R/O VILLAGE DEGWAR MALDYALIAN TEHSIL HAVELI Mob.:0 Email: R [1] - SCHOOL EDUCATION DEPARTMENT, CIVIL SECRETARIAT Mob.:0 Email: R [2] - EDUCATION DEPARTMENT Mob.:0 Email: R [3] - Mob.:0 Email: R [4] - Mob.:0 Email: R [5] - R/O KATHPORA BAHARABAD, TEHSIL: HAJIN Mob.:0 Email:	Advocate for [P1] :M/S. EQUITY LEX ASSOCIATES (1449)	List before court/bench (in the category of directions matters), List On (Date) (20-04-2026)-Ord dt:18-03-2026	Conn	21277/2023		
137	8895/2024	SLP(C) No. 8694/2024	NASREENA AKHTAR and ors. vs UNION TERRITORY OF JAMMU AND KASHMIR and ors.	High Court of Jammu & Kashmir and Ladakh at Srinagar	• SWP 3004/2018 dated: 04-02-2023	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	P [10] - RAKESH KUMAR P [11] - MANOHAR LAL P [12] - SUNITA DEVI P [13] - MOHD SHABIR P [14] - PRITI SHARMA P [15] - MOHD SHAHJAHAN P [16] - SANGEETA PARIHAR P [17] - POONAM PARIHAR P [18] - RIDWANA KOUSER P [19] - SATYA DEVI P [1] - NASREENA AKHTAR P [20] - MEHRAN NISA KICHLOO P [21] - SHABANA JAVED P [22] - PREBHAVATI DEVI P [23] - TARAQ HUSSAIN P [24] - RAM PARKASH P [25] - MOHSIN AHMED P [26] - VISHAL KUMAR P [27] - VED RAJ P [28] - RAKESH KUMAR P [29] - HASEENA NAZ P [2] - MOHD SHAFAYAT P [30] - ZULFQUAR AHMED P [31] - GHULAM	P [10] - S/O SH. GORI LAL R/O VILLAGE JUNGERIAL ZONE MOGLA, TEHSIL TERYATH, DISTRICT RAJOURI PIN CODE:- 185201 Mob.:0 Email: P [11] - S/O SH. ISHER DASS R/O VILLAGE DULLANGAL, ZONE BANI, TEHSIL BANI, DISTRICT KATHUA, PIN CODE:184206 Mob.:0 Email: P [12] - W/O SH. SANJEEV KALINDRIA R/O VILLAGE DHAMAN, ZONE BANI, TEHSIL BANI, DISTRICT KATHUA PIN CODE:- 184206 Mob.:0 Email: P [13] - S/O SH. MOHD SHAFI R/O VILLAGE GHANI ZONE MANKOTE, TEHSIL MANKOTE, DISTRICT POONCH, PIN CODE:-185111 Mob.:0 Email: P [14] - D/O SH. BISHAMBER DASS R/O VILLAGE NALLA	Advocate for [P1] :Mr. AJIT KUMAR EKKA (2765) Advocate for [R1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R2] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R3] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R4] :Mr. PASHUPATHI NATH RAZDAN (2054)	List before court/bench (in the category of directions matters), List On (Date) (20-04-2026)-Ord dt:18-03-2026	Conn	21277/2023		
138	11321/2023	C.A. No. 6330/2024	UNION TERRITORY OF JAMMU AND KASHMIR and ors. vs NOOR UD DIN WANI	High Court of Jammu & Kashmir and Ladakh at Srinagar	• LPASW 2/2019 dated: 07-05-2022	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	P [1] - UNION TERRITORY OF JAMMU AND KASHMIR P [2] - CONSTITUTED COMMITTEE, J AND K GOVERNMENT P [3] - COMMISSIONER/SECRETARY TO GENERAL ADMINISTRATION DEPARTMENT P [4] - COMMISSIONER/ SECRETARY TO AGRICULTURE PRODUCTION DEPARTMENT P [5] - DIRECTOR, AGRICULTURE PRODUCTION DEPARTMENT R [1] - NOOR UD DIN WANI	P [1] - CIVIL SECRETARIAT, JAMMU/SRINAGAR Mob.:0 Email: P [2] - GOVERNMENT OF J AND K, CIVIL SECRETARIAT, JAMMU/SRINAGAR Mob.:0 Email: P [3] - CIVIL SECRETARIAT, JAMMU/SRINAGAR Mob.:0 Email: P [4] - CIVIL SECRETARIAT, JAMMU/SRINAGAR Mob.:0 Email: P [5] - SRINAGAR Mob.:0 Email: R [1] - R/O LAINAGAR CHANAPORA Mob.:0 Email:	Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [P1] :Mr. SHAILESH MADIYAL (1893) Advocate for [P2] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [P3] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [P4] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [P5] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R1] :Mr. ROHIT AMIT STHALEKAR (2621)	IA Allowed (86241/2023), Leave Granted / Rule NISI / Appeal Admitted-Ord dt:06-05-2024	Conn	29591/2022		

139	11744/2025	C.A. No. 10996/2025	UNION TERRITORY OF JAMMU AND KASHMIR and ors. vs BASHIR AHMAD BHAT	High Court of Jammu & Kashmir and Ladakh at Srinagar	• LPASW 272/2017 dated: 09-11-2023	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	P [1] - UNION TERRITORY OF JAMMU AND KASHMIR P [2] - DIRECTOR GENERAL OF POLICE P [3] - INSPECTOR GENERAL OF POLICE P [4] - SUPERINTENDENT OF POLICE R [1] - BASHIR AHMAD BHAT	P [1] - HOME DEPARTMENT, CIVIL SECRETARIAT, SRINAGAR Mob.:0 Email: P [2] - . Mob.:0 Email: P [3] - . Mob.:0 Email: P [4] - .PULWAMA Mob.:0 Email: R [1] - R/O SHUMANG, KUPWARA Mob.:0 Email:	Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R0] :Mr. TOWSEEF AHMAD DAR (3602) Advocate for [R1] :Mr. ADIL MUNEEB ANDRABI (2820)	Leave Granted / Rule NISI / Appeal Admitted, List before court/bench (in due course)-Ord dt:19-08-2025	Main		0
140	15183/2025		UNION TERRITORY OF J AND K and anr. vs NAZIR AHMAD BAJAD and ors.	High Court of Jammu & Kashmir and Ladakh at Srinagar	• LPA 289/2019 dated: 31-01-2024	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	P [1] - UNION TERRITORY OF J AND K P [2] - PRINCIPAL R [1] - NAZIR AHMAD BAJAD R [2] - AB. KHAIQ BAJAD R [3] - MOHAMMAD IQBAL BAJAD R [4] - PARVAIZ AHMAD KHATANA	P [1] - (PREVIOUSLY STATE OF JAMMU AND KASHMIR) GOVERNMENT HEALTH AND MEDICAL EDUCATION DEPARTMENT, Mob.:0 Email: P [2] - . Mob.:0 Email: R [1] - R/O HARIGANIWAN TEHSIL KANGAN, (GANDERBAL) KASHMIR Mob.:0 Email: R [2] - R/O SURFRAR TEHSIL GUND (GANDERBAL) Mob.:0 Email: R [3] - R/O SURFRAR TEHSIL GUND (GANDERBAL), KASHMIR Mob.:0 Email: R [4] - R/O CHATTERGUL BIALA KANGAN (GANDERBAL), KASHMIR Mob.:0 Email:	Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R1] :Mr. GUNNAM VENKATESWARA RAO (1592) Advocate for [R4] :Mr. GUNNAM VENKATESWARA RAO (1592)	List After (Weeks) (4), List before court/bench-Ord dt:28-07-2025	Main		0
141	15953/2024	SLP(C) No. 9536/2024	MOHD. SHAFI GANAI and ors. vs UNION TERRITORY OF J AND K and ors.	High Court of Jammu & Kashmir and Ladakh at Srinagar	• WP(C) 2682/2022 dated: 31-01-2023	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	P [10] - MERFOOZA BASHIR P [11] - SHUBEENA AKHTER P [12] - BISMA BASHIR P [13] - SHAHIDA ANJUM P [14] - SAIMA SALAM P [15] - SIDRA MANZOOR P [16] - MASRAT JAN P [17] - ANITA KIRAN P [18] - AABIDA REHMAN P [19] - SAFIYA MOHIDIN P [1] - MOHD. SHAFI GANAI P [20] - TAHIRA ALI P [2] - MUSHTAQ AHMAD BHAT P [3] - AAMIR SHAKEEL P [4] - SAMEER AHMAD DAR P [5] - FAYAZ AHMAD WANI P [6] - ZUBAIR AHMAD BANDH P [7] - SHAHEEN AHMAD KHAN P [8] - JAVAID AHMAD MIR P [9] - NUSRAT HUSSAIN R [1] - UNION TERRITORY OF J AND K R [2] - COMMISSIONER/ SECRETARY R [3] -	P [10] - D/O BASHIR AHMAD GANIE R/O GANJI BAGH CHADOORA DISTRICT- BUDGAM-191113 JAMMU AND KASHMIR Mob.:0 Email: P [11] - D/O ABDUL GAFFAR WANI R/O LOLIPORA PULWAMA, DISTRICT-PULWAMA, 193201 JAMMU AND KASHMIR Mob.:0 Email: P [12] - D/O BASHIR AHMAD RATHER R/O KABALBAL PAMPOR DISTRICT-PULWAMA -192121 JAMMU AND KASHMIR Mob.:0 Email: P [13] - D/O MOHAMMAD ASHRAF BHAT R/O GANOORA ANANTNAG, JAMMU AND KASHMIR Mob.:0 Email: P [14] - D/O ABDUL SALAM BHAT R/O HABLISHI KULGAM DISTRICT- KULGAM-192231 JAMMU AND KASHMIR Mob.:0 Email:	Advocate for [P1] :M/S. BRAJESH PANDEY & ASSOCIATES (3865) Advocate for [R1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R2] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R3] :Mr. PASHUPATHI NATH RAZDAN (2054)	List before court/bench (Liberty to mention after the judgment in SC 5108/2023 etc.), Sinedie (Adjourned)-Ord dt:10-02-2026	Conn	6166/2023	

142	5699/2026	SLP(C) No. 5585/2026	MOHAMMAD RAFIQ and anr. vs UT OF J AND K and ors.	High Court of Jammu & Kashmir and Ladakh at Srinagar	• WP(C) 2520/2025 dated: 24-12-2025	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	P [1] - MOHAMMAD RAFIQ P [2] - AYISH AHMED YATOO R [1] - UT OF J AND K R [2] - DIRECTOR GENERAL OF POLICE, JANDK R [3] - SUPERINTENDENT OF POLICE, KULGAM R [4] - ADDITIONAL SUPERINTENDENT OF POLICE, KULGAM	P [1] - SONIGAM, DISTRICT KULGAM Mob.:0 Email: P [2] - SON OF MOHAMMAD ASHRAF YATOO RESIDENT OF NOORBAGH, SRINAGAR Mob.:0 Email: R [1] - THROUGH COMMISSIONER/SECRETARY TO GOVT. HOME DEPARTMENT, CIVIL SECTT.) CIVIL SECRETARIAT, SRINAGAR - 190001 Mob.:0 Email: R [2] - JAMMU/SRINAGAR - 190001 Mob.:0 Email: R [3] - DISTT. POLICE OFFICE KULGAM, DISTRICT KULGAM Mob.:0 Email: R [4] - DISTT. POLICE OFFICE KULGAM, DISTRICT KULGAM Mob.:0 Email:	Advocate for [P1] :Mr. SIDDHARTH JAIN (3984)	Notice Returnable (D:0,W:6,M:0)-Ord dt:13-02-2026	Main		0
143	20716/2025		NAHIDA BEGUM vs STATE OF JAMMU AND KASHMIR and ors.	High Court of Jammu & Kashmir and Ladakh at Srinagar	• LPA 103/2023 dated: 19-08-2023	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	P [1] - NAHIDA BEGUM R [1] - STATE OF JAMMU AND KASHMIR R [2] - THE DIRECTOR R [3] - DISTRICT SOCIAL WELFARE OFFICER R [4] - PROGRAMME OFFICER R [5] - CHILD DEVELOPMENT PROJECT OFFICER R [6] - MEEMA BEGUM	P [1] - MIR SHEIKH MOHALLA (WARD 6) KANTHPORA TEHSIL KUPWARA Mob.:0 Email: R [1] - DEPARTMENT OF SOCIAL, WELFARE, CIVIL SECTRETARIAT Mob.:0 Email: R [2] - R SOCIAL WELFARE DEPARTMENT, KASHMIR, SRINAGAR Mob.:0 Email: R [3] - ICDS PROJECT, KUPWARA Mob.:0 Email: R [4] - ICDS PROJECT, KUPWARA Mob.:0 Email: R [5] - ICDS PROJECT, WAWOORA Mob.:0 Email: R [6] - MIR/SHEIKH MOHALLA (WARD-6) KANTHPORA TEHSIL KUPWARA Mob.:0 Email:	Advocate for [P1] :Ms. SANJANA SADDY (3231)	List After (Weeks) (2)- Ord dt:16-02-2026	Main		0

144	21277/2023	SLP(C) No. 12210/2023	UNION TERRITORY OF JAMMU AND KASHMIR and ors. vs SABA WANI	High Court of Jammu & Kashmir and Ladakh at Srinagar	• SWP 3801/2019 dated: 04-02-2023	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	P [1] - UNION TERRITORY OF JAMMU AND KASHMIR P [2] - DIRECTOR SCHOOL EDUCATION P [3] - CHIEF EDUCATION OFFICER, BANDIPORA P [4] - ZONAL EDUCATION OFFICER, BANDIPORA R [1] - SABA WANI	P [1] - CIVIL SECRETARIAT, SRINAGAR/JAMMU Mob.:0 Email: P [2] - KASHMIR Mob.:0 Email: P [3] - KASHMIR Mob.:0 Email: P [4] - KASHMIR Mob.:0 Email: R [1] - SUMLAR, BANDIPORA, TEHSIL BANDIPORA, Mob.:0 Email:	Advocate for [I0] :Mr. AJIT KUMAR EKKA (2765) Advocate for [I0] :Mr. D. MAHESH BABU (1223) Advocate for [N0] :Mr. SIDDHARTH JAIN (3984) Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R0] :Ms. SANJANA SADDY (3231)	List before court/bench (in the category of directions matters), List On (Date) (20-04-2026)-Ord dt:18-03-2026	Main		29	36496/2023,41050/2023,40502/2023,41523/2023,36508/2023,40221/2023,36512/2023,38561/2023,35658/2023,41245/2023,35660/2023,36507/2023,35663/2023,35656/2023,40499/2023,36499/2023,43319/2023,49071/2023,49076/2023,4008/2024,8213/2024,8895/2024,34322/2024,51181/2024,26934/2025,21444/2025,26922/2025,21440/2025,21437/2025
145	21437/2025		UNION TERRITORY OF JAMMU AND KASHMIR and ors. vs BILQUEES KAUNSER and anr.	High Court of Jammu & Kashmir and Ladakh at Srinagar	• SWP 771/2019 dated: 04-02-2023	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	P [1] - UNION TERRITORY OF JAMMU AND KASHMIR P [2] - EDUCATION DEPARTMENT COMMISSIONER/ SECRETARY TO GOVT. P [3] - DEPARTMENT OF SCHOOL EDUCATION DIRECTOR P [4] - CHIEF EDUCATION OFFICER P [5] - ZONAL EDUCATION OFFICER R [1] - BILQUEES KAUNSER R [2] - RUBINA NAZIR BANDAY	P [1] - CIVIL SECRETARIAT SRINAGAR/JAMMU Mob.:0 Email: P [2] - CIVIL SECRETARIAT, SRINAGAR/JAMMU Mob.:0 Email: P [3] - KASHMIR, SRINAGAR Mob.:0 Email: P [4] - ANANTNAG, JAMMU Mob.:0 Email: P [5] - VERINAG, JAMMU Mob.:0 Email: R [1] - NADOORA KRALMAD, DORU DISTRICT Mob.:0 Email: R [2] - W/O MALIK ISHFAQ AHMAD R/O NOWGAM VERINAG DISTRICT ANANTNAG, JAMMU Mob.:0 Email:	Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R1] :Mr. MANU SHANKER MISHRA (1436) Advocate for [R2] :Mr. MANU SHANKER MISHRA (1436)	List before court/bench (in the category of directions matters), List On (Date) (20-04-2026)-Ord dt:18-03-2026	Conn	21277/2023		
146	21440/2025		UNION TERRITORY OF JAMMU AND KASHMIR and ors. vs KHURSHID AHMAD ITOO	High Court of Jammu & Kashmir and Ladakh at Srinagar	• WP(C) 594/2020 dated: 04-02-2023	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	P [1] - UNION TERRITORY OF JAMMU AND KASHMIR P [2] - SECRETARY TO GOVT. P [3] - DIRECTOR SCHOOL EDUCATION DEPARTMENT P [4] - CHIEF EDUCATION OFFICER, KULGAM P [5] - ZONAL EDUCATION OFFICER, KULGAM R [1] - KHURSHID AHMAD ITOO	P [1] - CIVIL SECRETARIAT, JAMMU/ SRINAGAR Mob.:0 Email: P [2] - SCHOOL EDUCATION DEPARTMENT CIVIL SECRETARIAT, JAMMU/SRINAGAR Mob.:0 Email: P [3] - KASHMIR, SRINAGAR Mob.:0 Email: P [4] - KULGAM Mob.:0 Email: P [5] - KULGAM Mob.:0 Email: R [1] - KHANDIPORA Mob.:0 Email:	Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R1] :Mr. MANU SHANKER MISHRA (1436)	List before court/bench (in the category of directions matters), List On (Date) (20-04-2026)-Ord dt:18-03-2026	Conn	21277/2023		

147	21444/2025		UNION TERRITORY OF JAMMU AND KASHMIR and ors. vs MOHAMMAD SULTAN LONE	High Court of Jammu & Kashmir and Ladakh at Srinagar	• SWP 74/2019 dated: 04-02-2023	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	P [1] - UNION TERRITORY OF JAMMU AND KASHMIR P [2] - DIRECTOR SCHOOL EDUCATION, KASHMIR P [3] - CHIEF EDUCATION OFFICER P [4] - ZONAL EDUCATION OFFICER R [1] - MOHAMMAD SULTAN LONE	P [1] - CIVIL SECRETARIAT, JAMMU/ SRINAGAR Mob.:0 Email: P [2] - SAMANDER BAGH, SRINAGAR Mob.:0 Email: P [3] - BARAMULLA Mob.:0 Email: P [4] - PATTAN, BARAMULLA Mob.:0 Email: R [1] - TAPPER PAYEEN WARIPORA PATTAN Mob.:0 Email:	Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R1] :Mr. MANU SHANKER MISHRA (1436)	List before court/bench (in the category of directions matters), List On (Date) (20-04-2026)-Ord dt:18-03-2026	Conn	21277/2023		
148	26922/2025		UNION TERRITORY OF JAMMU AND KASHMIR and ors. vs RUKSANA JABEEN and ors.	High Court of Jammu & Kashmir and Ladakh at Srinagar	• SWP 3004/2018 dated: 04-02-2023	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	P [1] - UNION TERRITORY OF JAMMU AND KASHMIR P [2] - DIRECTOR SCHOOL EDUCATION KASHMIR P [3] - CHIEF EDUCATION OFFICER, BANDIPORA P [4] - ZONAL EDUCATION OFFICER, HAJIN R [1] - RUKSANA JABEEN R [2] - ROHINA BANO R [3] - ZUBAIR AHMAD DAR	P [1] - EDUCATION DEPARTMENT CIVIL SECRETARIAT Mob.:0 Email: P [2] - KASHMIR, MA ROAD SRINAGAR, KASHMIR Mob.:0 Email: P [3] - MINI SECRETARY BANDIPORA, KASHMIR Mob.:0 Email: P [4] - DISTRICT BANDIPORA MINI SECRETARY, BANDIPORA. KASHMIR Mob.:0 Email: R [1] - R/O BAHARABAD SONAWARI JAMMU, DISTRICT BANDIPORA Mob.:0 Email: R [2] - R/O QUSUMBAGH HAKBARA JAMMU, DISTRICT BANDIPORA Mob.:0 Email: R [3] - R/O QUSUMBAGH HAKBARA JAMMU DISTRICT BANDIPORA Mob.:0 Email:	Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R1] :Mr. MANU SHANKER MISHRA (1436)	List before court/bench (in the category of directions matters), List On (Date) (20-04-2026)-Ord dt:18-03-2026	Conn	21277/2023		
149	26934/2025	SLP(C) No. 18678/2025	UNION TERRITORY OF JAMMU AND KASHMIR and ors. vs MOHAMMAD AMIN LONE and ors.	High Court of Jammu & Kashmir and Ladakh at Srinagar	• SWP 2946/2018 dated: 04-02-2023	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	P [1] - UNION TERRITORY OF JAMMU AND KASHMIR P [2] - SECRETARY TO GOVERNMENT P [3] - DIRECTOR P [4] - STATE PROJECT DIRECTOR P [5] - CHIEF EDUCATION OFFICER, SRINAGAR P [6] - CHIEF EDUCATION OFFICER, KUPWARA P [7] - CHIEF EDUCATION OFFICER, BARAMULLA P [8] - CHIEF EDUCATION OFFICER, SHOPIAN P [9] - CHIEF EDUCATION OFFICER, BANDIPORA R [1] - MOHAMMAD AMIN LONE R [2] - SAYIEMA TABASUM R [3] - ZUBAIR AHMAD DAR R [4] - SHAFAT AHMAD GANAI R [5] - FIRDOUSA AKHTER R [6] - AIJAZ AHMAD BHAT R [7] - WASEEFA NAZIR AKHOON	P [1] - CIVIL SECRETARIAT SRINAGAR/JAMMU Mob.:0 Email: P [2] - SCHOOL EDUCATION DEPARTMENT, CIVIL SECRETARIAT, SRINAGAR/JAMMU Mob.:0 Email: P [3] - SCHOOL EDUCATION, KASHMIR Mob.:0 Email: P [4] - SARVA SHIKSHA ABHIYAAN SCHEME, SRINAGAR/JAMMU Mob.:0 Email: P [5] - Mob.:0 Email: P [6] - Mob.:0 Email: P [7] - Mob.:0 Email: P [8] - Mob.:0 Email: P [9] - Mob.:0 Email: R [1] - PANZIPORA Mob.:0 Email: R [2] - D/O GHULAM MOHAMMAD DAR, R/O MANGWALPORA LANGATE KUPWARA Mob.:0 Email: R [3] - R/O KAUSUMBAGH HAKBARA, DISTRICT BANDIPORA Mob.:0 Email:	Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R1] :Mr. MAHFOOZ AHSAN NAZKI (2744) Advocate for [R2] :Mr. MAHFOOZ AHSAN NAZKI (2744) Advocate for [R3] :Mr. MAHFOOZ AHSAN NAZKI (2744) Advocate for [R4] :Mr. MAHFOOZ AHSAN NAZKI (2744) Advocate for [R5] :Mr. MAHFOOZ AHSAN NAZKI (2744) Advocate for [R6] :Mr. MAHFOOZ AHSAN NAZKI (2744) Advocate for [R7] :Mr. MAHFOOZ AHSAN NAZKI (2744)	List before court/bench (in the category of directions matters), List On (Date) (20-04-2026)-Ord dt:18-03-2026	Conn	21277/2023		

150	28974/2016	C.A. No. 9329-9332/2016	THE STATE OF JAMMU AND KASHMIR and anr. vs MOHAMMAD AZHAR SUHARWARDI . and ors.	High Court of Jammu & Kashmir and Ladakh at Srinagar	<ul style="list-style-type: none"> • RP 0/2016 dated: 17-08-2016, • SWP 1639/2013 dated: 06-04-2016, • SWP 1639/2013 dated: 17-08-2016, • SWP 1656/2014 dated: 06-04-2016, • SWP 1656/2014 dated: 17-08-2016 	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	<p>P [1] - THE STATE OF JAMMU AND KASHMIR COMMISSIONER P [2] - JAMMU AND KASHMIR PUBLIC SERVICE COMMISSION R [10] - SHUJA SHOWKAT MIR R [11] - ASIF ALI R [12] - SUHAIL MUSHTAQ R [13] - SHAKEELA NAZIR R [14] - HASMAT ABASS R [15] - SHEERAZ AHMED TANTRAY R [16] - OMAR YASEEN GHANI R [17] - HIGH COURT OF JAMMU AND KASHMIR R [18] - RAFIQ AHMAD SHAH R [1] - MOHAMMAD AZHAR SUHARWARDI . R [2] - SHAKIL AHMAD GANIE R [3] - PIRZADA SAJAD ABMAD R [4] - SHAFaq AHMED R [5] - AJAY KUMAR R [6] - PARAMDEEP SINGH R [7] - MOHD. RAFIE</p>	<p>P [1] - CIVIL SECRETARIAT, SRINAGAR Mob.:0 Email: P [2] - POLO GROUND, SRINAGAR Mob.:0 Email: R [10] - HABBA KADAL, SRINAGAR Mob.:0 Email: R [11] - CHANAPORA, LONE MOHALL OPPOSITE HANFIYA MASJID Mob.:0 Email: R [12] - NEW COLONY YARIKALAN, TEHSIL CHADOORA Mob.:0 Email: R [13] - H. NO. 338, LANE 04, SECTOR D-HAMDANIYA COLONY BEMINA Mob.:0 Email: R [14] - VISHAL SURI PLOT NO. 176, REHARI COLONY Mob.:0 Email: R [15] - KILLORA SOPIAN, P.O. PINJURA Mob.:0 Email: R [16] - H. NO. 3 (PRIVATE) JAWAHAR NAGAR, Mob.:0 Email: R [17] - NEW SECRETARIAT ROAD,</p>	<p>Advocate for [10] :Mr. AMIT K. NAIN (2125) Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [P1] :Mr. SHAILESH MADIYAL (1893) Advocate for [P2] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [P2] :Mr. SHAILESH MADIYAL (1893) Advocate for [R10] :Mr. NIKHIL JAIN (1714) Advocate for [R12] :Mr. NIKHIL JAIN (1714) Advocate for [R13] :Mr. NIKHIL JAIN (1714) Advocate for [R14] :Mr. NIKHIL JAIN (1714) Advocate for [R16] :Mr. NIKHIL JAIN (1714) Advocate for [R17] :Ms.</p>	List on fixed month (2)- Ord dt:17-12-2025	Main	0	
151	29591/2022	C.A. No. 6329/2024	STATE OF J AND K and ors. vs REYAZ ANWAR MASOODI	High Court of Jammu & Kashmir and Ladakh at Srinagar	<ul style="list-style-type: none"> • LPA 166/2018 dated: 27-04-2022 	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	<p>P [1] - STATE OF J AND K P [2] - PRINCIPAL SECRETARY TO GOVERNMENT P [3] - CHIEF SECRETARY, J AND K GOVERNMENT R [1] - REYAZ ANWAR MASOODI</p>	<p>P [1] - GENERAL ADMINISTRATION DEPARTMENT, CIVIL SECRETARIAT Mob.:0 Email: P [2] - FOREST DEPARTMENT, CIVIL SECRETARIAT, SRINAGAR/ JAMMU Mob.:0 Email: P [3] - CIVIL SECRETARIAT, SRINAGAR / JAMMU Mob.:0 Email: R [1] - TRAGPORA, RAFIABAD, SOPORE Mob.:0 Email:</p>	<p>Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [P1] :Mr. SHAILESH MADIYAL (1893) Advocate for [P2] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [P2] :Mr. SHAILESH MADIYAL (1893) Advocate for [P3] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [P3] :Mr. SHAILESH MADIYAL (1893) Advocate for [R0] :Ms. NUPUR KUMAR (3078)</p>	Leave Granted / Rule NISI / Appeal Admitted- Ord dt:06-05-2024	Main	1	11321/2023
152	34322/2024	SLP(C) No. 20813/2024	JATINDER SINGH and ors. vs THE STATE OF JAMMU AND KASHMIR and ors.	High Court of Jammu & Kashmir and Ladakh at Srinagar	<ul style="list-style-type: none"> • SWP 3004/2018 dated: 04-02-2023 	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	<p>P [1] - JATINDER SINGH P [2] - DARSHANA DEVI P [3] - SARITA SHARMA P [4] - ARTI BALA P [5] - SUHAIL GHANIE P [6] - ISHTIAQ AHMED SHAS P [7] - SUREKHA DEVI P [8] - MUKHTAR AHMED P [9] - ZAHEER AHMED SHAH R [1] - THE STATE OF JAMMU AND KASHMIR R [2] - DIRECTOR SCHOOL EDUCATION DEPARTMENT R [3] - CHIEF EDUCATION OFFICER R [4] - CHIEF EDUCATION OFFICER R [5] - RUKSAMA JABEEN</p>	<p>P [1] - R/O SAWARI KOTERANKA RAJOURI 185132 Mob.:0 Email: P [2] - VILLAGE SWARI KOTERANKA, RAJOURI Mob.:0 Email: P [3] - DHAR SAKARI , KOTERANKA, RAJOURI Mob.:0 Email: P [4] - VILLAGE DHAR SAKARI KOTERANKA, RAJOURI Mob.:0 Email: P [5] - VILLAGE KARYOTE, TEHSIL THANAMANDI, RAJOURI Mob.:0 Email: P [6] - ZONE PEERI , VILLAGE PRORI Mob.:0 Email: P [7] - VILLAGE DHAR SAKARI, TEHSIL KOTERANKA, RAJOURI Mob.:0 Email: P [8] - TARKASSI KOTERANKA, RAJOURI Mob.:0 Email: P [9] - ZONE PEERI , VILLAGE PRORI Mob.:0 Email: R [1] - SCHOOL EDUCATION DEPARTMENT CIVIL</p>	<p>Advocate for [P1] :M/S. EQUITY LEX ASSOCIATES (1449)</p>	List before court/bench (in the category of directions matters), List On (Date) (20-04-2026)-Ord dt:18-03-2026	Conn	21277/2023	

153	35656/2023	SLP(C) No. 24947/2023	UNION TERRITORY OF JAMMU AND KASHMIR and ors. vs SHAMSHADA AKHTER	High Court of Jammu & Kashmir and Ladakh at Srinagar	• WP(C) 441/2020 dated: 04-02-2023	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	P [1] - UNION TERRITORY OF JAMMU AND KASHMIR P [2] - DIRECTOR SCHOOL EDUCATION, KASHMIR P [3] - CHIEF EDUCATION OFFICER, KUPWARA P [4] - ZONAL EDUCATION OFFICER, RAJWAR P [5] - HEADMASTER R [1] - SHAMSHADA AKHTER	P [1] - GOVERNMENT SCHOOL EDUCATION DEPARTMENT, CIVIL SECRETARIAT Mob.:0 Email: P [2] - Mob.:0 Email: P [3] - Mob.:0 Email: P [4] - KUPWARA, KASHMIR Mob.:0 Email: P [5] - GOVERNMENT UPPER PRIMARY SCHOOL (UPS), BADERKAL, RAJWAR (HANDWARA) Mob.:0 Email: R [1] - R/O. BADERKAL, KUPWARA Mob.:0 Email:	Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R1] :Mr. VARDHMAN KAUSHIK (2736)	List before court/bench (in the category of directions matters), List On (Date) (20-04-2026)-Ord dt:18-03-2026	Conn	21277/2023		
154	35658/2023	SLP(C) No. 24945/2023	UNION TERRITORY OF JAMMU AND KASHMIR and ors. vs TAWHEEDA PARVEEN and anr.	High Court of Jammu & Kashmir and Ladakh at Srinagar	• SWP 2966/2018 dated: 04-02-2023	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	P [1] - UNION TERRITORY OF JAMMU AND KASHMIR P [2] - DIRECTOR P [3] - CHIEF EDUCATION OFFICER P [4] - ZONAL EDUCATION OFFICER R [1] - TAWHEEDA PARVEEN R [2] - ZAHOOOR AHMAD BABA	P [1] - GOVERNMENT SCHOOL EDUCATION DEPARTMENT, CIVIL SECRETARIAT Mob.:0 Email: P [2] - SCHOOL EDUCATION Mob.:0 Email: P [3] - ANANTNAG Mob.:0 Email: P [4] - QAZIGUND Mob.:0 Email: R [1] - R/O. MUSOO Mob.:0 Email: R [2] - R/O NUSOO Mob.:0 Email:	Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R1] :Mr. VARDHMAN KAUSHIK (2736) Advocate for [R2] :Mr. VARDHMAN KAUSHIK (2736)	List before court/bench (in the category of directions matters), List On (Date) (20-04-2026)-Ord dt:18-03-2026	Conn	21277/2023		
155	35660/2023	SLP(C) No. 25679/2023	UNION TERRITORY OF JAMMU AND KASHMIR and ors. vs SAIMA SHAFI	High Court of Jammu & Kashmir and Ladakh at Srinagar	• SWP 2855/2018 dated: 04-02-2023	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	P [1] - UNION TERRITORY OF JAMMU AND KASHMIR P [2] - STATE OF J AND K P [3] - DIVISIONAL COMMISSIONER P [4] - DIRECTOR SCHOOL EDUCATION P [5] - CHIEF EDUCATION OFFICER P [6] - ZONAL EDUCATION OFFICER R [1] - SAIMA SHAFI	P [1] - CIVIL SECRETARIAT Mob.:0 Email: P [2] - CIVIL SECRETARIAT SRINAGAR/JAMMU Mob.:0 Email: P [3] - KASHMIR/JAMMU Mob.:0 Email: P [4] - KASHMIR Mob.:0 Email: P [5] - ANANTNAG, KASHMIR Mob.:0 Email: P [6] - SHANGUS, ANANTNAG, KASHMIR Mob.:0 Email: R [1] - R/O PUSHROO, SHANGUS, ANANTNAG Mob.:0 Email:	Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R1] :Mr. VARDHMAN KAUSHIK (2736)	List before court/bench (in the category of directions matters), List On (Date) (20-04-2026)-Ord dt:18-03-2026	Conn	21277/2023		
156	35663/2023	SLP(C) No. 24948/2023	UNION TERRITORY OF JAMMU AND KASHMIR and ors. vs TAHIRA NABI	High Court of Jammu & Kashmir and Ladakh at Srinagar	• SWP 3040/2018 dated: 04-02-2023	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	P [1] - UNION TERRITORY OF JAMMU AND KASHMIR P [2] - UNION TERRITORY OF JAMMU AND KASHMIR P [3] - DIRECTOR SCHOOL EDUCATION P [4] - CHIEF EDUCATION OFFICER P [5] - ZONAL EDUCATION OFFICER R [1] - TAHIRA NABI	P [1] - CIVIL SECRETARIAT Mob.:0 Email: P [2] - CIVIL SECRETARIAT, SRINAGAR/JAMMU Mob.:0 Email: P [3] - KASHMIR Mob.:0 Email: P [4] - BANDIPORA, KASHMIR Mob.:0 Email: P [5] - BANDIPORA, KASHMIR Mob.:0 Email: R [1] - R/O MEELYAL, BEERINBHUTTO, KRALPORA Mob.:0 Email:	Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R1] :Mr. VARDHMAN KAUSHIK (2736)	List before court/bench (in the category of directions matters), List On (Date) (20-04-2026)-Ord dt:18-03-2026	Conn	21277/2023		

161	36512/2023	SLP(C) No. 25681/2023	UNION TERRITORY OF JAMMU AND KASHMIR and ors. vs GHULAM NOORAN KHATANA and ors.	High Court of Jammu & Kashmir and Ladakh at Srinagar	• SWP 852/2019 dated: 04-02-2023	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	P [1] - UNION TERRITORY OF JAMMU AND KASHMIR P [2] - DIRECTOR SCHOOL EDUCATION P [3] - CHIEF EDUCATION OFFICER P [4] - ZONAL EDUCATION OFFICER P [5] - ZONAL EDUCATION OFFICER R [1] - GHULAM NOORAN KHATANA R [2] - MOHD. RAFIQ CHACHI R [3] - ARSHID HUSSAIN KHAN R [4] - FAYAZ AHMAD LONE R [5] - REYAZ AHMAD LONE R [6] - BHATZADA SHAHEEN ARIF R [7] - SHOWKAT HUSSAIN WANI	P [1] - CIVIL SECRETARIAT Mob.:0 Email: P [2] - KASHMIR Mob.:0 Email: P [3] - BANDIPORA, KASHMIR Mob.:0 Email: P [4] - BANDIPORA, KASHMIR Mob.:0 Email: P [5] - QUILMUQAM BANDIPORA, KASHMIR Mob.:0 Email: R [1] - R/O CHATTAYBANDY, BANDIPORA KASHMIR Mob.:0 Email: R [2] - CHATTAYBANDY, BANDIPORA, KASHMIR Mob.:0 Email: R [3] - TANSHAT, PAYEEN, BONAKOTE, BANDIPORA KASHMIR Mob.:0 Email: R [4] - ATHWATHOO, BANDIPORA KASHMIR Mob.:0 Email: R [5] - ATHWATHOO, BANDIPORA, KASHMIR Mob.:0 Email: R [6] - ARAGAM, BANDIPORA, KASHMIR Mob.:0 Email: R [7] -	Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R6] :Mr. VARDHMAN KAUSHIK (2736) Advocate for [R7] :Mr. VARDHMAN KAUSHIK (2736)	List before court/bench (in the category of directions matters), List On (Date) (20-04-2026)-Ord dt:18-03-2026	Conn	21277/2023		
162	38561/2023	SLP(C) No. 25682/2023	UNION TERRITORY OF JAMMU AND KASHMIR and ors. vs ISHRAT NASEEM and anr.	High Court of Jammu & Kashmir and Ladakh at Srinagar	• SWP 69/2019 dated: 04-02-2023	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	P [1] - UNION TERRITORY OF JAMMU AND KASHMIR P [2] - DIRECTOR SCHOOL EDUCATION P [3] - CHIEF EDUCATION OFFICER P [4] - ZONAL EDUCATION OFFICER R [1] - ISHRAT NASEEM R [2] - NAVEED AHMAD DAR	P [1] - GOVT. SCHOOL EDUCATION DEPARTMENT, CIVIL SECRETARIAT Mob.:0 Email: P [2] - KASHMIR, Mob.:0 Email: P [3] - PULWAMA Mob.:0 Email: P [4] - LURGAAM, TRAL, Mob.:0 Email: R [1] - R/O. OVERIGUND (LALPORA) TRAL, PULWAMA Mob.:0 Email: R [2] - R/O. KANDISTAN TEHSIL TRAL Mob.:0 Email:	Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R1] :Mr. VARDHMAN KAUSHIK (2736) Advocate for [R2] :Mr. VARDHMAN KAUSHIK (2736)	List before court/bench (in the category of directions matters), List On (Date) (20-04-2026)-Ord dt:18-03-2026	Conn	21277/2023		
163	40499/2023	SLP(C) No. 25678/2023	RAHILA GUL and ors. vs STATE OF JAMMU AND KASHMIR and ors.	High Court of Jammu & Kashmir and Ladakh at Srinagar	• SWP 3004/2018 dated: 04-02-2023	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	P [1] - RAHILA GUL P [2] - HIBBATAN NOOR P [3] - SAFINA KOSER P [4] - SHAZIA TANVEER R [1] - STATE OF JAMMU AND KASHMIR R [2] - DIRECTOR SCHOOL EDUCATION DEPARTMENT R [3] - CHIEF EDUCATION OFFICER R [4] - CHIEF EDUCATION OFFICER R [5] - RUKSANA JABEEN	P [1] - KOTLI KALABAN Mob.:0 Email: P [2] - KOTLI KALABAN TEHSIL MANJAKOTE Mob.:0 Email: P [3] - KOTLI KALABAN TEHSIL MANJAKOTE Mob.:0 Email: P [4] - KOTLI KALABAN TEHSIL MANJAKOTE Mob.:0 Email: R [1] - CIVIL SECRETARIAT Mob.:0 Email: R [2] - JAMMU Mob.:0 Email: R [3] - Mob.:0 Email: R [4] - KISHTWAR Mob.:0 Email: R [5] - KATHPORA BAHARABAD, TEHSIL HAJIN Mob.:0 Email:	Advocate for [P1] :M/S. EQUITY LEX ASSOCIATES (1449) Advocate for [R5] :Mr. VARDHMAN KAUSHIK (2736)	List before court/bench (in the category of directions matters), List On (Date) (20-04-2026)-Ord dt:18-03-2026	Conn	21277/2023		

164	41312/2024	SLP(C) No. 24402/2024	UNION OF INDIA and ors. vs SABZAR AHMAD BAND	High Court of Jammu & Kashmir and Ladakh at Srinagar	• RSA 06/2020 dated: 23-11-2023	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	P [1] - UNION OF INDIA P [2] - GENERAL MANAGER DEPARTMENT OF RAILWAYS P [3] - SR. DIVISIONAL MANAGER P [4] - DIVISIONAL RAILWAY MANAGER P [5] - CHIEF MEDICAL SUPERINTENDENT R [1] - SABZAR AHMAD BAND	P [1] - RAIL BHAWAN NEW DELHI Mob.:0 Email: P [2] - NORTHERN RAILWAY, BARODA HOUSE Mob.:0 Email: P [3] - NORTHERN RAILWAYS FEROZPUR CENTRE, FEROZPUR CANTT Mob.:0 Email: P [4] - NORTHERN RAILWAYS FEROZPUR, FEROZPUR CANTT Mob.:0 Email: P [5] - REGIONAL RAILWAYS HOSPITAL FEROZPUR CENTRE, FEROZPUR CANTT Mob.:0 Email: R [1] - KULLA PUCHAL PULWAMA Mob.:0 Email: P [10] - KADAR, TEHSIL POUNI Mob.:0 Email: P [11] - VILLAGE JADH, JOURIAN, TEHSIL AKHNOOR Mob.:0 Email: P [12] - VILLAGE TUTI INHARRAH, TEHSIL GANDOH (BHALESSA) Mob.:0 Email: P [1] - W/O SURINDER SINGH R/O DADOOA Mob.:0 Email: P [2] - R/O DADOOA, TEHSIL POUNI Mob.:0 Email: P [3] - R/O DADOOA, TEHSIL POUNI Mob.:0 Email: P [4] - VILLAGE DODAJ, TOPA, PO TEHSIL DARHAL Mob.:0 Email: P [5] - VILLAGE DODAJ, TOPA, PO TEHSIL DARHAL Mob.:0 Email: P [6] - VILLAGE MANAGER, TEHSIL HAVELI Mob.:0 Email: P [7] - TEHSIL HAVELI Mob.:0 Email: P [8] - BANDICHECHIAN TEHSIL HAVELI Mob.:0 Email: P [9] -	Advocate for [P1] :Mr. AMRISH KUMAR (2986) Advocate for [R1] :Mr. ROHIT AMIT STHALEKAR (2621)	List before court/bench- Ord dt:20-12-2024	Main		0
165	41523/2023	SLP(C) No. 25688/2023	POLI DEVI and ors. vs STATE OF JAMMU KASHMIR and ors.	High Court of Jammu & Kashmir and Ladakh at Srinagar	• SWP 3004/2018 dated: 04-02-2023	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	P [10] - CHAMAN LAL P [11] - VIKRAM SINGH P [12] - ABDUL QUDOOS P [1] - POLI DEVI P [2] - SHOVNA DEVI P [3] - AMITA P [4] - AKSEER HUSSAIN P [5] - SURIYA KOSER P [6] - GURMEET SINGH P [7] - MOHD. HANIEF P [8] - AJAZ AHMED RANA P [9] - RACHANA KUMARI R [1] - STATE OF JAMMU KASHMIR R [2] - DIRECTOR SCHOOL R [3] - CHIEF EDUCATION OFFICER R [4] - ZONAL EDUCATION OFFICER R [5] - RUKSANA JABEEN	P [10] - KADAR, TEHSIL POUNI Mob.:0 Email: P [11] - VILLAGE JADH, JOURIAN, TEHSIL AKHNOOR Mob.:0 Email: P [12] - VILLAGE TUTI INHARRAH, TEHSIL GANDOH (BHALESSA) Mob.:0 Email: P [1] - W/O SURINDER SINGH R/O DADOOA Mob.:0 Email: P [2] - R/O DADOOA, TEHSIL POUNI Mob.:0 Email: P [3] - R/O DADOOA, TEHSIL POUNI Mob.:0 Email: P [4] - VILLAGE DODAJ, TOPA, PO TEHSIL DARHAL Mob.:0 Email: P [5] - VILLAGE DODAJ, TOPA, PO TEHSIL DARHAL Mob.:0 Email: P [6] - VILLAGE MANAGER, TEHSIL HAVELI Mob.:0 Email: P [7] - TEHSIL HAVELI Mob.:0 Email: P [8] - BANDICHECHIAN TEHSIL HAVELI Mob.:0 Email: P [9] -	Advocate for [P1] :M/S. EQUITY LEX ASSOCIATES (1449) Advocate for [R1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R2] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R3] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R4] :Mr. PASHUPATHI NATH RAZDAN (2054)	List before court/bench (in the category of directions matters), List On (Date) (20-04-2026)-Ord dt:18-03-2026	Conn	21277/2023	
166	43319/2023	SLP(C) No. 28390/2023	UNION TERRITORY OF JAMMU AND KASHMIR and ors. vs AFROZA BASHIR	High Court of Jammu & Kashmir and Ladakh at Srinagar	• SWP 818/2019 dated: 04-02-2023	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	P [1] - UNION TERRITORY OF JAMMU AND KASHMIR P [2] - DIRECTOR SCHOOL EDUCATION P [3] - CHIEF EDUCATION OFFICER P [4] - ZONAL EDUCATION OFFICER R [1] - AFROZA BASHIR	P [1] - SCHOOL EDUCATION DEPARTMENT, CIVIL SECRETARIAT, SRINAGAR/ JAMMU Mob.:0 Email: P [2] - KASHMIR, SRINGAR` Mob.:0 Email: P [3] - GANDERBAL, KASHMIR Mob.:0 Email: P [4] - TULMULLA, GANDERBAL, KASHMIR Mob.:0 Email: R [1] - LAR GANDERBAL KASHMIR Mob.:0 Email:	Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R1] :Mr. VARDHMAN KAUSHIK (2736)	List before court/bench (in the category of directions matters), List On (Date) (20-04-2026)-Ord dt:18-03-2026	Conn	21277/2023	

167	48487/2024	C.A. No. 3794-3795/2025	UNION TERRITORY OF JAMMU AND KASHMIR and ors. vs MOHAMMAD RAFIQ NAJAR	High Court of Jammu & Kashmir and Ladakh at Srinagar	<ul style="list-style-type: none"> • LPA 75/2021 dated: 20-12-2022, • RP 22/2023 dated: 12-07-2024 	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	<p>P [1] - UNION TERRITORY OF JAMMU AND KASHMIR P [2] - DIRECTOR GENERAL OF POLICE P [3] - INSPECTOR GENERAL OF POLICE P [4] - COMMANDANT IR 12TH BATTALION R [1] - MOHAMMAD RAFIQ NAJAR</p>	<p>P [1] - CIVIL SECRETARIAT, SRINAGAR Mob.:0 Email: P [2] - KASHMIR, POLICE HEAD QUARTERS, SRINAGAR Mob.:0 Email: P [3] - KASHMIR, AT ZONAL POLICE HEAD QUARTER, Mob.:0 Email: P [4] - ZEWAN, SRINAGAR Mob.:0 Email: R [1] - R/O SANGAM IDDGAH, SRINAGAR Mob.:0 Email:</p>	Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R1] :Mr. TOWSEEF AHMAD DAR (3602)	List before court/bench (list the appeal in usual course)-Ord dt:08-10-2025	Main		0
168	49076/2023	SLP(C) No. 2123/2024	RAKESH KUMAR and ors. vs UNION TERRITORY OF JAMMU AND KASHMIR and ors.	High Court of Jammu & Kashmir and Ladakh at Srinagar	<ul style="list-style-type: none"> • SWP 3004/2018 dated: 04-02-2023 	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	<p>P [10] - PANKAJ KUMAR KESAR P [11] - GAJJA SINGH P [12] - RAJINDER KUMAR P [13] - RANJIT SHARMA P [14] - ANU SHARMA P [15] - MAJID ALI P [16] - RUKSANA TABASSUM P [17] - MOHD ARAF P [18] - MOHD. YASEEN P [19] - JAFFER AHAMED P [1] - RAKESH KUMAR P [20] - SHAMEEM AHAMED P [21] - MOHD JABBAR P [22] - NUSRAT ARA P [23] - SAJAD HUSSAIN P [24] - ANIL KUMAR P [25] - ATTUA BANO P [26] - PRIYA DEVI P [27] - MUSTAFA KAMAL P [28] - SALIHA P [29] - ZAHEER ABASS P [2] - RABIA P [30] - NASIR SHAFI P [31] - ABID HUSSAIN LONE P [32] - PERVEZ AKHTER P [33] - JAGDISH SINGH P [34] - KHURSHED KUMAR P [35]</p>	<p>P [10] - VILLAGE HANJANA THAKRA, ZONE NOWSHERA, TEHSIL NOWSHERA. DISTRICT RAJOURI Mob.:0 Email: P [11] - BHAGWAH, ZONE BHAGWAH, TEHSIL BHAGWAH Mob.:0 Email: P [12] - VILLAGE CHANUNTA, ZONE GHORDI, TEHSIL RAMNAGAR, DIST UDHAMPUR Mob.:0 Email: P [13] - VILLAGE BHUGTERIAN, ZONE GHORDI, TEHSIL RAMNAGAR, DIST UDHAMPUR Mob.:0 Email: P [14] - VILLAGE MARORE JAGANOO, ZONE JIB, TEHSIL AND DIST UDHAMPUR Mob.:0 Email: P [15] - VILLAGE BATHOIE, ZONE MAHORE, TEHSIL MAHORE, DIST REASI Mob.:0 Email: P [16] - P [17] - S/O ABUULLAH MIR, R/O THANDIPORA KUPWARA PO KRALPORA, JAMMU AND KASHMIR193224 Mob.:0 Email: P [2] - S/O GHULAM AHMAD WANI R/O AZAD MOHALLA RADBUGH KUPWARA MOHAN LAL Mob.:0 Email: P [3] - S/O SONAULLAH BHAT R/O MAGAM, HANDWARA, KUPWARA Mob.:0 Email: P [4] - S/O ABDUL GANI BHAR R/O GUSHI KUPWARA Mob.:0 Email: P [5] - S/O BASHIR AHMAD WANI R/O KHULL NOORABAD, DH PORA, KULGAM Mob.:0 Email: P [6] - S/O BASHIR AHMAD DAR R/O CHILLGALPORA, DH PORA KULGAM Mob.:0 Email: P [7] - S/O MOHAMMD AKRAM BHAT R/O HANKOORA, CHADORA, BUDGAM Mob.:0</p>	Advocate for [P1] :Mr. AJIT KUMAR EKKA (2765)	List before court/bench (in the category of directions matters), List On (Date) (20-04-2026)-Ord dt:18-03-2026	Conn	21277/2023	
169	58961/2025	SLP(C) No. 31679/2025	KHURSHED AHMAD MIR and ors. vs UNION TERRITORY OF J AND K and ors.	High Court of Jammu & Kashmir and Ladakh at Srinagar	<ul style="list-style-type: none"> • RP 27/2024 dated: 21-08-2025 	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	<p>P [1] - KHURSHED AHMAD MIR P [2] - MUSHTAQ AHMAD WANI P [3] - TANVEER AHMAD BHAT P [4] - SAYEED AHMAD BHAT P [5] - SHAHID BASHIR P [6] - KAFIL U REHMAN P [7] - JAHANGIR BILAL AHMAD BHAT P [8] - QAISAR HASHIM KHAN R [1] - UNION TERRITORY OF J AND K R [2] - DIRECTOR, HORTICULTURE DEPARTMENT R [3] - CHAIRMAN, JANDK SERVICE SELECTION BOARD (SSRB) R [4] - SECRETARY, JANDK SERVICE SELECTION BOARD (SSRB) R [5] - GOUSIA JAN R [6] - MALIK KHALID HASIM R [7] - IRFAN AHMAD YATOO R [8] - GOUSIA NAZIR R [9] - AYAZ AHMAD BHAT</p>	<p>P [1] - S/O ABUULLAH MIR, R/O THANDIPORA KUPWARA PO KRALPORA, JAMMU AND KASHMIR193224 Mob.:0 Email: P [2] - S/O GHULAM AHMAD WANI R/O AZAD MOHALLA RADBUGH KUPWARA MOHAN LAL Mob.:0 Email: P [3] - S/O SONAULLAH BHAT R/O MAGAM, HANDWARA, KUPWARA Mob.:0 Email: P [4] - S/O ABDUL GANI BHAR R/O GUSHI KUPWARA Mob.:0 Email: P [5] - S/O BASHIR AHMAD WANI R/O KHULL NOORABAD, DH PORA, KULGAM Mob.:0 Email: P [6] - S/O BASHIR AHMAD DAR R/O CHILLGALPORA, DH PORA KULGAM Mob.:0 Email: P [7] - S/O MOHAMMD AKRAM BHAT R/O HANKOORA, CHADORA, BUDGAM Mob.:0</p>	Advocate for [P1] :Mr. ADIL MUNEER ANDRABI (2820) Advocate for [R0] :Mr. CHAND QURESHI (3063)	Notice Returnable (D:0,W:6,M:0)-Ord dt:14-11-2025	Main		0

170	59047/2024	SLP(C) No. 8847-8848/2025	UNION TERRITORY OF J AND K AGRICULTURE PRODUCTION DEPARTMENT and ors. vs RIFAT ARIFA and ors.	High Court of Jammu & Kashmir and Ladakh at Srinagar	<ul style="list-style-type: none"> • LPA 117/2023 dated: 31-08-2024, • LPA 90/2023 dated: 31-08-2024 	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	<p>P [1] - UNION TERRITORY OF J AND K AGRICULTURE PRODUCTION DEPARTMENT P [2] - DIRECTOR P [3] - DIRECTOR P [4] - UNION TERRITORY OF J AND K THROUGH CHIEF SECRETARY P [5] - COMMISSIONER/SECRETARY TO GOVERNMENT P [6] - COMMISSIONER/SECRETARY TO GOVERNMENT P [7] - COMMISSIONER/SECRETARY TO GOVERNMENT P [8] - COMMISSIONER/SECRETARY TO GOVERNMENT R [10] - MOHAMMAD ALTAF PADDER R [11] - ALTAF HUSSAIN BHAT R [12] - RAYEES AHMAD BHAT R [13] - SHEIKH IRSHAD AHMAD R [14] - BASHIR AHMAD LONE R [15] - MUSHTAQ AHMAD</p>	<p>P [1] - AGRICULTURE PRODUCTION DEPARTMENT, CIVIL SECRETARIAT, SRINAGAR Mob.:0 Email: P [2] - AGRICULTURE KASHMIR SRINAGAR Mob.:0 Email: P [3] - HORTICULTURE KASHMIR SRINAGAR Mob.:0 Email: P [4] - , J AND K GOVERNMENT, CIVIL SECRETARIAT, SRINAGAR, KASHMIR Mob.:0 Email: P [5] - GENERAL ADMINISTRATIVE DEPARTMENT, CIVIL SECRETARIAT, SRINAGAR Mob.:0 Email: P [6] - PLANNING AND DEVELOPMENT DEPARTMENT, CIVIL SECRETARIAT, SRINAGAR Mob.:0 Email: P [7] - FINANCE DEPARTMENT, CIVIL SECRETARIAT, SRINAGAR Mob.:0 Email: P [8] -</p>	<p>Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R10] :Mr. ADIL MUNEEER ANDRABI (2820) Advocate for [R11] :Mr. ADIL MUNEEER ANDRABI (2820) Advocate for [R12] :Mr. ADIL MUNEEER ANDRABI (2820) Advocate for [R13] :Mr. ADIL MUNEEER ANDRABI (2820) Advocate for [R14] :Mr. ADIL MUNEEER ANDRABI (2820) Advocate for [R15] :Mr. ADIL MUNEEER ANDRABI (2820) Advocate for [R16] :Mr. ADIL MUNEEER ANDRABI (2820) Advocate for [R17] :Mr. ADIL MUNEEER ANDRABI (2820)</p>	IA Allowed (232694/2025)-Ord dt:07-11-2025	Main		0
171	75243/2025	SLP(C) No. 5708/2026	BILAL AHMAD vs UNION TERRITORY (THEN STATE) OF JAMMU AND KASHMIR and ors.	High Court of Jammu & Kashmir and Ladakh at Srinagar	<ul style="list-style-type: none"> • WP 353/2024 dated: 29-07-2025 	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	<p>P [1] - BILAL AHMAD R [1] - UNION TERRITORY (THEN STATE) OF JAMMU AND KASHMIR R [2] - DEPARTMENT OF HEALTH AND FAMILY WELFARE R [3] - ENQUIRY COMMITTEE</p>	<p>P [1] - GULSHANABAD, DISTRICT ANANTNAG, Mob.:0 Email: R [1] - COMM./SECY. TO GOVERNMENT HEALTH DEPARTMENT, CIVIL SECRETARIAT, SRINAGAR Mob.:0 Email: R [2] - GOVERNMENT OF J AND K THROUGH DIRECTOR, HEALTH SERVICES, KASHMIR SRINAGAR JAMMU AND KASHMIR 190017 Mob.:0 Email: R [3] - CONSTITUTED UNDER ORDER NO. EST/COMPLAINT/ 1079-88 DATED 17.08.20006 THROUGH DEPUTY DIRECTOR, HEALTH SERVICES, SCHEMES, SRINAGAR, J AND K 190017 Mob.:0 Email:</p>	<p>Advocate for [P1] :Mr. TALHA ABDUL RAHMAN (2467)</p>	IA Allowed (29491/2026,29492/2026), Notice Returnable (D:0,W:6,M:0)-Ord dt:06-02-2026	Main		0
172	75461/2025		COMMISSIONER/SECRETARY TO GOVERNMENT vs SATWANT SINGH and anr.	High Court of Jammu & Kashmir and Ladakh at Srinagar	<ul style="list-style-type: none"> • LPA 142/2019 dated: 13-02-2025 	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	<p>P [1] - COMMISSIONER/SECRETARY TO GOVERNMENT R [1] - SATWANT SINGH R [2] - ABDUL MAJID</p>	<p>P [1] - GENERAL ADMINISTRATION DEPARTMENT, JANDK, CIVIL SECRETARIAT, SRINAGAR Mob.:0 Email: R [1] - UPPER SHIV NAGAR, JAMMU AT PRESENT SRINAGAR Mob.:0 Email: R [2] - S/O KH. GHULAM QADIR R/O NAWAB BAZAR, SRINAGAR Mob.:0 Email:</p>	<p>Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054)</p>		Main		0

173	10481/2018	C.A. No. 6241-6242/2023	THE STATE OF JAMMU AND KASHMIR and ors. vs MOHAMMED TAYUB LAHERWAL and ors.	High Court of Jammu & Kashmir and Ladakh at Srinagar	<ul style="list-style-type: none"> • CDLSW 04/2018 dated: 03-03-2018, • CO 103/2017 dated: 28-11-2017 	4302	Service Laws - Promotion, seniority, payment of salary, bonus, provident fund, service benefits, equal pay for equal work, pay scales, transfer	<p>P [1] - THE STATE OF JAMMU AND KASHMIR CHIEF SECRETARY P [2] - COMMR SECTY TOURISM DEPTT P [3] - DIRECTOR TOURISM P [4] - MAHMOOD AHMAD SHAH R [1] - MOHAMMED TAYUB LAHERWAL R [2] - CHAIRMAN J AND K SERVICE SELECTION BOARD (SSB) SECRETARY R [3] - FARROQ SHAH R [4] - SARITA CHAUHAN</p>	<p>P [1] - CIVIL SECRETARY, JAMMU Mob.:0 Email: P [2] - CIVIL SECTT Mob.:0 Email: P [3] - T.R.C. SRINAGAR. KASHMIR Mob.:0 Email: P [4] - T.R.C. SRINAGAR. KASHMIR Mob.:0 Email: R [1] - KONDABAL, MANASBAL TEHSIL LAR, DISTRICT GANDERBAL Mob.:0 Email: R [2] - ZAM ZAM BUILDING, SRINAGAR, KASHMIR Mob.:0 Email: R [3] - CIVIL SECTT. SRINAGAR, KASHMIR Mob.:0 Email: R [4] - ZAM ZAM BUILDING, SRINAGAR, KASHMIR Mob.:0 Email:</p>	<p>Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [P2] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [P3] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [P4] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R1] :Mr. T. MAHIPAL (1375)</p>	<p>Leave Granted / Rule NISI / Appeal Admitted (Leave granted. Hearing expedited.)- Ord dt:22-09-2023</p>	Main		0
174	21537/2020	C.A. No. 4783/2024	U.T. OF J AND K (FORMERLY STATE OF J AND K) and ors. vs J AND K VETERINARY DOCTORS ASSOCIATION and ors.	High Court of Jammu & Kashmir and Ladakh at Srinagar	<ul style="list-style-type: none"> • LPA 98/2019 dated: 18-12-2019 	4302	Service Laws - Promotion, seniority, payment of salary, bonus, provident fund, service benefits, equal pay for equal work, pay scales, transfer	<p>P [1] - U.T. OF J AND K (FORMERLY STATE OF J AND K) P [2] - (U.T. OF J AND K) PREVIOUSLY STATE OF J AND K P [3] - COMMISSIONER SECRETARY TO GOVERNMENT P [4] - DIRECTOR ANIMAL HUSBANDRY P [5] - DIRECTOR ANIMAL HUSBANDRY P [6] - DIRECTOR SHEEP HUSBANDRY P [7] - DIRECTOR SHEEP HUSBANDRY R [10] - FAROOQ AHMAD KALOO R [1] - J AND K VETERINARY DOCTORS ASSOCIATION R [2] - MEHRAJ TEJ KRISHEN R [3] - KAISER AHMAD AMKHDOOMI R [4.1] - MS. SHAHNAZ BANOO, WIFE R [4.2] - MR. SUFIYAN MOHAMMAD, SON R [4.3] - MS. TUBA MAZAR DAUGHTER</p>	<p>P [1] - CIVIL SECRETARIAT, SRINAGAR/JAMMU Mob.:0 Email: P [2] - CIVIL SECRETARIAT, SRINAGAR Mob.:0 Email: P [3] - CIVIL SECRETARIAT Mob.:0 Email: P [4] - KASHMIR Mob.:0 Email: P [5] - JAMMU Mob.:0 Email: P [6] - KASHMIR Mob.:0 Email: P [7] - JAMMU Mob.:0 Email: R [10] - HYDERPORA, SRINAGAR Mob.:0 Email: R [1] - NAID KADAL SRINAGAR, KASHMIR Mob.:0 Email: R [2] - H.NO. 235, LANE NO. 11 HAZOORI BAGH ROAD, BHORI , TALLAB TILLO Mob.:0 Email: R [3] - PEERBAGH, HYDERPORA,SRINAGAR Mob.:0 Email: R [4.1] - R/O H. NO. 14, JAWAHAR NAGAR, SRINAGAR, KASHMIR (J AND K) Mob.:0 Email: R [4.2] - R/O H. NO. 14, JAWAHAR NAGAR, SRINAGAR, KASHMIR (J AND K) Mob.:0 Email:</p>	<p>Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [P1] :Ms. MANJULA GUPTA (1043) Advocate for [P2] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [P3] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [P4] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [P5] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [P6] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [P7] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R0] :Mr. SOAYIB QURESHI (2971) Advocate for [R1] :Mr. T. MAHIPAL (1375)</p>	<p>List on fixed month (2)- Ord dt:13-11-2025</p>	Conn	11967/2019	
175	24902/2024	SLP(C) No. 35068/2025	DIRECTOR, HEALTH SERVICE and anr. vs IQBAL AHMED BAQAL	High Court of Jammu & Kashmir and Ladakh at Srinagar	<ul style="list-style-type: none"> • OWP 1001/2018 dated: 04-12-2023 	4302	Service Laws - Promotion, seniority, payment of salary, bonus, provident fund, service benefits, equal pay for equal work, pay scales, transfer	<p>P [1] - DIRECTOR, HEALTH SERVICE P [2] - ACCOUNT OFFICER (DHS) R [1] - IQBAL AHMED BAQAL</p>	<p>P [1] - KASHMIR - SRINAGAR Mob.:0 Email: P [2] - KASHMIR - SRINAGAR Mob.:0 Email: R [1] - GULSHAN NAGAR Mob.:0 Email:</p>	<p>Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054)</p>	<p>List On (Date) (08-04-2026)-Ord dt:10-03-2026</p>	Main		0

176	25518/2014	C.A. No. 10267-10272/2024	ASGAR ALI vs THE STATE OF JAMMU AND KASHMIR and ors.	High Court of Jammu & Kashmir and Ladakh at Srinagar	<ul style="list-style-type: none"> LPA 212/2007 dated: 20-05-2014, LPA 212/2007 dated: 26-12-2012, LPA 217/2007 dated: 20-05-2014, LPA 217/2007 dated: 26-12-2012, RP 13/2013 dated: 20-05-2014, RP 18/2013 dated: 20-05-2014, RP 6/2013 dated: 20-05-2014, RP 7/2013 dated: 20-05-2014 	4302	Service Laws - Promotion, seniority, payment of salary, bonus, provident fund, service benefits, equal pay for equal work, pay scales, transfer	P [1] - ASGAR ALI R [10] - MOHAMMAD QASIM (COMMON IN ALL LPA) R [1] - THE STATE OF JAMMU AND KASHMIR THROUGH CHIEF SECRETARY R [2] - POWER DEVELOPMENT DEPARTMENT COMMISSIONER/SECRETARY TO GOVT (COMMON IN ALL LPA) R [3] - ABDUL RASHID (COMMON IN ALL LPA) R [4] - TARIQ MASOOD SHAIQ (COMMON IN ALL LPA) R [5] - MUSHTAQ AHMAD SHAH (COMMON IN ALL LPA) R [6] - MANZOOR AHMAD SALROO (COMMON IN ALL LPA) R [7] - GUL AYAZ (COMMON IN ALL LPA) R [8] - SONAM GAILSON (COMMON IN ALL LPA) R [9] - CHERING DORJEY (COMMON IN ALL LPA)	P [1] - BAROO, TEHSIL AND DISTRICT KARGIL Mob.:0 Email: R [10] - RESIDENT OF HOUSE NO 110, GUJJAR COLONY, SUNJWAN BYE PASS, CHANNI HIMMAT Mob.:0 Email: R [1] - JAMMU AND KASHMIR GOVERNMENT, CIVIL SECRETARIAT Mob.:0 Email: R [2] - JAMMU AND KASHMIR GOVERNMENT, CIVIL SECRETARIAT Mob.:0 Email: R [3] - UPPER SOURA, OPPOSITE HDFC BANK, NEAR PETROL PUMP SAURA Mob.:0 Email: R [4] - H NO. 174, JAWAHAR NAGAR Mob.:0 Email: R [5] - PARRAY PORA, OPPOSITE SANTHIA MUSLIM INSTITUTE HYDERPORA ROAD Mob.:0 Email: R [6] - BIJBEHARA, DISTRICT	Advocate for [P1] :M/S. ARPUTHAM ARUNA AND CO (867) Advocate for [R1] :Mr. SATYAJEET KUMAR (2196) Advocate for [R1] :Mr. SHAILESH MADIYAL (1893) Advocate for [R1] :Ms. TARUNA ARDHENDUMAULI PRASAD (2246) Advocate for [R2] :Mr. SATYAJEET KUMAR (2196) Advocate for [R6] :Mr. ARJUN KRISHNAN (1978) Advocate for [R7] :Ms. PRERNA MEHTA (1799)	List before court/bench-Ord dt:16-01-2025	Main	5	37965/2015,25941/2014,6607/2016,39416/2015,4135/2016
177	25941/2014	C.A. No. 10273/2024	ASGAR ALI vs THE STATE OF JAMMU AND KASHMIR and ors.	High Court of Jammu & Kashmir and Ladakh at Srinagar	<ul style="list-style-type: none"> WP 922/2014 dated: 20-05-2014 	4302	Service Laws - Promotion, seniority, payment of salary, bonus, provident fund, service benefits, equal pay for equal work, pay scales, transfer	P [1] - ASGAR ALI R [1] - THE STATE OF JAMMU AND KASHMIR R [2] - PRINCIPAL SECRETARY TO GOVERNMENT R [3] - COMMISSIONER/SECRETARY TO GOVT. GENERAL ADMINISTRATION DEPARTMENT . R [4] - COMMISSIONER/SECRETARY TO GOVT. POWER DEVELOPMENT DEPARTMENT .	P [1] - BAROO TEHSIL AND DISTRICT KARGIL Mob.:0 Email: R [1] - CIVIL SECRETARIAT Mob.:0 Email: R [2] - JAMMU AND KASHMIR, CIVIL SECRETARIAT Mob.:0 Email: R [3] - JAMMU AND KASHMIR GOVERNMENT CIVIL SECRETARIAT Mob.:0 Email: R [4] - JAMMU AND KASHMIR GOVERNMENT CIVIL SECRETARIAT Mob.:0 Email:	Advocate for [P1] :M/S. ARPUTHAM ARUNA AND CO (867) Advocate for [R1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R2] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R3] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R4] :Mr. PASHUPATHI NATH RAZDAN (2054)	List before court/bench-Ord dt:16-01-2025	Conn	25518/2014	
178	26134/2025	SLP(C) No. 32078-32079/2025	SAJAD HUSSAIN NAJAR and anr. vs UNION TERRITORY and ors.	High Court of Jammu & Kashmir and Ladakh at Srinagar	<ul style="list-style-type: none"> LPA 192/2023 dated: 13-02-2025, LPA 193/2023 dated: 13-02-2025 	4302	Service Laws - Promotion, seniority, payment of salary, bonus, provident fund, service benefits, equal pay for equal work, pay scales, transfer	P [1] - SAJAD HUSSAIN NAJAR P [2] - BILAL AHMED GANAIE R [1] - UNION TERRITORY R [2] - MANAGING DIRECTOR R [3] - GENERAL MANAGER R [4] - DY. GENERAL MANAGER R [5] - DY. GENERAL MANAGER R [6] - MUSHTAQ AHMAD WANI	P [1] - MARRHAMA SANGAM, KULGAM Mob.:0 Email: P [2] - KANTCHOWA KULGAM Mob.:0 Email: R [1] - UNION TERRITORY THROUGH COMR. SECY. R AND B, DEPTT, JAMMU/SRINAGAR BHAU PLAZA, JAMMU Mob.:0 Email: R [2] - JAMMU/SRINAGAR HAFT, POLICE STATION, CHINAR LN, NEAR SHER GALI, ELACHI BAGH, SRINAGAR, JAMMU AND KASHMIR Mob.:0 Email: R [3] - SRINAGAR RAM BAGH Mob.:0 Email: R [4] - UNIT 11 TH KULGAM NEAR D.C. OFFICE KULGAM Mob.:0 Email: R [5] - JKPCC LTD. SRINAGAR. HAFT CHINAR (NEAR SHER GALI POLICE STATION) SRINAGAR, JANDK Mob.:0 Email: R [6] - RIO	Advocate for [P1] :Mr. VIPUL KUMAR (3243)	List On (Date) (16-04-2026)-Ord dt:12-03-2026	Main	0	

179	34089/2016	C.A. No. 1205-1206/2020	THE STATE OF JAMMU AND KASHMIR ETC and ors. vs MOHD. ISHAAQ BHAT ETC. and ors.	High Court of Jammu & Kashmir and Ladakh at Srinagar	<ul style="list-style-type: none"> • LPA 185/2006 dated: 28-03-2016, • LPA 186/2006 dated: 28-03-2016 	4302	Service Laws - Promotion, seniority, payment of salary, bonus, provident fund, service benefits, equal pay for equal work, pay scales, transfer	P [1] - THE STATE OF JAMMU AND KASHMIR ETC P [2] - THE STATE OF JAMMU AND KASHMIR GOVERNMENT OF JAMMU AND KASHMIR THROUGH CHIEF SECRETARY TO GOVERNMENT P [3] - THE STATE OF JAMMU AND KASHMIR RURAL AND AGRICULTURE DEPARTMENT FINANCIAL COMMISSIONER P [4] - THE STATE OF JAMMU AND KASHMIR SERICULTURE DEPARTMENT DIRECTOR P [5] - THE STATE OF JAMMU AND KASHMIR RURAL AND AGRICULTURAL DEPARTMENT THROUGH PUBLIC LAW OFFICER/ALR P [6] - THE STATE OF JAMMU AND KASHMIR . THROUGH CHIEF SECRETARY TO GOVT P [7] -	P [1] - GOVERNMENT OF JAMMU AND KASHMIR CIVIL SECRETARIAT Mob.:0 Email: P [2] - CIVIL SECRETARIAT Mob.:0 Email: P [3] - GOVERNMENT OF JAMMU AND KASHMIR, CIVIL SECRETARIAT Mob.:0 Email: P [5] - CIVIL SECRETARIAT Mob.:0 Email: P [6] - CIVIL SECRETARIAT Mob.:0 Email: P [7] - SRINAGAR Mob.:0 Email: R [1] - NEW AIRPORT ROAD, HYDERPORA Mob.:0 Email: R [2] - SERICULTURE DEVELOPMENT DEPARTMENT Mob.:0 Email: R [3] - SERICULTURE DEVELOPMENT DEPARTMENT Mob.:0 Email: R	Advocate for [P1] :MS. TARUNA ARDHENDUMAULI PRASAD (2246) Advocate for [P2] :Ms. TARUNA ARDHENDUMAULI PRASAD (2246) Advocate for [P3] :Ms. TARUNA ARDHENDUMAULI PRASAD (2246) Advocate for [P4] :Ms. TARUNA ARDHENDUMAULI PRASAD (2246) Advocate for [P5] :Ms. TARUNA ARDHENDUMAULI PRASAD (2246) Advocate for [P6] :Ms. TARUNA ARDHENDUMAULI PRASAD (2246) Advocate for [P7] :Ms. TARUNA ARDHENDUMAULI PRASAD (2246) Advocate	List before court/bench-Ord dt:12-05-2022	Main	0	
180	34917/2025	SLP(C) No. 20714/2025	MUKHTAR-UL-AZIZ vs UNION TERRITORY OF JAMMU AND KASHMIR and ors.	High Court of Jammu & Kashmir and Ladakh at Srinagar	<ul style="list-style-type: none"> • WP(C) 949/2021 dated: 03-04-2025 	4302	Service Laws - Promotion, seniority, payment of salary, bonus, provident fund, service benefits, equal pay for equal work, pay scales, transfer	[10] - SHAKEELULREHMAN RATHER R [11] - PARDEEP KUMAR R [12] - RAHUL SHARMA R [13] - NARINDER SINGH BALI R [14] - AIJAZ AHMAD BHAT R [15] - HASHMAT YATOO R [16] - MAJID KHALIL AHMAD DRABU. R [17] - MOHAMMAD AKBAR WANI R [18] - SHEIKH ARSHAD AYUB R [19] - RAJESH SHARMA R [1] - UNION TERRITORY OF JAMMU AND KASHMIR R [20] - SHEIKH NAZIR AHMAD R [21] - MOHAMMAD ASHRAF SHANTHOO R [22] - SHYAM LAL BIYYAL R [23] - MOHAMMAD YOUSUF DAR R [24] - AADIL RASHID NAQASH R [25] - AMAR SINGH R [26] -	P [1] - KATHI DARWAZA SRINAGAR, JAMMU AND KASHMIR. Mob.:0 Email: R [10] - C/O GENERAL ADMINISTRATION DEPARTMENT, CIVIL SECRETARIAT, JAMMU/ SRINAGAR Mob.:0 Email: R [11] - C/O GENERAL ADMINISTRATION DEPARTMENT, CIVIL SECRETARIAT, JAMMU/ SRINAGAR Mob.:0 Email: R [12] - C/O GENERAL ADMINISTRATION DEPARTMENT, CIVIL SECRETARIAT, JAMMU/ SRINAGAR Mob.:0 Email: R [13] - C/O GENERAL ADMINISTRATION DEPARTMENT, CIVIL SECRETARIAT, JAMMU/ SRINAGAR Mob.:0 Email: R	Advocate for [P1] :M/S. SHAKIL AHMAD SYED (3088)	List On (Date) (20-01-2026)-Ord dt:28-11-2025	Main	2	36503/2025,47115 /2025

181	36503/2025	SLP(C) No. 21772/2025	JAVED IQBAL BALWAN and ors. vs UNION TERRITORY OF JAMMU AND KASHMIR AND LADAKH and ors.	High Court of Jammu & Kashmir and Ladakh at Srinagar	• WP(C) 905/2021 dated: 03-04-2025	4302	Service Laws - Promotion, seniority, payment of salary, bonus, provident fund, service benefits, equal pay for equal work, pay scales, transfer	P [1] - JAVED IQBAL BALWAN P [2] - RAJINDER SINGH P [3] - BIKRAM SINGH JAMWAL P [4] - SUDARSHAN KUMAR KAPOOR R [100] - MUSHTAQ AHMAD NAQQASH R [101] - SUBASH CHANDER SHARMA R [102] - MASOOD AHMAD BASTAL R [103] - MOHAMMAD YOUSUAF R [104] - MOHAMMAD MUZZAFARHAKIM R [105] - MOHAMMAD MATLOOB KHAN R [106] - MS SALEEMA BANO R [107] - HASH MAT ALI KHAN R [108] - MOHAMMAD ANEES R [109] - GH. HASSAN WANI R [10] - SHOWKAT ALI KHAN R [110] - KHURSHID AHMAD SHAH R [111] - AMIT SHARMA R [112] - R.C. PURI R [113] - G.M. BRAKBOO R [114] - AIJAZ	P [1] - 190 NARIANA STREET KACHI I CHAWNI JAMMU Mob.:0 Email: P [2] - AGE 69 YEARS S/O LATE SH. PURAN SINGH R/O SANIK COLONY JAMMU Mob.:0 Email: P [3] - AGE 69 YEARS S/O LATE SH AJIT SINGH R/O SANIK COLONY JAMMU Mob.:0 Email: P [4] - 71 YEARS S/O LATE SH. ISHER DASS R/O VIKAS LANE TALAB TILLO JAMMU Mob.:0 Email: R [100] - C/O GAD J AND K CIVIL SECRETARIAT JAMMU/SRINAGAR Mob.:0 Email: R [101] - C/O GAD J AND K CIVIL SECRETARIAT JAMMU/SRINAGAR Mob.:0 Email: R [102] - C/O GAD J AND K CIVIL SECRETARIAT JAMMU/SRINAGAR Mob.:0	Advocate for [P1] :Mr. GOPAL SINGH (211)	List Before Chamber-Ord dt:20-01-2026	Conn	34917/2025		
182	43409/2023	SLP(C) No. 10100/2024	BASHIR AHMAD BHAT vs THE STATE OF JAMMU AND KASHMIR and ors.	High Court of Jammu & Kashmir and Ladakh at Srinagar	• LPASW 13/2008 dated: 13-07-2023	4302	Service Laws - Promotion, seniority, payment of salary, bonus, provident fund, service benefits, equal pay for equal work, pay scales, transfer	P [1] - BASHIR AHMAD BHAT R [100] - JAIPAL SINGH, R [101] - FAQIR CHAND BHAGAT, R [102] - KULDIP LAL KHAJURIA, R [103] - RAJINDER SINGH KOTWAL, R [104] - MIR FAYAZ HUSSAIN, R [105] - KUL BUSHAN MANGOTRA, R [106] - SYED KHURSHID AHMAD, R [107] - ARSHAD AHMAD ZARGAR, R [108] - KHURSHID AHMAD BHAT, R [109] - SATISH KUMAR SHARMA, R [10] - SHEIKH MUSHTAQ AHMAD R [110] - MUHAMMAD YAQOOB ZARGER, R [111] - KAMLA DEVI R [112] - MUHAMMAD AMIN BHAT, R [113] - MUHAMMAD ASHRAF JANWARI, R [114] - M.A. MIR, R [115] - ABDUL HAMID	P [1] - KARAIN NAGAR, SRINAGAR, Mob.:0 Email: R [100] - AT PRESENT ADDITIONAL DISTRICT DEV COMMISSIONER, ANANTNAG Mob.:0 Email: R [101] - AT PRESENT REGIONAL TRANSPORT OFFICER, JAMMU Mob.:0 Email: R [102] - AT PRESENT ADDITIONAL DISTRICT DEV COMMISSIONER, RAJOURI Mob.:0 Email: R [103] - AT PRESENT ADDITIONAL REGISTRAR COOPERATIVES, JAMMU Mob.:0 Email: R [104] - AT PRESENT SPECIAL SECRETARY TO GOVERNMENT, AIR AND TRAININGS DEPARTMENT, CIVIL SECRETARIAT, JAMMU Mob.:0 Email: R [105] - AT	Advocate for [P1] :Ms. PALLAVI PRATAP (2553)	List After (Weeks) (6)-Ord dt:02-02-2026	Main		0	

188	6163/2023	SLP(C) No. 4003/2023	WAZIRA AKHTER and ors. vs UNION TERRITORY OF J AND K and ors.	High Court of Jammu & Kashmir and Ladakh at Srinagar	• WP 2683/2022 dated: 31-01-2023	4303	Service Laws - Regularization, contract employees, ad-hoc employees, daily wage employees	P [100] - FIRDOUSA YAQOUB P [101] - ZAHOOR AHMAD SOFI P [102] - SYED BADA KHASANN P [103] - SADAM HUSSAIN WANI P [104] - AIJAZ AHMAD NAJAR P [105] - RUWAIDA ALI P [106] - RUQAYA RASOOL P [107] - NISAR AHMAD BHAT P [108] - FEROUZ AHMAD BHAT P [109] - BILAL AHMAD BHAT P [110] - GULSHAN AARA P [110] - ROUF AHMAD DAR P [111] - SAIMA RASHID P [112] - NAZIM QAYOOM P [113] - OVAIS MAJID MUZTAR P [114] - MOHAMMAD RAFI MALIK P [115] - KOWSARA RASHID P [116] - UMER HAMEED MIR P [117] - AMIR AMIN P [118] - SHABIR AH SHAH P [119] - NADEEM AHMAD WANI P [111] - SYED ROUF AHMAD ANDRABI P [102] - RAFI MUSHTAQ P [103] - BILAL AHMAD MALIK P [104] - TAHIR AZIZ BHAT P [105] - ZAHIDA NABI P [106] - ZUBAIDA GANJ P [107] - ATTAULLAH REHMAN PARRAY P [108] - IMRAN RASHID MALIK P [109] - WAHID ALI KHAN P [10] - SHUGUFTA KOUSAR P [110] - ALTAF HUSSAIN QADRI P [111] - NASIR-UD-ISLAM SHAH SYED BUKHARI P [112] - SHAHNAWAZ AHMAD BHAT P [113] - AIJAZ AHMAD BHAT P [114] - MOHAMAD SHAFI BHAT P [115] - OMAR MAJEED MALIK P [116] - MOHD ABASS P [117] - SEEMA ANSARI P [118] - NUZHAT SYED P [119] - MOHD YAQOUB MIR Mob.:0 Email: P [101] - R/O BAGHI NAND SINGH CHATTABAL SRINAGAR Mob.:0 Email: P [102] - R/O KANTER MOHALLA KRALPORA BUDGAM Mob.:0 Email: P [103] - R/O HARDU SR:HICHAN DILAGAM ANANTNAG Mob.:0 Email: P [104] - R/O LOLIPORA BUDGAM Mob.:0 Email: P [105] - R/O RAINAWARI SRINAGAR, Mob.:0 Email: P [106] - R/O NADIGAM SHOPIAN Mob.:0 Email: P [107] - R/O SOURA SRINAGAR Mob.:0 Email: P [108] - R/O NEHAMA PULWAMA Mob.:0 Email: P [109] - R/O NEHAMA PULWAMA Mob.:0 Email: P [10] - R/O KHAIPORA BALA TANGMARG BARAMULLA	Advocate for [I0] :Mr. ANILENDRA PANDEY (2501) Advocate for [I0] :Mr. TALHA ABDUL RAHMAN (2467) Advocate for [I0] :Mr. TOWSEEF AHMAD DAR (3602) Advocate for [P1] :Mr. ANILENDRA PANDEY (2501) Advocate for [R0] :Mr. ADIL MUNEEER ANDRABI (2820) Advocate for [R3] :Mr. PASHUPATHI NATH RAZDAN (2054)	List before court/bench (Liberty to mention after the judgment in SC 5108/2023 etc.), Sinedie (Adjourned)-Ord dt:10-02-2026	Conn	6166/2023		
189	6166/2023	SLP(C) No. 3981/2023	MUNIR AHMAD SHEIKH and ors. vs THE UNION TERRITORY OF JAMMU AND KASHMIR and ors.	High Court of Jammu & Kashmir and Ladakh at Srinagar	• WP(C) 2682/2022 dated: 31-01-2023	4303	Service Laws - Regularization, contract employees, ad-hoc employees, daily wage employees	P [100] - KAPIL KAPIL Mob.:0 Email: P [101] - R/O KHANYAR, SRINAGAR Mob.:0 Email: P [101] - R/O. QASIMABAD PUCHAL, PULWAMA Mob.:0 Email: P [102] - R/O. DAMHAL HANJIPORA KULGAM Mob.:0 Email: P [103] - R/O. QASBA KHULL NOORABAD KULGAM Mob.:0 Email: P [104] - R/O. BAGHTI KANIPORA, Mob.:0 Email: P [105] - R/O. BEHLOCHIPORA SOURA, Mob.:0 Email: P [106] - R/O. PINGLENA PULWAMA, Mob.:0 Email: P [107] - AKHRAN NOWPORA KULGAM Mob.:0 Email: P [108] - R/O. SARNAL BALA ANANTNAG Mob.:0 Email: P [109] - R/O. LAL BAZAR, SRINAGAR Mob.:0 Email: P [10] - R/O. BANDGAM	Advocate for [I0] :Mr. TALHA ABDUL RAHMAN (2467) Advocate for [P1] :Mr. ANILENDRA PANDEY (2501) Advocate for [R0] :Mr. ADIL MUNEEER ANDRABI (2820) Advocate for [R100] :Mr. TALHA ABDUL RAHMAN (2467) Advocate for [R101] :Mr. TALHA ABDUL RAHMAN (2467) Advocate for [R102] :Mr. TALHA ABDUL RAHMAN (2467) Advocate for [R103] :Mr. TALHA ABDUL RAHMAN (2467) Advocate for [R104] :Mr. TALHA ABDUL RAHMAN (2467) Advocate for [R105] :Mr. TALHA ABDUL RAHMAN (2467) Advocate for [R106] :Mr.	List before court/bench (Liberty to mention after the judgment in SC 5108/2023 etc.), Sinedie (Adjourned)-Ord dt:10-02-2026	Main		3	6163/2023,23427/2023,15953/2024

190	9530/2024	SLP(C) No. 7153-7156/2024	CHAIRMAN AND MANAGING DIRECTOR and ors. vs JAFFAR HAJAM and ors.	High Court of Jammu & Kashmir and Ladakh at Srinagar	<ul style="list-style-type: none"> • LPA 146/2022 dated: 28-11-2023, • LPA 161/2022 dated: 28-11-2023, • LPA 36/2023 dated: 28-11-2023, • LPA 37/2023 dated: 28-11-2023 	4303	Service Laws - Regularization, contract employees, ad-hoc employees, daily wage employees	<p>P [1] - CHAIRMAN AND MANAGING DIRECTOR P [2] - SENIOR REGIONAL MANAGER (NOW DESIGNATED AS GENERAL MANAGER REGION)) P [3] - EXECUTIVE DIRECTOR FOOD CORPORATION OF INDIA P [4] - DIVISIONAL MANAGER R [10] - MANSOOR ALI R [11] - MUMTAZ HUSSAIN R [12] - HAJI MOHD R [13] - MOHD. IBRAHIM R [14] - GHULAM HAIDE R [15] - MOHAMMAD HUSSAIN R [16] - MOHD HASSAN R [1] - JAFFAR HAJAM R [2] - HUSSAIN ALI R [3] - MOHAMMAD IBRAHIM R [4] - TSERING ANGHOT R [5] - TSERING DORJAY R [6] - TSERING WANGTOK R [7] - STAZIN KENBA R [8] - UNION</p>	<p>P [1] - FOOD CORPORATION OF INDIA 16-20 BARAKHAMBA LANE, NEW DELHI 110001 Mob.:0 Email: P [2] - FOOD CORPORATION OF INDIA IDA COMMERCIAL COMPLEX, RAIL HEAD,JAMMU Mob.:0 Email: P [3] - ZONAL OFFICE NORJH NOIDA, UP Mob.:0 Email: P [4] - FOOD CORPORATION OF INDIA, DIVISIONAL OFFICE, BAGHAT BARZULLA, SRINAGAR Mob.:0 Email: R [10] - S/O MOHD. MUSSA R/O PURTICHOHE, TEHSIL AND DISTT. KARGIL Mob.:0 Email: R [11] - S/O MOHAMMAD ALI R/O NAMSUROO, TEHSIL AND DISTT. KARGI Mob.:0 Email: R [12] - S/O ALIT HUSSAIN R/O KHANDI, TEHSIL AND DISTT. KARGI Mob.:0 Email: R [13] -</p>	Advocate for [P1] :Mr. AJIT PUDUSSERY (65) Advocate for [R0] :Mr. DHANANJAY GARG (2300)	Not taken up/ Not Today-Ord dt:24-03-2026	Main	0
191	23427/2023	SLP(C) No. 14446/2023	YASIR SAFEER BHAT and ors. vs UNION TERRITORY OF JAMMU AND KASHMIR and ors.	High Court of Jammu & Kashmir and Ladakh at Srinagar	<ul style="list-style-type: none"> • WP(C) 2683/2022 dated: 31-01-2023 	4303	Service Laws - Regularization, contract employees, ad-hoc employees, daily wage employees	<p>P [100] - SHAFIQ AHMED R [101] - TABASUM ALI P [102] - NUSRAT GULAM P [103] - GULSHAN KALOO P [104] - RAFIA KOWSAR P [105] - TAHIRA AKHTER P [106] - MOHAMMAD SHUAIB WANI P [107] - SHAHNAZ AHMAD BAKSHI P [108] - TANVEER AHMAD RATHER P [109] - MOHAMMAD YOUSUF KUMAR P [110] - TARIQ AZIM WANI P [111] - HILAL AHMAD PARRY P [112] - SHABIR AHMAD TANTRAY P [112] - TANVEERA BASHIR P [113] - MANZOOR HUSSAIN P [114] - VICKY HANS P [11] - IMRAN MOHAMMAD SOFI P [12] - MUDASSIR AHMAD SIRAJ P [13] - KHOUSHBOO P [14] - ALTAF MOHI-UD-DIN P [15] -</p>	<p>P [100] - TALHA ABDUL KASHIM WAR R/O ROHAMA RAFIABAD BARAMULA KASHMIR Mob.:0 Email: P [101] - C/O MOHD AMIN WANI R/O HUM SHALI BUGH YARIPORA KULGAM, KASHMIR Mob.:0 Email: P [102] - C/O GULAM MOHAMMAD GANAIE R/O KONGAMDARA PATTAN KASHMIR Mob.:0 Email: P [103] - S/O LATE GH. MOHD KALOO R/O ARAMPORA SOPORE, KASHMIR Mob.:0 Email: P [104] - S/O FAROOQ AHMAD KHAN R/O WANIGAM PATTAN KASHMIR Mob.:0 Email: P [105] - S/O MOHAMMAD AKRAM MALIK R/O WASOORA PULWAMA, KASHMIR Mob.:0 Email: P [106] - S/O MOHAMMAD</p>	Advocate for [P10] :Mr. TALHA ABDUL RAHMAN (2467) Advocate for [P100] :Mr. SOAYIB QURESHI (2971) Advocate for [P101] :Mr. SOAYIB QURESHI (2971) Advocate for [P102] :Mr. SOAYIB QURESHI (2971) Advocate for [P103] :Mr. SOAYIB QURESHI (2971) Advocate for [P104] :Mr. SOAYIB QURESHI (2971) Advocate for [P105] :Mr. SOAYIB QURESHI (2971) Advocate for [P106] :Mr. SOAYIB QURESHI (2971) Advocate for [P107] :Mr. SOAYIB QURESHI (2971) Advocate for [P108] :Mr. SOAYIB QURESHI (2971) Advocate for [P109] :Mr.	List before court/bench (Liberty to mention after the judgment in SC 5108/2023 etc.), Sinedie (Adjourned)-Ord dt:10-02-2026	Conn	6166/2023

192	25672/2020	C.A. No. 383/2025	SYED ABDUL WAHID vs THE STATE OF JAMMU AND KASHMIR and ors.	High Court of Jammu & Kashmir and Ladakh at Srinagar	• LPA 94/2019 dated: 20-10-2020	4303	Service Laws - Regularization, contract employees, ad-hoc employees, daily wage employees	P [1] - SYED ABDUL WAHID R [10] - MOOL RAJ (ORDERLY) R [11] - RAJ KUMAR (JUNIOR ASSISTANT) R [1] - THE STATE OF JAMMU AND KASHMIR R [2] - SERVICE SELECTION BOARD R [4] - MOHAMMAD IQBAL R [5] - MUHAMMAD AYUB KHAN R [6] - MOHINDER KUMAR (ORDERLY) R [7] - SUBASH CHANDER (ORDERLY) R [8] - BEVISH KUMAR (ORDERLY) R [9] - SANSAR CHAND (ORDERLY)	P [1] - KAKIMABAD POLWAPIA Mob.:0 Email: R [10] - ZUM ZUM BUILDING, RAMBAGH, SRINAGAR Mob.:0 Email: R [11] - ZUM ZUM BUILDING, RAMBAGH, SRINAGAR Mob.:0 Email: R [1] - CIVIL SECRETARIAT Mob.:0 Email: R [2] - ZUM ZUM BUILDING, RAMBAGH Mob.:0 Email: R [4] - SHIVPORA SRINAGAR Mob.:0 Email: R [5] - BARAN PATHER, BATAMOLOO Mob.:0 Email: R [6] - ZUM ZUM BUILDING, RAMBAGH Mob.:0 Email: R [7] - ZUM ZUM BUILDING, RAMBAGH, SRINAGAR Mob.:0 Email: R [8] - ZUM ZUM BUILDING, RAMBAGH, SRINAGAR Mob.:0 Email: R [9] - ZUM ZUM BUILDING, RAMBAGH, SRINAGAR Mob.:0 Email:	Advocate for [P1] :Ms. PALLAVI PRATAP (2553) Advocate for [R1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R2] :Mr. PASHUPATHI NATH RAZDAN (2054)	Leave Granted / Rule NISI / Appeal Admitted- Ord dt:07-01-2025	Main		0
193	34146/2023	SLP(C) No. 18590/2023	SHABIR AHMAD ZAHRI vs THE STATE OF JAMMU AND KASHMIR and anr.	High Court of Jammu & Kashmir and Ladakh at Srinagar	• LPASW 57/2017 dated: 16-06-2023	4303	Service Laws - Regularization, contract employees, ad-hoc employees, daily wage employees	P [1] - SHABIR AHMAD ZAHRI R [1] - THE STATE OF JAMMU AND KASHMIR R [2] - DIRECTOR URDU COORDINATION CELL JAMMU AND KASHMIR	P [1] - ICHGAM, DISTRICT BUDGAM Mob.:0 Email: R [1] - LAW DEPARTMENT, CIVIL SECRETARIAT, JAMMU AND KASHMIR THROUGH PRINCIPAL SECRETARY Mob.:0 Email: R [2] - SRINAGAR Mob.:0 Email:	Advocate for [P1] :Mr. MAHFOOZ AHSAN NAZKI (2744)	List After (Weeks) (4)- Ord dt:21-11-2024	Main		0
194	6844/2026	SLP(C) No. 5716-5717/2026	SHAHNAWAZ AHMAD TELI vs UT OF J AND K and ors.	High Court of Jammu & Kashmir and Ladakh at Srinagar	• WP(C) 1136/2025 dated: 18-12-2025, • WP(C) 2143/2025 dated: 18-12-2025	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	P [1] - SHAHNAWAZ AHMAD TELI R [1] - UT OF J AND K R [2] - DIRECTOR GENERAL OF POLICE J AND K R [3] - SENIOR SUPERINTENDENT OF POLICE ANANTNAG R [4] - SUPERINTENDENT OF POLICE ANANTNAG	P [1] - RESIDENT OF RAIN CHOWGUND, VERINAG, DISTRICT: ANANTNAG-191121 Mob.:0 Email: R [1] - (THROUGH ITS PRINCIPAL SECRETARY TO GOVT HOME DEPT) CIVIL SECRETARIAT, SRINAGAR - 190001 Mob.:0 Email: R [2] - POLICE HEADQUATER AIRPORT ROAD, PEER BAGH SRINAGAR J AND K 190014 Mob.:0 Email: R [3] - DISTT POLICE OFFICE ANANTNAG DISTRICT ANANTNAG Mob.:0 Email: R [4] - DISTT POLICE OFFICE ANANTNAG, DISTRICT ANANTNAG Mob.:0 Email:	Advocate for [P1] :Mr. SIDDHARTH JAIN (3984)	Adjourned for (D:0,W:1,M:0)-Ord dt:16-02-2026	Main		0
195	22899/2023	SLP(C) No. 4551/2024	UNION TERRITORY OF JAMMU AND KASHMIR and anr. vs NAHEED SOZ and anr.	High Court of Jammu & Kashmir and Ladakh at Srinagar	• RP 71/2022 dated: 22-09-2022	4304	Service Laws - Retiral benefits, pension	P [1] - UNION TERRITORY OF JAMMU AND KASHMIR P [2] - GENERAL ADMINISTRATION DEPARTMENT R [1] - NAHEED SOZ R [2] - FINANCE DEPARTMENT	P [1] - GOVT. OF JAMMU AND KASHMIR Mob.:0 Email: P [2] - GENERAL ADMINISTRATION DEPARTMENT, GOVT. OF JAMMU AND KASHMIR Mob.:0 Email: R [1] - B-12, GOVT. QUARTER, GANDHI NAGAR, Mob.:0 Email: R [2] - FINANCE DEPARTMENT, GOVT. OF JAMMU AND KASHMIR Mob.:0 Email:	Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R1] :Mr. ROSHAN SANTHALIA (2639)	List before court/bench- Ord dt:02-04-2025	Conn	32259/2023	

196	32259/2023	SLP(C) No. 28302/2023	UNION TERRITORY OF JAMMU AND KASHMIR and anr. vs NAHEED SOZ and anr.	High Court of Jammu & Kashmir and Ladakh at Srinagar	<ul style="list-style-type: none"> LPA 210/2019 dated: 17-02-2022 	4304	Service Laws - Retiral benefits, pension	<p>P [1] - UNION TERRITORY OF JAMMU AND KASHMIR P [2] - GENERAL ADMINISTRATION DEPARTMENT R [1] - NAHEED SOZ R [2] - FINANCE DEPARTMENT</p> <p>P [1] - GOVERNMENT OF JAMMU AND KASHMIR CIVIL SECRETARIAT, SRINGAR JAMMU Mob.:0 Email: P [2] - GENERAL ADMINISTRATION DEPARTMENT CIVIL SECRETARIAT, SRINAGAR JAMMU Mob.:0 Email: R [1] - B-12 GOVT, QUARTER, GANDHI NAGAR JAMMU Mob.:0 Email: R [2] - FINANCE DEPARTMENT CIVIL SECRETARIAT, SRINAGAR JAMMU Mob.:0 Email:</p>	Advocate for [P1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [P1] :Mr. SHAILESH MADIYAL (1893) Advocate for [P2] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R1] :Mr. ROSHAN SANTHALIA (2639)	List before court/bench-Ord dt:02-04-2025	Main	1	22899/2023
197	41299/2025	SLP(C) No. 24276-24277/2025	KHURSHID AHMAD NAQEEB vs THE STATE OF JAMMU AND KASHMIR and ors.	High Court of Jammu & Kashmir and Ladakh at Srinagar	<ul style="list-style-type: none"> LPA 26/2020 dated: 20-03-2025, RP 34/2025 dated: 09-05-2025 	4304	Service Laws - Retiral benefits, pension	<p>P [1] - KHURSHID AHMAD NAQEEB R [1] - THE STATE OF JAMMU AND KASHMIR R [2] - COMMISSIONER/SECRETARY TO GOVERNMENT R [3] - SHER-I-KASHMIR INTERNATIONAL CONFERENCE CENTER (SKICC) R [4] - ACCOUNTANT GENERAL</p> <p>P [1] - AGED ABOUT 70 YEARS, S/O KH. NOOR-UD-DIN NAQEEB, R/O BREIN NISHAT, SRINAGAR Mob.:9797166783 Email: R [1] - THROUGH COMMISSIONER/SECRETARY TO GOVERNMENT, GENERALADMINISTRATION DEPARTMENT, CIVIL SECRETARIAT SRINAGAR, JAMMU Mob.:0 Email: R [2] - TOURISM DEPARTMENT, CIVIL SECRETARIAT, SRINAGAR, JAMMU Mob.:0 Email: R [3] - THROUGH ITS DIRECTOR CHESHMASHAHI SRINAGAR Mob.:0 Email: R [4] - STATE OF JAMMU AND KASHMIR, SRINAGAR, JAMMU Mob.:0 Email:</p>	Advocate for [P1] :Mr. PRATEEK K CHADHA (2651)	IA Allowed (193489/2025,193490/2025), Notice Returnable (D:0,W:6,M:0)-Ord dt:18-08-2025	Main	0	
198	46498/2025	SLP(C) No. 32796-32797/2025	MISRA BANO vs UNION OF INDIA and ors.	High Court of Jammu & Kashmir and Ladakh at Srinagar	<ul style="list-style-type: none"> WP(C) 2070/2022 dated: 22-05-2025, WP(C) 2071/2022 dated: 22-05-2025 	4304	Service Laws - Retiral benefits, pension	<p>P [1] - VILLAGE SOITENG, TEHSIL CHANDOORA, DISTT. BUDGAM, J AND K Mob.:0 Email: P [2] - R/O VILLAGE SOITENG, TEHSIL CHANDOORA Mob.:0 Email: R [1] - MINISTRY OF DEFENCE, SOUTH BLOCK, NEW DELHI - 110001 Mob.:0 Email: R [2] - ARMY HQ, SENA BHAWAN, RAJAJI MARG, NEW DELHI - 110001 Mob.:0 Email: R [3] - NORTHERN COMMAND, UDHAMPUR C/O 56 APO PIN - 908545 Mob.:0 Email: R [4] - HQ 31 ZONE, C/O 56APO PIN - 914631 Mob.:0 Email: R [5] - HQ 133/WE, C/O 56 APO PIN - 914133 Mob.:0 Email: R [6] - 864 EWS C/O 56 APO PIN - 914864 Mob.:0 Email: R [7] - ALLAHABAD Mob.:0 Email:</p> <p>P [1] - MISRA BANO P [2] - MISRA BANO R [1] - UNION OF INDIA R [2] - THE ENGINEER-IN-CHIEF R [3] - THE CHIEF ENGINEER R [4] - THE CHIEF ENGINEER R [5] - THE COMMANDER WORKS ENGINEER R [6] - THE GARRISON ENGINEER R [7] - PRINCIPAL CONTROLLER OF DEFENCE ACCOUNTS (PENSION)</p>	Advocate for [P1] :Ms. SUMITA HAZARIKA (1376)	IA Allowed (260565/2025), Notice Returnable (D:0,W:6,M:0)-Ord dt:27-10-2025	Main	0	

199	8774/2026	SLP(C) No. 9462-9463/2026	IRFAN AHMAD HAKAK vs UNION TERRITORY OF JAMMU AND KASHMIR and ors.	High Court of Jammu & Kashmir and Ladakh at Srinagar	<ul style="list-style-type: none"> RP 67/2025 dated: 27-12-2025, WP(C) 115/2024 dated: 10-07-2025 	4301	Service Laws - Appointment, Compassionate appointment, temporary appointment, recruitment, probation and confirmation, suspension, reduction in rank, termination, dismissal, removal, retirement, disciplinary proceedings against employees	<p>P [1] - IRFAN AHMAD HAKAK R [1] - UNION TERRITORY OF JAMMU AND KASHMIR R [2] - LAW JUSTICE AND PARLIAMENT AFFAIRS DEPARTMENT GOVERNMENT OF JAMMU AND KASHMIR THROUGH SECRETARY TO GOVT. R [3] - GENERAL ADMINISTRATION DEPARTMENT GOVERNMENT OF JAMMU AND KASHMIR THROUGH SECRETARY TO GOVT. R [4] - SERVICES SELECTION BOARD THROUGH SECRETARY</p>	<p>P [1] - S/O GHULAM AHMAD HAKAK, R/O SANGEEN DARWAZA HAWAL, SRINAGAR Mob.:0 Email: R [1] - THROUGH CHIEF SECRETARY TO GOVERNMENT, CIVIL SECRETARIAT, JAMMU/SRINAGAR. Mob.:0 Email: R [2] - CIVIL SECRETARIAT, JAMMU/SRINAGAR Mob.:0 Email: R [3] - CIVIL SECRETARIAT, JAMMU/SRINAGAR Mob.:0 Email: R [4] - SEHKARI BHAWAN, RAILHEAD COMPLEX, JAMMU/ZUM ZUM BUILDING, RAMBAGH, SRINAGAR Mob.:0 Email:</p>	Advocate for [P1] :Ms. TANYA SRIVASTAVA (3682)	IA Allowed (57521/2026), Notice Returnable (D:0,W:6,M:0)-Ord dt:25-02-2026	Main		0
200	38207/2024	T.P.(C) No. 2410/2024	CHANDJI BHAN vs STATE OF JAMMU AND KASHMIR and ors.	High Court of Jammu & Kashmir and Ladakh at Srinagar	<ul style="list-style-type: none"> OWP 1704/2015 dated: 00-00-0000 	4703	Transfer Petitions - Civil Transfer Petitions under Section 25 of the Code of Civil Procedure,1908	<p>P [1] - CHANDJI BHAN R [1] - STATE OF JAMMU AND KASHMIR R [2] - DIVISIONAL COMMISSIONER KASHMIR, SRINAGAR. R [3] - DEPUTY COMMISSIONER SRINAGAR R [4] - TEHSILDAR CHATTABAL SRINAGAR GOVERNMENT OF JAMMU AND KASHMIR R [5] - YASIR BEIGH R [6] - TABISH BEIGH R [7] - FARAH AMIN</p>	<p>P [1] - AGED ABOUT 61 YEARS, S/O. LATE KASHINATH BHAN R/O. 38, SHUTRA SHAHI SRINAGAR, PRESENTLY RESIDING AT FLAT NO. 84 BLOCK-B, POCKET 7, SECTOR 17, ROHINI, DELHI &MDASH; 110058 Mob.:9654283433 Email:PUNEETKUMAR3433@GMAIL.COM R [1] - THROUGH COMMISSIONER/SECRETARY TO GOVERNMENT, AT-REVENUE DEPARTMENT, CIVIL SECRETARIAT SRINAGAR, JAMMU AND KASHMIR. Mob.:0 Email: R [2] - GOVERNMENT OF JAMMU AND KASHMIR AT-AMAR NIWAS COMPLEX, TANKIPORA, SRINAGAR, JAMMU AND KASHMIR. Mob.:0 Email: R [3] - GOVERNMENT OF JAMMU AND KASHMIR AT-DC OFFICE AMAR NIWAS</p>	Advocate for [P1] :Dr. MRS. VIPIN GUPTA (1302) Advocate for [R1] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R2] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R3] :Mr. PASHUPATHI NATH RAZDAN (2054) Advocate for [R4] :Mr. PASHUPATHI NATH RAZDAN (2054)	List After (Weeks) (2)-Ord dt:02-12-2025	Main		0
201	9463/2019	SLP(C) No. 8583/2019	HAKEEM ZAFFAR ALI and anr. vs BRANCH MANAGER INTERNATIONAL BANKING DIVISION and ors.	High Court of Jammu & Kashmir and Ladakh at Srinagar	<ul style="list-style-type: none"> OWP 1863/2018 dated: 16-10-2018 	602	Banking - Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002, debt recovery by banks, financial institutions, cooperative banks and negotiable instruments [other than criminal prosecution]	<p>P [1] - HAKEEM ZAFFAR ALI P [2] - ASIYAH ZAFFAR R [1] - BRANCH MANAGER INTERNATIONAL BANKING DIVISION R [2] - AUTHORISED OFFICER J AND K BANK R [3] - DEPUTY COMMISSIONER RECOVERIES R [4] - TEHSILDAR RECOVERIES, SRINAGAR</p>	<p>P [1] - JEWEL VILLA, DEWAN COLONY, NISHAT Mob.:0 Email: P [2] - JEWEL VILLA, DEWAN COLONY, NISHAT, DIST. SRINAGAR Mob.:0 Email: R [1] - JAMMU AND KASHMIR, BANK BOULEVARD, SRINAGAR Mob.:0 Email: R [2] - INTERNATIONAL BANKING DIVISION, JAMMU AND KASHMIR BANK, BOULEVARD, SRINAGAR Mob.:0 Email: R [3] - SRINAGAR D.C. OFFICE COMPLEX, SRINAGAR Mob.:0 Email: R [4] - D.C. OFFICE COMPLEX, SRINAGAR Mob.:0 Email:</p>	Advocate for [P1] :Mr. T. MAHIPAL (1375) Advocate for [R1] :Mr. UMESH KUMAR KHAITAN (758) Advocate for [R2] :Mr. UMESH KUMAR KHAITAN (758)	List After (Weeks) (4), List before court/bench-Ord dt:13-11-2019	Main		0

202	37147/2024	SLP(CrI) No. 11414/2024	M/S AR SALES CORPORATION vs PARVEZ AHMAD SHAH	High Court of Jammu & Kashmir and Ladakh at Srinagar	• CRM (M) 422/2024 dated: 24-07-2024	1508MIS C	Criminal Law - Negotiable Instruments Act, 1881(SLPs arising out of quashing applications, orders framing charge,summoning orders, interim orders in criminal matters withdrawal of prosecution, orders for further investigation/re-investigation, etc.)	P [1] - M/S AR SALES CORPORATION R [1] - PARVEZ AHMAD SHAH	P [1] - THROUGH ITS PROPRIETOR AADIL RASHEED, S/O ABDUL RASHEED DAR, R/O TAKIBAL BIJBHARA, ANANTNAG, JAMMU AND KASHMIR, 192124 Mob.:9873997047 Email:OFFICE@RMLAWCHAMBERS.IN R [1] - S/O GHULAM NABI SHAH R/O UMARABAD, PEERBAGH, JAMMU AND KASHMIR, SRINAGAR, 190014 Mob.:0 Email:	Advocate for [P1] :Mr. RACHIT MITTAL (3545) Advocate for [R1] :Mr. ROHIT AMIT STHALEKAR (2621)	List After (Weeks) (01)- Ord dt:04-08-2025	Main	...	
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